

LEGISLATIVE
ASSEMBLY
DEBATES

Vol III

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P&D

UNSTARRED QUESTION AND ANSWER.*

244. **Lala Girdharilal Agarwala:** (a) Is it a fact that motor car owners who purchase a car for Rs. 4,000 have to pay taxes on it in the first year amounting to Rs. 1,297 and thereafter nearly 10 per cent. of the initial cost every year subsequently as printed in the *Pioneer* of Allahabad, dated 8th March, 1923, at page 14?

(b) Are the Government aware that the United Provinces Government proposes to impose a further tax of Rs. 180 yearly on each motor car?

(c) If the reply be in the affirmative, do the Government propose to do anything in the matter?

The Honourable Sir Basil Blakett: (a) The Government of India have seen the correspondence in question appearing in the *Pioneer* of the 8th March, 1923, but are not in a position to endorse the calculations given therein which are based on several hypothetical data.

(b) Yes.

(c) No.

* *Vide* Legislative Assembly Debates, Vol. III, page 3731.

9—LA

INDEX

TO THE

DEBATES OF THE LEGISLATIVE ASSEMBLY.

Volume III, Parts II to V.

A

ABDUL QADIR, KHAN SAHIB MAULVI—

Budget demands for grants. Delhi. 3650-3651.

Motion to consider Report of Select Committee on Mussalman Waqfs Registration Bill. 3884-3886.

Motion for leave to introduce the Interest Act (Amendment) Bill. 4047-4049, 4050.

ABDUL QAYUM KHAN SWATHI—

Question *re* imprisonment of — and Malik Khuda Baksh. 2280.

ABDULLAH, SAHYED MUHAMMAD—

Question *re* aeroplanes in possession of Calcutta University Corps. 3238.

Question *re* registration of aeroplanes. 3729.

Question *re* Secret Service Department. 2482.

Question *re* statement relating to aeroplanes registered in India. 3238.

ABDUL RAHMAN, MUNSHI—

Question by — *re* dismissal of Munshi Imam Ali of Chittagong Post Office. 1018.

ABDUR RAHIM KHAN, KHAN BAHADUR—

Budget demand for Income-tax (Re-organisation of Department). 3289-90.

Budget demand under sub-head Foreign and Political Department. 3490-91.

Budget demand for Army Department (General Administration). 3559-60.

Budget demands for grants for Delhi. 3653.

General discussion of the budget for 1923-24. First stage. 3068-72.

Motion to refer to Select Committee the Legal Practitioners (Amendment) Bill. 2582.

Motion to refer the Mussalman Waqfs Registration Bill to Select Committee. 2317-2318.

Motion that the Report of the Select Committee on the Indian Penal Code (Amendment) Bill be taken into consideration. 2823.

Resolution *re* adequate class and communal representation in services under the Government of India. 3221-24.

Resolution *re* change of method of examination for the Indian Civil Service. 1420-21.

Resolution *re* King's Commissions for Indians and Indianization of Indian Regiments. 2434-2436, 2460.

ABOLITION OF TRANSPORTATION BILL—

Motion to refer to Select Committee. 3830.

Adopted. 3830.

ABUL KASEM, MAULVI—

Budget, general discussion for 1923-24. First stage. 2972-74.

Budget demand for Income-tax (Re-organisation of Department). 3280-81.

Budget demand under sub-head Legislative Assembly (conveyance allowance). 3453-54.

Budget. Demands for grants. Delhi. 3649-3650.

Motion to refer the Mussalman Waqfs Registration Bill to Select Committee. 2303-2305, 2320-2323.

Motion to consider the Report of the Select Committee and to pass Code of Criminal Procedure (Amendment) Bill (Amendment of Section 4). 4038.

Motion to pass the Exclusion from Inheritance Bill. 4038.

Motion to refer to Select Committee the Code of Criminal Procedure (Amendment) Bill (Amendment of Section 4). 2550-2552.

Motion to nominate members to Select Committee on the Mussalman Waqfs Registration Bill. 2903.

Mussalman Waqfs Registration Bill.—Motion to consider Select Committee Report. 3873-3875, 3879-81, 3884, 3887, 3896. Motion to pass. 3898.

Presentation of the Report of the Select Committee on the Mussalman Waqfs Registration Bill. 3517.

Presentation of the Report of the Select Committee on the Code of Criminal Procedure (Amendment of Section 4) Bill. 3372.

Question *re* day for discussing non-official Bills. 3689.

Question *re* expenditure on old Mosques in and around Delhi. 3940-3943.

Resolutions *re* abolition of reserved compartments on Railways for particular communities. 3180-82.

Resolution *re* adequate class and communal representation in services under the Government of India. 3196-98.

Resolution *re* despatch from Secretary of State *re* Indian Autonomy. 2729.

Resolution *re* emigration of unskilled labourers to Mauritius. 3160.

Resolution *re* King's Commissions for Indians and Indianization of Indian Regiments. 2436-2438.

ACCOMMODATION—

Question *re* insufficiency of seating — on railways. 4013.

ACCOUNTANTS—

Question *re* appointment of firms of — for Income-tax accounts. 4010-11.

ACCOUNTANT GENERAL, PUNJAB—

Question *re* office order by Mr. Dewar —, *re* absence from office. 1528-1529.

ACCOUNT BOOKS—

See "Income-tax Officers."

ACCOUNTS—

Question *re* cost of inquiry into — system by Price Waterhouse & Co. 3437.

ACCOUNTS CLERKS—

Question *re* pay of — in Burma. 3972-3973.

ACT—

Question by Mr. K. C. Neogy *re* Indian States (Protection against Disaffection) — (request for correspondence). 977.

ACT XIII OF 1859—

Question *re* recommendations of Assam Labour Inquiry Committee regarding the repeal of —. 2153.

ACWORTH COMMITTEE—

See "Rates Tribunal."

ADEN—

Question *re* transfer of —. 1956.

Question *re* administration of —. 2549.

ADJOURNMENT—

Motion for — to discuss the situation caused by a matter of public importance namely the decision of His Majesty's Government to appoint Royal Commission on Indian Services. 1543-1544, 1581-1600.

ADJUSTMENTS—

See "Provincial Governments."

ADVANCES—

Budget. Demands for Grants. Loans and — bearing interest. 3674.

Budget. Demands for Grants. Interest-free —. 3674.

Question *re* differentiation in grant of interest-free — for passages to Europe. 1887-88.

ADVERTISING AND CATERING DEPARTMENTS—

Discussion relating to —. 3390.

ADVISORY COMMITTEE (PUBLICITY)—

See "Publicity Advisory Committee."

AERONAUTICS—

Question *re* facilities for training in Ship-building and Marine Engineering. 1013.

AEROPLANES—

Question *re* bombing the frontier from —. 3687.

Question regarding — in possession of Calcutta University Corps. 3238.

Question *re* statement of — registered in India. 3238.

Question *re* registration of —. 3729.

AGARWALA, LALA GIRDHARILAL—

Budget demand under sub-head Legislative Assembly (daily allowance). 3450.

Code of Crivil Procedure (Amendment) Bill.—Motion to refer to Select Committee. 4044.

Consideration of clauses 21 and 24 of the Code of Criminal Procedure (Amendment) Bill. 1385-86, 1477.

Consideration of the Report of the Joint Committee on the Indian Cotton Cess Bill. 2752-2753.

Consideration of the Report of the Select Committee on the Indian Official Secrets Bill. 2761.

Exclusion from Inheritance Bill.—Motion to re-circulate the —. 4036-37.

Hindu Law of Inheritance (Amendment) Bill.—Motion to consider Report of Select Committee. 4039.

AGARWALA, LALA GIRDHARILAL—*contd.*

- General discussion of the budget for 1923-24. First stage. 2999-3000.
 Introduction of Indian Evidence (Amendment) Bill. 4046.
 Introduction of Indian Limitation (Amendment) Bill. 4046.
 Introduction of the General Clauses (Amendment) Bill. 4050.
 Motion to consider the Code of Criminal Procedure (Amendment) Bill. 1040.
 Mussalman Waqfs Registration Bill.—Motion to consider Report of Select Committee. 3885-86, 3895, 3896.
 Question *re* amendment of Code of Criminal Procedure extending the powers of High Court. 1085.
 Question *re* appointment of officers from certain Provinces in the superior posts under the Government of India. 998.
 Question *re* autumn session of the Legislature. 1616.
 Question *re* Bania Murder Case. 1846.
 Question *re* cattle deterioration and Government action (Letter by Marwari Association). 1614-16.
 Question *re* Cattle Improvement Bill. 3027.
 Question *re* Chakrata Cantonment Committee. 1847.
 Question *re* China Murder Case. 1846.
 Question *re* confiscation of property under Regulation III of 1818. 3172.
 Question *re* Council Chamber, Lucknow. 1077.
 Question *re* deaths in Delhi due to commission of an offence. 2221.
 Question *re* designation of Legislative Assembly as "Lower House." 3937-3938.
 Question *re* Dr. Gour's Civil Marriage Bill. 1003, 1368, 2965.
 Question *re* estates held under Regulation 3 of 1818. 3172.
 Question *re* exemption from duty of petrol exported. 1018.
 Question *re* exemption from Arms Act. 3974.
 Question *re* Government Committees and their findings. 994.
 Question *re* High Commissioner for India. 994.
 Question *re* Indians as Secretaries, Deputy Secretaries, etc. 3973-3974.
 Question *re* intermediate and third class passengers travelling by mail trains 1617.
 Question *re* legislation for protection and improvement of cattle. 3027.
 Question *re* licenses for vendors on railways. 1893.
 Question *re* medical research by Indians. 2846-2847.
 Question *re* nickel eight and four anna pieces. 1613-14.
 Question *re* servants travelling by mail trains. 1617.
 Question by — *re* non-co-operation movement. 1238.
 Question by — *re* the number of Indians and non-Indians as Governors, Chief Justices and Judges. 995.
 Question by — *re* number of Indians and non-Indians in the superior posts of the Imperial Secretariat. 996.
 Question by — *re* a representation from the Parsee Central Association against Civil Marriage Bill. 1004.
 Question by — *re* pay, etc., of High Court Staff, United Provinces. 999-1000.
 Question by — *re* political prisoners and withdrawal of Criminal Law Amendment Act during the Royal Visit. 998.
 Question (Supplementary) *re* promotions in Indian Medical Service. 4015.
 Question *re* protection of Cattle Wealth of India. 3027.

AGARWALA, LALA GIRDHARILAL—*concl.*

- Question *re* rent and cost of labour in Chakrata. 1847.
 Question *re* representation of owners on Cantonment Committees. 1847.
 Question by — *re* Resolutions passed by Legislatures and action taken by Government. 990.
 Question by — *re* retrenchment proposals and Retrenchment Committee. 994.
 Question *re* safeguard and protection of the position of the persons on whom titles have been conferred. 2045.
 Question *re* signature on currency notes of the value of Rs. 100 and less on changing hands. 3172.
 Question *re* slaughter of cattle. 3027.
 Question by — *re* State-owned Railways worked by companies. 999.
 Question *re* stoppage of Burma meat trade. 3026.
 Question *re* taxes on motor cars. 3731.
 Question by — *re* telephone connections of provincial capitals with Delhi and Simla. 998.
 Question by — *re* tolls on Muthra Railway Bridge. 998.
 Resolution *re* change of method of examination for the Indian Civil Service. 1418-19.
 Resolution *re* King's Commissions for Indians and Indianization of Indian Regiments. 2457-2458.
 Resolution *re* scholarships to Indians for research work. 1452-53

AGNIHOTRI, MR. K. B. L.—

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL:

Consideration of—

- Clause 10. 1114-15, 1118.
 Clause 11. 1182-1184, 1185.
 Clause 14. 1193, 1197, 1198.
 Clause 15. 1212.
 Clause 16. 1223, 1227-1228, 1239, 1246.
 Clause 17. 1246-1247, 1254-1255.
 Clause 18. 1278, 1279, 1280.
 Clause 19. 1284.
 Clause 33. 1572-1573, 1575-1576.
 Clause 33. 1743, 1744.
 Clause 34. 1745, 1747, 1748.
 Clause 35. 1756.
 Clause 39. 1761-1762.
 Clauses 47 and 49. 1805, 1806, 1811, 1817-18, 1823.
 Clause 50. 1823, 1824.
 Clause 51. 1824.
 Clause 54. 1829, 1831.
 Clause 55. 1834-35.
 Clause 66. 1992-1993.
 Clause 67-A. 1995, 1996, 1999-2000.
 Clause 67. 2001.
 Clause 71. 2003-2004.
 Clause 76. 2009-2010.
 Clause 85. 2012.

AGNIHOTRI, Mr. K. B. L.—*contd.*

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

- Clause 88. 2017-18, 2026-27.
 Clause 99. 2060-61.
 Clause 116. 2078, 2080.
 Clause 126. 2087-88, 2089.
 Clause 127-A. 2163.
 Clause 130. 2170-71.
 Clause 132. 2205, 2206, 2207, 2208, 2209.
- Consideration of the Report of the Select Committee on the Indian Official Secrets Bill. 2754-2755, 2756, 2760-2761, 2762, 2777, 2778.
- Consideration of Indian Boilers Bill. 1629-30, 1631-32, 1633, 1634.
- Consideration of Workmen's Compensation Bill. 1861.
- Cotton Transport Bill. 1707-1709, 1714-1715, 1716-1717, 1718, 1719.
- Criminal Law Amendment Bill. (Consideration of —). 2609-11, 2616, 2620-21, 2630-2631, 2633, 2639, 2640, 2642.
- Further consideration of Indian Mines Bill. 1686-87.
- Further consideration of Workmen's Compensation Bill. 1914-1915, 1917, 1930, 1938-1939, 1943, 1944-1945, 1949-1950, 1980-1981, 1982-1983, 1984, 1985.
- Indian Income-tax Amendment Bill.—Motion to take into consideration. 2860.
- Indian Mines Bill. Consideration of Joint Committee's Report. 1638-39, 1640, 1641, 1642, 1643, 1646, 1667, 1653, 1654, 1655, 1656, 1657, 1659, 1664, 1665, 1667.
- Indian Official Secrets Bill. Consideration of Select Committee Report. 2247-48, 2249, 2250-51, 2253-54, 2257-58, 2265-66, 2271-72, 2273, 2274.
- Motion to consider the Code of Criminal Procedure (Amendment) Bill. 1035, 1047, 1049, 1050.
- Motion to consider the Code of Criminal Procedure (Amendment) Bill as passed by the Council of State. 1309, 1315.
- Motion to postpone the consideration of the Code of Criminal Procedure (Amendment) Bill. 1024.
- Motion to take into consideration the Criminal Law Amendment Bill. 2503-2505, 2514, 2518-2519, 2521, 2530, 2531, 2542, 2543, 2544-45.
- Motion to circulate the Indian Stamp (Amendment) Bill for opinion. 2831-2832.
- Question regarding discontent amongst the staff of the Bengal Nagpur Railway workshop. 3234-35.
- Question regarding number of Assistant District Traffic Superintendents on the Bengal Nagpur Railway. 3235-36.
- Question *re* retail price of petrol in Delhi. 2341-2342.
- Question (Supplementary) *re* advance of passage money. 1606.
- Resolution *re* emigration of unskilled labourers to Mauritius. 3157-60.
- Workmen's Compensation Bill. Consideration of amendments made by Council of State. 2856-2857.

AGRA CANTONMENT—

Question *re* construction of latrines in private houses in ——. 2737.

AGRA FORT—

Question *re* historical buildings in ——. 2221.

AGRICULTURE—

Budget. Demands for grants. ——. 3670.

Resolution *re* projection of women wage-earners in ——. 1793-1804.

Resolution *re* Workmen's compensation in ——. 1784-93.

AHMADPUR-KATWA RAILWAY—

Question by Mr. N. M. Joshi *re* the reduction of working expenses of the ——. 1295.

AHMED, MR. K.—

Budget demands for grants. Commercial Intelligence. 3626-27.

Budget demand ; Customs (Pay of establishment). 3247-48.

Budget. Demands for grants. Delhi. 3654, 3655, 3656.

Budget demand for Department of Education and Health. 3530.

Budget demand for Finance Department (Pay of officers). 3539.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clause 19. 1282-83.

Clause 20. 1372-74, 1377-78.

Clause 21 as passed by the Council of State. 1400-01.

Clause 54. 1826-27.

Clause 93. 2036.

Clause 94. 2036-38.

Clause 96. 2038-40.

Clauses 127-A and 127-B. 2089, 2090.

General discussion on Budget of 1923-24. First stage. 3076-78.

Indian Official Secrets Bill. Consideration of Select Committee Report. 2267.

Motion to consider the Code of Criminal Procedure (Amendment) Bill. 1022, 1023-1024, 1025.

Motion to consider the Code of Criminal Procedure (Amendment) Bill as passed by the Council of State. 1307, 1310-11, 1321, 1324-25.

Motion that the Code of Criminal Procedure (Amendment) Bill as amended be passed. 2798-2799.

Motion to refer the Mussalman Waqfs Registration Bill to Select Committee. 2306-2310.

Mussalman Waqfs Registration Bill.—Motion to consider Report of Select Committee. 3876, 3878, 3880.

Motion to circulate the Indian Stamp (Amendment) Bill for opinion. 2836-2837.

Postponement of resolution *re* separation of railway from general finance. 2921-2922.

Question (Supplementary) *re* abolition of Divisional Commissionerships. 1529.

Question (Supplementary) *re* abolition of the posts of Divisional Commissionerships in Bengal. 3101.

Question *re* access to the platforms in the Howrah Railway Station. 1336.

Question *re* accommodation for Lascars at the London Docks. 1546.

AHMED, MR. K.—*concl'd.*

- Question (Supplementary) *re* witnesses examined by the Inchcape Committee. 2410-2411.
 Question (Supplementary) *re* old Mosques in and around Delhi. 3940-3943.
 Resolution *re* emigration of unskilled labourers to Ceylon. 2108-2111.
 Resolution *re* emigration of unskilled labourers to Straits Settlements and Malay States. 2144-45.
 Resolution *re* protection of women wage-earners in agriculture. 1795-1797.
 Resolution *re* railway concessions and reductions in fares. 3946-3947, 3948, 3949, 3950, 3952, 3953.

AHMED BAKSH, MR.—

- Question *re* bombing on North-West Frontier. 1769.
 Question *re* the election to the Council of State for the Sind Muhammadan Constituency. 2413-2414.
 Question (Supplementary) *re* promotions in Indian Medical Service. 4015.
 Question *re* the Report of the Arms Rules Committee. 2347.
 Question *re* training of Indians for Commissions in Artillery Engineering, Air Force and Royal Marine. 2479.
 Question *re* arrest in North-West Frontier Province of persons connected with Congress and Khilafat agitation. 2278-2279.
 Question *re* convict Ghulam Rasul Khan of Safeda. 2279.
 Question *re* imprisonment of Abdul Qayum Khan Swathi and Malik Khuda Baksh. 2280.
 Question *re* Khilafat prisoners in Pesbawar jail. 2279.
 Question *re* Martial Law in Mansehra Tehsil. 2279.
 Question *re* treating of Congress and Khilafat agitation prisoners as political prisoners. 2280.

AHSAN KHAN, MR. MOHAMMAD—

- Question *re* number of Members of Legislatures and local Councils who are recipients of titles. 3929.

AIR FORCE—

- Question *re* admission to Navy and ——. 1012.
 Question *re* admission of Indians into the Royal ——. 1097.
 Question *re* recruitment of Indians for Marine and ——. 2347.

AIYAR, MR. A. V. V.—

- Budget demand; Customs. (Leave allowance for Bombay). 3262.
 Budget demand for Income-tax. (Re-organisation of Department). 3275-76.
 Budget demand for Income-tax. (Reduction in provision for Bombay). 3294.
 Budget demands for grants. Interest on Debt and Sinking Funds. 3622, 3623.
 General discussion of the budget for 1923-24. First stage. 3042-3044.
 Indian Income-tax Amendment Bill.—Motion to take into consideration. 2860-2861.
 Motion to circulate the Indian Stamp (Amendment) Bill for opinion. 2835.
 Oath of Office. 955, 2341, 2785.

AIYER, SIR P. S. SIVASWAMY—

- Budget demand for Army Department (Standing Army). 3552-53.
 Budget demand for general administration as a whole. 3531-32.

AIYER, SIR P. S. SIVASWAMY—*contd.*

Budget. Demands for Grants. Miscellaneous (Public Services Commission).
3633-3634.

General discussion of the budget for 1923-24. First stage. 3028-31.

Motion to consider the Finance Bill. 3691-95.

Motion to adjourn the discussion of the consideration of clause 2 of the Finance
Bill relating to enhanced salt duty. 3720-21.

Point of order raised as to whether annuities for purchase of Railways are
votable or non-votable under Section 67-A. of the Government of India Act.
3342.

Question *re* report of North-West Frontier Committee. 3871.

Special Marriage Bill.—Motion to pass. 3923-24.

AJMER AND MERWARA—

Budget. Demands for Grants. —. 3673.

AKRAM HUSSAIN, PRINCE A. M. M.—

Resolution *re* adequate class and communal representation in services under the
Government of India. 3203-05.

ALIGARH MUSLIM UNIVERSITY—

Question *re* Government control over the Benares Hindu University and the
—, 3100.

ALLEN, MR. B. C.—

Budget demand under sub-head Legislative Assembly (conveyance allowance).
3454.

Consideration of clause 2 of the Finance Bill. 3747.

Consideration of clause 33 of the Code of Criminal Procedure (Amendment)
Bill. 2241.

Further consideration of Workmen's Compensation Bill. 1945-1946.

Indian Mines Bill. Consideration of Joint Committee's Report. 1650.

Motion to consider the Code of Criminal Procedure (Amendment) Bill. 1057.

Resolution *re* despatch from Secretary of State *re* Indian Autonomy. 2729-
2731.

ALLOCATIONS—

Question by Mr. K. C. Neogy *re* — made to different Railways. 1014.

ALLOWANCES—

Question *re* marriage — paid to families of British personnel serving in India.
2414-2415.

See "Exchange Compensation."

ALLOWANCES, TRAVELLING AND HALTING—

Question *re* — of members of Indian Legislature. 1090.

AMBALA CANTONMENT—

Question *re* disposal of land used by milk sellers in — to Pandit S. Ramlal.
962.

Question *re* electric installation at —. 2954.

Question *re* transfer of land to Messrs. Somdatt Ramlal. 3122.

AMBALA CORRUPTION ENQUIRY—

Question *re* article relating to — as published in Cantonment Advocate.
3121.

Question *re* —. 2843.

AMBALA MALPRACTICES—

Question *re* —. Question of amnesty. 2843-2844.

AMBULANCE CARS—

Question *re* the use of military and — on the Great Indian Peninsula Railway. 1290.

AMENDMENT—

Ruling by the President of the Legislative Assembly that a proposed — is out of order if it attempts to bring in an Act which is not to be amended by the original Bill under discussion. 2502.

AMENDMENTS—

See "Bills."

AMENDMENTS TO BILLS—

Decision that — not entered in the Agenda will be taken up and considered on their merits. 1179-1181.

AMIR CHAND, PANDIT—

Question *re* conviction of — and Hakim Abdul Jalil, Peshawar. 3931-3932.

AMJAD ALI, KHAN BAHADUR MOULVI—

Consideration of clause 2 of the Finance Bill. 3751-52.

Mussalman Waqf Registration Bill.—Motion to consider Report of Select Committee. 3878-82, 3887-91, 3893.

AMRITSAR GRIEVANCES—

Question *re* —. 1896.

ANDAMANS AND NICOBAR ISLANDS—

Budget. Demands for Grants. —. 3673.

ANGLO-INDIANS—

Question *re* number of — in Government of India Departments. 1108.

ANNUITIES IN PURCHASE—

Question *re* —. 1297.

ANNUITIES IN PURCHASE OF RAILWAYS—

Point of order raised as to whether — should be treated as votable or non-votable under Section 67-A of the Government of India Act. 3340-43.

APPRAISERS, ETC.—

Question *re* promotion of — and examiners of the Karachi Customs House. 3117.

ARCHAEOLOGY—

Budget. Demands for Grants. —. 3670.

ARMS ACT—

Question *re* discussion of resolution *re* exemption of members of Legislatures from —. 3687.

Question *re* exemption from —. 3974.

Question *re* position of retainers of Raja's, etc., under Indian —. 3857-3858.

Statement *re* report of Committee on — Rules. 2672.

ARMS ACT COMMITTEE—

Question *re* publication of Report of the —. 1085.

ARMS RULES, COMMITTEE—

- Question *re* submission of report of ——. 1176.
- Question *re* recommendations of ——. 3930.
- Question *re* the action taken by Government on the recommendations of the ——. 2474-75.
- Question *re* the report of the ——. 2347.

ARMS RULES REVISING COMMITTEE—

- Question by Mr. Mohammad Faiyaz Khan *re* publication of report of ——. 1017.

ARMY—

See "Western Command."

ARMY AND AIR SERVICE—

- Question by Mr. B. Venkatapatiraju *re* appointment of Indians in high ——. 1007.

ARMY DEPARTMENT—

Budget demand for ——. 3542-3562

ARMY HEADQUARTERS—

Question by Rai Bahadur Bakshi Sohan Lal *re* Sergeants in ——. 984.

ARMY IN INDIA—

Statutory authority for maintenance of ——. Discussion in Budget debate. 3542.

ARMY IN INDIA, PURPOSE OF—

Question *re* ——. 964.

ARMY IN INDIA, AUTHORITY FOR MAINTENANCE OF—

Question *re* ——. 964.

ARMY, OFFICERING OF—

Question *re* — by Indian officers. 1178.

ASAD ALI, K. B. MIR—

Question *re* Muhammadan representation on the proposed Royal Commission on the Public Services. 3120.

Question *re* re-introduction of the issue of Return Tickets on Railways. 3120.

Question *re* running of a through express train from Madras to Delhi. 3120.

Motion for adjournment to discuss the appointment of a Royal Commission on Indian Services. 1590.

ASJADULLAH, MAULVI MIYAN—(the Member spoke in vernacular).

General discussion of the budget for 1922-23. First stage. (See Appendix to Debates).

Legal Practitioner (Amendment) Bill.—Motion to refer to Select Committee. 2581.

Motion to refer the Mussalman Waqfs Registration Bill to Select Committee. (See Appendix to Debates.)

Question *re* allowance drawn by the Right Hon'ble Mr. Sastri in connection with tours and work on committees. 3680-81.

Question *re* attendance at meetings of the Legislature. 1606-07.

Question *re* double storied quarters in Raisina. 3969.

ASJADULLAH, MAULVI MIYAN—(the Member spoke in vernacular)—*contd.*

- Question *re* election of officials to the Indian Legislature. 2152.
 Question *re* issue of free Railway passes and P. T. Os. to the staff of the Railway Board. 3125-26.
 Question *re* political conference held by Mrs. Besant and others at Delhi. 3681.
 Question *re* stoppage of tongas outside Delhi Station. 3969-3970.
 Resolution *re* supply of facilities to Members of Legislatures to discharge their public duties. 1455.

ASSAM—

- Question *re* amalgamation of — with Bengal. 1102-03.
 Question *re* appointment of two Commissioners in one Division in Assam. 1092.

ASSAM-BENGAL RAILWAY—

- Budget demand for Programme Revenue expenditure —. 3389.
 Question *re* advantages secured to the — through the development of Assam. 1171.
 Question *re* concessions on —. 1171.
 Question *re* concessions to tea garden coolies by —. 1888.
 Question *re* electrification of coaching stock of —. 4009.
 Question *re* European officers in the Engineering Department of —. 988.
 Question *re* filling of vacancies on —. 987.
 Question *re* grant of land supplied free to —. 1168.
 Question *re* improvements to rolling stock on —. 4017.
 Question *re* Indian probationers on —. 988.
 Question *re* losses on the —. 2416.

ASSAM LABOUR INQUIRY COMMITTEE—

- Question *re* recommendations of — regarding the repeal of Act XIII of 1859. 2153.

ASSAULT—

- Question *re* — of coolie at Moghal Serai. 1171.

ASSEMBLY (LEGISLATIVE)—

- Question by Mr. W. M. Hussainally *re* arrangements for non-official business by —. 979.

ASSENT TO BILLS, GOVERNOR GENERAL'S—

- The Indian Extradition (Amendment) Act, 1922. 1034.
 The Indian Museum (Amendment) Act, 1922. 1034.
 The Negotiable Instruments (Amendment) Act, 1922. 1034.
 The Court-fees (Amendment) Act, 1922. 1034.
 The Parsees Marriage and Divorce (Amendment) Act, 1922. 1034.
 The Official Trustees and Administrator General's (Amendment) Act, 1922. 1034.
 The Police Incitement to Disaffection Act, 1922. 1034.
 The Transfer of Ships Restriction (Repealing) Act, 1922. 1034.
 The Malabar (Completion of Trials) Supplementing Act, 1923. 3027.
 The Cotton Transport Act, 1923. 3027.
 The Indian Mines Act, 1923. 3027.
 The Indian Boilers Act, 1923. 3027.
 The Indian Factories (Amendment) Act, 1923. 3027.

ASSENT TO BILLS, GOVERNOR GENERAL'S—*contd.*

- The Indian Naval Armaments Act, 1923. 3027.
 The Indian Paper Currency Act, 1923. 3027.
 The Repealing and Amending Act, 1923. 3027.
 The Cantonments House Accommodation Act, 1923. 3027.
 The Workmen's Compensation Act, 1923. 3027.
 The Indian Cotton Cess Act, 1923. 3815.
 The Indian Income-tax (Amendment) Act, 1923. 3815.
 The Government Savings Banks (Amendment) Act, 1923. 3815.
 The Prisoners (Amendment) Act, 1923. 3815.
 The Criminal Law (Amendment) Act, 1923. 3815.
 Criminal Tribes (Amendment) Act, 1923. 2011.

AUDIT—

- Budget. Demands for Grants. —. 3668.
 Question *re* railway — systems. 2852.

AUDIT DEPARTMENT—

- Question *re* employment of officers of Indian — under the Central Government. 1166.

AUDIT OFFICERS—

- Question *re* — in Railway Secretariat. 1534.

AUSTRALIA—

- Question *re* settlement of Indian Army Officers in —. 1006.

AUTONOMY, INDIAN—

- Question *re* the statement of New India *re* —. 2409.
 Question *re* despatch from Secretary of State *re* Indian —. 2715-2736.

AUTUMN SESSION—

- See "Legislature."

AVIATION—

- Budget. Demands for Grants. —. 3671.

AYYANGAR, Mr. M. G. M.—

- Charitable and Religious Trusts (Amendment) Bill.—Motion to consider and pass. 4044-45.
 Consideration of Schedule III of the Finance Bill. 3802-03.
 Exclusion from Inheritance Bill.—Motion to re-circulate the —. 4023-26, 4035-36.
 Hindu Law of Inheritance (Amendment) Bill.—Motion to consider. 4042-43.
 Question *re* exemptions from Income-tax of Mutual Benefit Societies. 3729.
 Question *re* income-tax liabilities of Mutual Societies in Madras. 3728.

AYYAR, Mr. T. V. SESHAGIRI—

- Budget. Demands for Grants. Delhi. 3649, 3656.
 Budget demand for the Department of Education and Health. 3523-24.
 Budget demand under sub-head Foreign and Political Department. 3494.
 Budget demand for general administration as a whole. 2523-33.
 Budget. Demands for Grants. Interest on Debt and Sinking Funds. 3622-23.
 Budget demand under sub-head Legislative Assembly. 3463.

AYYAR, MR. T. V. SESHAGIRI—*contd.*

Budget. Demands for Grants. Miscellaneous (Public Services Commission). 3635-3636.

Budget demand for railways. Motion for reduction. 3402.

Budget demand for Legislature under General Administration (Hill Journey Charges). 3427.

Code of Criminal Procedure (Amendment) Bill (Amendment of Section 4)
—Motion to refer to Select Committee. 2552.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clauses 10 and 11. 1115, 1116, 1125, 1126, 1159, 1160, 1184.

Clause 12. 1188-1189.

Clause 14. 1200.

Clause 15. 1214.

Clause 16. 1223, 1224, 1226.

Clause 16. 1241-42.

Clause 17. 1253.

Clause 18. 1278.

Clause 20. 1376.

Clause 2. 1403-1404.

Clause 21, as passed by the Council of State. 1394.

Clause 24. 1476.

Clause 25-A. 1486-87, 1488-89.

Clause 26. 1496, 1514-15.

Clause 27. 1552-1553, 1554-1555.

Clause 28. 1562, 1563.

Clause 29. 1564-1565.

Clause 33. 1737-38.

Further consideration of—

Clause 33. 2227, 2231, 2232.

Consideration of—

Clause 37. 1757-1758.

Clauses 43 and 47. 1764-1765, 1812.

New Clause 71-A. 2006.

Clause 88. 2034.

Clause 111. 2076.

Clause 117-A. 2085.

Clause 129. 2168-69.

Clause 131. 2171-72, 2173.

Consideration of the Report of the Joint Committee on the Indian Cotton
Cess Bill. 2748-2749, 2750, 2751, 2752.

Consideration of Indian Finance Bill. 3981, 3982.

Consideration of clause 2 of the Finance Bill. 3758-59.

Consideration of the Report of the Select Committee on the Indian Official
Secrets Bill. 2769-2770, 2782.

Consideration of Workmen's Compensation Bill. 1858, 1859, 1860.

Criminal Law Amendment Bill. (Consideration of —). 2617-18, 2628,
2644-45.

Discussion on nominal cuts relating to non-votable expenditure, general
questions relating to votable expenditure. 3377.

AYYAR, MR. T. V. SESHAGIRI—*contd.*

EXCLUSION OF INHERITANCE BILL—

Motion to consider the Report of Select Committee on —. 4018-19.

Motion to circulate. 4022-23, 4028, 4033, 4034-35, 4036.

Motion to pass. 4038.

Further consideration of Workmen's Compensation Bill. 1909-1910.

General discussion of the budget for 1923-24. First stage. 3035-3038.

HINDU LAW OF INHERITANCE (AMENDMENT) BILL—

Motion to consider Report of Select Committee. 4039.

Motion to re-circulate. 4041.

Motion to consider. 4043.

Motion to pass. 4044.

Indian Cotton Cess Bill. (Consideration of Report of Joint Committee).
2652-53, 2654-55, 2662.

Indian Mines Bill. Consideration of Joint Committee's Report. 1658.

Indian Official Secrets Bill. Adjournment of debate. 2275.

Indian Penal Code (Amendment) Bill. Consideration of —. 3833.

Messages of congratulation on the birth of H. R. H. Princess Mary's son.
2091.

Motion for adjournment to discuss the appointment of a Royal Commission
on Indian Services. 1544, 1581-83.

Motion to adjourn the consideration of clause 2 of the Finance Bill, relating
to enhanced salt duty. 3721-22.

Motion to consider the Code of Criminal Procedure (Amendment) Bill
1036-37.

Motion to consider the Code of Criminal Procedure (Amendment) Bill as
passed by the Council of State. 1312, 1315-16, 1318, 1321.

Motion that the Code of Criminal Procedure (Amendment) Bill as amended be
passed. 2792-2794, 2797, 2801.

Motion to take into consideration the Criminal Law Amendment Bill. 2492-
93.

Motion to consider the Finance Bill. 3702-03.

Motion to take into consideration the Report of the Select Committee on
Married Women's Property (Amendment) Bill. 2283-2284.

Motion for introduction and circulation of Prevention of Deferred Rebates
Bill. 4047.

Motion to defer the consideration of clause 127 of the Code of Criminal
Procedure (Amendment) Bill. 2090.

Motion *re* Demands for Supplementary grants. 3109-10.

Motion that Sir Campbell Rhodes and Manvi Abul Kasem be added as
members of the Select Committee on the Exclusion from Inheritance Bill
and the Hindu Law of Inheritance (Amendment) Bill. 2784.

Motion that the Malabar (Completion of Trials) Supplementing Bill be taken
into consideration. 2160-61.

Motion to pass the Indian Penal Code (Amendment) Bill. 3134.

Motion to postpone the consideration of the Code of Criminal Procedure Bill.
1025.

AYYAR, MR. T. V. SESHAGIRI—*contd.*

- Motion to refer the Exclusion from Inheritance Bill to Select Committee 2291.
- Motion to refer the Hindu Law of Inheritance (Amendment) Bill to Select Committee. 2303.
- Offers criticism of a department after the budget demand for that department has been sanctioned. 3591.
- Point raised as to the transference of items from votable to non-votable list. 3483.
- Postponement of resolution *re* separation of railway from general finance. 2914.
- Presentation of the Report of the Select Committee on Exclusion from Inheritance Bill. 3372.
- Question *re* allotments for the repair of the Lady Hardinge Medical College and buildings. 3112.
- Question *re* annual maintenance grant to the Lady Hardinge Medical College. 3114.
- Question *re* the authority under which the Standing Army in the Colonies is maintained. 2481.
- Question *re* the composition of the Shipping Committee. 2153-54.
- Question by — *re* constitutional reforms in India (R. B. Muzoomdar's Resolution). 1071.
- Question by — *re* discussion of the reports of the Committees appointed by the Legislative Assembly. 1073.
- Question *re* discussion on Incheape Committee's Report by the Assembly. 2965.
- Question *re* exercise of franchise by Indians in Kenya. 1353-55.
- Question (Supplementary) *re* Gold Standard Reserve. 3938-3940.
- Question *re* grant by Government to the Lady Hardinge Medical College. 3113.
- Question (Supplementary) *re* Indian Troops in Iraq, Palestine and Persia. 3934-3935.
- Question *re* Indianisation of 8 units of the Indian Army. 3363-3372.
- Question *re* maintenance of the Science Department of the Lady Hardinge Medical College. 3114.
- Question *re* Members of the governing body of the Lady Hardinge Medical College. 3112.
- Question *re* placing minutes of the Central Railway Advisory Council on the table. 2741.
- Question *re* procedure in regard to the Indian Finance Bill. 3846.
- Question (Supplementary) *re* Secret Service Grant expended by Central Bureau of Information. 1771-72.
- Question *re* steps for retrenchment and increase of income of the Lady Hardinge Medical College. 3115-16.
- Supplementary question *re* the termination of contract with the East Indian Railway. 1338.
- Question by — *re* terms of recent appointments to Medical Service in India. 1070-71.
- Supplementary question by — *re* thirty new appointments in the Indian Medical Service. 981.

AYYAR, MR. T. V. SESHAGIRI—*concl'd.*

- Question *re* tombs and mosques in Delhi (article in the "Muslim"). 1956-1957.
 Resolution *re* adoption of a policy of protection. 2382-2386, 2398.
 Resolution *re* emigration of unskilled labourers to Ceylon. 1780-81.
 Resolution *re* King's Commissions for Indians and Indianization of Indian Regiments. 2418, 2419-2423.
 Resolution *re* State management of railways in India. 2047, 2886, 2890-2891.
 Statement *re* attitude of Government towards certain Bills introduced by Non-Official Members. 4051.
 Statement of Business. 2147.
 Statement *re* Report of Committee on Arms Act Rules. 2672.

B

BACTERIOLOGICAL DEPARTMENT—

- Question by Mr. B. Venkatapatiraju *re* appointment of Indians to —. 1010.

BAGDE, MR. K. G.—

- Budget demand under sub-head Home Department. 3508-09.
 Budget demand under sub-head ordinary expenses under Railways (Traffic Department). 3386.
 Consideration of the Report of the Select Committee on the Indian Official Secrets Bill. 2780.
 Question *re* employment of Professor Rushbrook Williams. 1770.
 Question (Supplementary) *re* mission of Mr. Sastri. 2548.
 Question *re* Moral and Material Progress Report of India. 1770-71.
 Question *re* the Publicity Bureau of the Government of India. 2925.
 Question *re* railway expenditure on education. 4008.
 Question *re* Railway Hill Schools. 4008.
 Question *re* re-employment of pensioners. 1772-73.
 Question *re* Secret Service Grant expended by Central Bureau of Information. 1771-72.
 Question *re* tours of officers of Central Bureau of Information. 1771.
 Resolution *re* emigration of unskilled labourers to Ceylon. 2119-2120.

BAKSHI SOHAN LAL, RAI BAHADUR—

- Question by — *re* Staff Selection Board examination. 982.

BALUCHISTÂN—

- Budget. Demands for Grants. —. 3673.

'BANDARYA WALI' MOSQUE—

- Question *re* — in Pahargunj. 2745.

BANIA MURDER CASE—

- Question *re* —. 1846.

*BANNU—

- Question *re* compensation to villagers in —. 972.

BARISAL—

Question by Mr. K. C. Neogy *re* withholding of Press Telegrams at Telegraph Office. 1080.

BARODAWALLA, MR. S. K.—

Mussalman Waqfs Registration Bill.—Motion to consider Select Committee's Report. 3894, 3896.

BARRISTERS AND VAKILS—

Question by Mr. K. C. Neogy *re* removal of distinctions between —. 1099.

BARUA, RAI BAHADUR D. C.—

Consideration of clause 17 of the Code of Criminal Procedure (Amendment) Bill. 1250-1251.

Consideration of clause 117-A of the Code of Criminal Procedure (Amendment) Bill. 2085-86.

Consideration of Workmen's Compensation Bill. 1862.

Question *re* Extra Assistant Commissioners as Income-tax Officers in Assam. 2664-2665.

Resolutions *re* adequate class and communal representation in services under the Government of India. 3219-20.

Resolution *re* King's Commissions for Indians and Indianization of Indian Regiments. 2440.

BASAL STATION—

Question *re* —, North-Western Railway. 1618.

BASU, MR. J. N.—

Oath of Office. 955.

Question by — *re* appointment of 30 new I. M. S. Officers. 1289.

Question *re* Cotton Committee. 3936-3937.

Question *re* establishment of a Military College in Burma. 3171-72.

Question by — *re* establishment of Juvenile Courts. 1295.

Question *re* fixing of scale of election expenses. 3171.

Question *re* output of Salt in Burma. 3170-71.

Question *re* pay of Accounts Clerks in Burma. 3972-3973.

Question *re* provision of inter class compartments by Burma Railway Company in Burma. 3171.

Question *re* repeal of frontier crossing regulation in Upper Burma. 3170.

Special Marriage Bill.—Motion to circulate for opinion. 3908-09, 3919.

BED ACCOMMODATION—

Question *re* — in Military Hospitals. 1845.

BEDI, BABA UJAGAR SINGH—

Consideration of clause 2 of the Finance Bill. 3748-51.

Question *re* recommendations of Arms Rules Committee. 3930.

Question *re* scrutiny of proposals for expenditure on the Finance Department by a Department other than the Finance Department. 3020.

Resolution *re* wiping out of Provincial contributions. 2693-2694.

BENARES HINDU UNIVERSITY—

Question *re* Government control over the — and the Aligarh Muslim University. 3100.

BENARSI DASS HIGH SCHOOL—

Question *re* —, Ambala. 1894.

BENGAL—

Floods in North —. 3872.

BENGAL-NAGPUR RAILWAY—

Question *re* coaching traffic earnings of the —. 3859.

Question *re* expenditure on — stock. 4009.

Question *re* mileage of — running through Oriya speaking countries. 3859.

Question *re* the number of Assistant District Traffic Superintendents on the —. 3235-36.

Question *re* number of men in the service of the —. 3860.

Question *re* reduction of staff of — at Kharagpur. 1893.

Question *re* reduction of staff of —. 3865.

See "Railway Workshop."

Question *re* Catering Department. 1609-10.

See "Railway Workshop."

BENGAL AND NORTH-WESTERN RAILWAY—

Question *re* lighting on —. 1605.

Question *re* unsatisfactory working of the —. 3021-22

BESANT, Mrs.—

Question *re* political conference held by — and others at Delhi. 3681.

BHARGAVA, RAI BAHADUR PANDIT J. L.—

Consideration of clause 21 of the Code of Criminal Procedure (Amendment) Bill as passed by the Council of State. 1402.

Consideration of clause 2 of the Finance Bill. 3737.

General discussion of the budget for 1922-23. First stage. 3003-3005.

Special Marriage Bill.—Motion to circulate for opinion. 3902-03.

Question by — *re* the amount realised on post cards, stamps, etc. 1176

Question by — *re* demolition of Hindu temples in connection with the new Railway Station at Delhi. 1175.

Question by — *re* enhancement of free luggage allowance. 1021.

Question by — *re* export of wheat from India. 1175.

Question by — *re* inter class accommodation on railways. 1175.

Question by — *re* submission of the report by the Committee on Arms Rules of 1920. 1176.

BHATKAL RAILWAY—

Question *re* — extension. 3857.

BHURGRI, THE HON'BLE MR.—

Question *re* resignation of — of his membership of the Council of State. 1346.

BICYCLES AND TRICYCLES—

Question *re* the number and value of motor cars and — imported. 2416-2417.

BIHAR AND ORISSA—

Question by Mr. B. N. Misra *re* the formation of the — Province. 1061.

Question by Mr. B. N. Misra *re* extension and opening of Railways and Posts in —. 1061.

BIJLIKHAN, SARDAR GULAMJILANI—

Question *re* administration of Aden. 2549.

Question *re* Diwan Bahadur Vijiaraghava Chariar's work in Empire Exhibition. 2549.

BIJLIKHAN, SANDAR GULAMJILANI—*contd*

- Question *re* mission of Mr. Sastri. 2548.
 Question *re* Princes Protection Bill. 2547. | WILSON 2547
 Question *re* publication of Report of Military Requirements Committee. 2547.
 Question *re* publication of Report of Racial Distinctions Committee. 2547.
 Question *re* report of the deputations to Fiji and British Guiana. 2548.

BILL(S)—

ABOLITION OF TRANSPORTATION—

- Motion to refer to Select Committee. 3830.
 Adopted. 3830.

CANTONMENTS (HOUSE ACCOMMODATION)—

- Presentation of the Report of the Joint Committee on — by Mr. E. Burdon
 1021.

Motion to consider Report of Joint Committee. 1691.

Adopted. 1691.

Consideration. 1691-1706.

Motion to pass. 1706.

Adopted. 1707.

— as passed by Legislative Assembly and amended by the Council of State
 laid on table. 2280.

Motion for consideration of amendments by Council of State. 2649.

Adopted. 2650.

Motion to pass. 2650.

CANTONMENTS—

Motion for leave to introduce. 4002.

Adopted. 4003.

Introduced. 4003.

Motion for circulation. 4003.

Adopted. 4003.

CASTE DISABILITIES REMOVAL (AMENDMENT)—

Motion for leave to introduce. 2583.

Adopted. 2586.

Introduced. 2586.

CHARITABLE AND RELIGIOUS TRUSTS (AMENDMENTS)—

Motion to take into consideration. 4044.

Adopted. 4045.

Motion to pass. 4045.

Adopted. 4045.

CODE OF CIVIL PROCEDURE (AMENDMENT) (DR. GOUR) :

Presentation of the Report of Select Committee on the —. 2549.

CODE OF CIVIL PROCEDURE (AMENDMENT) (MUNSHI ISHWAR SARAN) :

Statement by Mr. President that the Standing Order do not provide for the
 moving of the Bill by any one but its introducer. 2598.

CODE OF CIVIL PROCEDURE (AMENDMENT) (LALA GIRDHARILAL AGARWALA) :

Motion to refer to Select Committee. 2044.

Adopted. 4044.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) :

Motion to postpone the consideration of —. 1022-1034.

Negated. 1034.

Motion to consider. Adopted. 1034.

BILL(S)—*contd.*

CODE OF CRIMINAL PROCEDURE (AMENDMENT) :

Consideration of the ——. 1035-1059, 1119-1162, 1182-1232, 1239-1286, 1300-1330, 1372-1412, 1472-1524, 1545-1581, 1722-1751, 1752-1767, 1804-1840, 1991-2010, 2011-2043, 2051-2090, 2162-2219, 2223-2244.

Motion to pass the ——. 2788-2802.

Adopted. 2802.

Consideration of ——. (Further amendments by Council of State). 3815-29.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) (AMENDMENT OF SECTION 4) :

Motion to refer to Select Committee. Adopted. 2550-2563.

Motion to consider Report of Select Committee. 4038.

Motion to pass. 4038.

Adopted. 4038.

COTTON TRANSPORT—

Presentation of the Report of the Joint Committee on the —— by the Hon'ble Mr. C. A. Innes 1021.

Motion to consider Report of Joint Committee. 1707.

Motion to re-commit to Joint Committee. 1707.

Motion to re-commit to Select Committee. 1710.

Negated. 1713.

Consideration. 1714-1720.

Motion to pass, as amended. 1720.

Adopted. 1720.

CRIMINAL LAW (AMENDMENT) (RACIAL DISTINCTIONS IN TRIALS) :

Introduction. 1897-1899.

Motion to take into consideration. 2486-2502.

Adopted 2502.

Consideration of ——. 2609-2642.

Motion to pass. 2642.

Adopted. 2649.

Motion to consider the —— as passed by Legislative Assembly and amended by Council of State. 3131.

Adopted. 3131.

Consideration. 3132-33.

EXCLUSION FROM INHERITANCE—

Motion to refer to Select Committee. 2291-2303.

Adopted. 2303.

Motion that Sir Campbell Rhodes and Maulvi Abul Kasem be added as members of the Select Committee on the ——. 2784.

Adopted. 2784.

Presentation of the Report of the Select Committee on the ——. 3372.

Motion to consider Report of Select Committee. 4018.

Motion for re-circulation. 4019.

Motion to pass. 4038.

Adopted. 4038.

GENERAL CLAUSES (AMENDMENT)—

Motion for leave to introduce. 4050.

Adopted. 4050.

Introduced. 4050.

Message from the Council of State *re* ——. 2881.

(1) GOVERNMENT PAPER CURRENCY—

(2) REPEALING AND AMENDING—

BILL(S)—*contd.*

GOVERNMENT SAVINGS BANKS (AMENDMENT)—

- Motion for leave to introduce. 2485.
- Adopted. 2485.
- Introduced. 2485.
- Motion to take into consideration the —, 2838-2842.
- Adopted. 2838.
- Consideration. 2838-2842.
- Motion to pass the —, 2842.
- Adopted. 2842.

HINDU COPARCENERS LIABILITY—

- Motion to refer to Select Committee. Negatived. 2563-78.

HINDU LAW OF INHERITANCE (AMENDMENT)—

- Motion to refer to Select Committee. 2303.
- Adopted. 2303.
- Motion that Sir Campbell Rhodes and Maulvi Abul Kasem be added as members of the Select Committee on the —, 2784.
- Adopted. 2784.
- Presentation of the Report of the Select Committee on the —, 3436
- Motion to consider Report of Select Committee. 4035.
- Motion for re-circulation. 4041.
- Motion to take into consideration. 4042.
- Adopted. 4042.
- Motion to pass. 4044.
- Adopted. 4044.

ILLEGITIMATE SON'S RIGHTS—

- Motion to refer to Select Committee. 4045.
- Adopted. 4045.

INDIAN BOILERS—

- Presentation of the Report of the Joint Committee on the —, 1022.
- Motion to take Report of Joint Committee into consideration. 1628.
- Adopted. 1629.
- Consideration. 1629-35.
- Motion that the Bill, as amended, be passed. 1635.
- Adopted. 1636.

INDIAN COTTON CESS—

- Motion for leave to introduce the —, 1369-72.
- Adopted. 1372.
- Introduced. 1372.
- Motion to refer to Joint Committee of both Houses. 1621-28.
- Adopted. 1628.
- Presentation of Report of Joint Committee. 2222.
- Motion to consider Report of Joint Committee. 2650.
- Adopted. 2653.
- Consideration of the Report of the Joint Committee on the —, 2748-2754.
- Motion that the —, as amended, be passed. 2754.
- Adopted. 2754.

BILL(S)—*contd.*

INDIAN EVIDENCE (AMENDMENT)—

Motion for leave to introduce. 4046.

Adopted. 4046.

Introduced. 4046.

INDIAN FACTORIES (AMENDMENT)—

Motion for leave to introduce. 1774-75.

Adopted. 1775.

Introduced. 1775.

Motion to take into consideration ———. 2094.

Adopted. 2094.

Consideration. 2094-2103.

Motion to pass the ———. 2103.

Passed. 2103.

INDIAN FINANCE—

Motion for leave to introduce the ———. 2945.

Adopted. 2945.

Introduced. 2945.

Motion to take into consideration the ———. 3691-3716.

Adopted. 3716.

Consideration of the ———. 3717-3725, 3733-3813.

Bill passed. 3812-13.

Procedure *re* the ——— after it has been laid in the Council of State as a recommended Bill. 3846.

Message from His Excellency the Governor General recommending to the Legislative Assembly to pass the ——— in the form in which it was passed by the Council of State. 3945-3946.

Consideration of the ——— as passed by the Council of State. 3974-4002.

INDIAN INCOME-TAX (AMENDMENT)—

Motion for leave to introduce. 2747.

Adopted. 2747.

Introduced. 2747.

Motion to take into consideration. 2859.

Adopted. 2859.

Consideration. 2859-61.

Motion to pass. 2861.

Adopted. 2861.

INDIAN LIMITATION (AMENDMENT)—

Motion for leave to introduce. 4046.

Adopted. 4046.

Introduced. 4046.

INDIAN MERCHANT SHIPPING—

Consideration of ———. 3830-32.

Motion to pass. 3833.

Adopted. 3833.

INDIAN MINES—

Motion to present the Report of the Joint Committee on the ———. 1113.

Motion to take Report of Joint Committee into consideration. 1635.

Adopted. 1637.

Consideration. 1637-67.

Further consideration of ———. 1670-1690.

BILL(S)—*contd.*INDIAN MINES—*contd.*

Motion to pass. 1690.

Adopted. 1690.

INDIAN NAVAL ARMAMENT—

Motion to take into consideration. 1722.

Adopted. 1722.

Consideration. 1722.

Motion to pass. 1722.

Adopted. 1722.

INDIAN OFFICIAL SECRETS—

Presentation of Report of Select Committee. 1752.

Motion to take Report of Select Committee into consideration. 2244.

Adopted. 2253.

Consideration of the Report of the Select Committee. 2754-2784.

Motion that the — as amended be passed. 2784.

Adopted. 2784.

Consideration of — (Amendments by Council of State). 3829.

INDIAN PAPER CURRENCY—

Motion for leave to introduce the —. 2103-2104.

Adopted. 2104.

Introduced. 2104.

Motion to take into consideration. 2485.

Adopted. 2485.

Motion to pass the —. 2485.

Adopted. 2485.

INDIAN PENAL CODE (AMENDMENT)—

Motion to nominate Rao Bahadur T. Rangachariar as member of the Select Committee on the —. 1113-14.

Adopted. 1114.

Motion to present the Report of the Select Committee on the —. 2051.

Motion that the Report of the Select Committee be taken into consideration. 2802.

Adopted. 2803.

Consideration. 2803-2828.

Consideration of —. 2833-45.

Motion to pass. 3133.

Passed. 3138.

INDIAN STAMP (AMENDMENT)—

Motion for leave to introduce. 2095.

Adopted. 2094.

Introduced. 2094.

Motion to take into consideration. 2829.

Motion to circulate the — for opinion. 2829-2838.

Adopted. 2838.

INTER-CASTE HINDU MARRIAGE—

Motion for leave to introduce. 2598-2600.

Negated. 2600.

INTEREST ACT-(AMENDMENT)—

Motion for leave to introduce (withdrawn). 4047-4050.

BILL(S)—*contd.* •

LAND ACQUISITION (AMENDMENT)—

Motion to refer to Select Committee. 2325-2339.

Negatived. 2339.

LEGAL PRACTITIONERS (WOMEN)—

Motion for leave to introduce. 3852.

Adopted. 3853.

Introduced. 3853. •

Motion to pass. 3853.

Adopted. 3854.

LEGAL PRACTITIONERS (AMENDMENT) (DR. GOUR)—

Motion to refer to Select Committee. Adopted. 2579-83.

LEGAL PRACTITIONERS (AMENDMENT) (MR. NEOGY)—

Motion to refer to Select Committee. 4046.

Adopted. 4046.

MAHENDRA PARTAB SINGH (ESTATE)—

Laid on the table. 4017.

MALABAR (COMPLETION OF TRIALS) SUPPLEMENTING—

Motion for leave to introduce. 2092.

Adopted. 2093.

Introduced. 2093.

Motion that — be taken into consideration. 2158-62.

Motion that — be passed. 2162.

Adopted. 2162.

MALKHARODA AND GAONTIA VILLAGES LAWS—

Motion to take into consideration. 3846-52.

Adopted. 3852.

Motion to pass. 3852.

Adopted. 3852.

MARRIED WOMEN'S PROPERTY (AMENDMENT)—

Nomination of Mr. Rangachariar on Select Committee. 1620.

Presentation of the Report of the Select Committee on the —. 2046.

Motion to take the Report of the Select Committee into consideration. •2280-2290.

Adopted. 2200.

Consideration. 2290.

Motion to pass. 2291.

Adopted. 2291.

Message from Council of State *re* Cantonments (House Accommodation) — and Cotton Transport —. 2247.

Message from Council of State *re* Indian Factories (Amendment) — and Workmen's Compensation —. 2700-2701.

Message from Council of State *re* the Indian Finance — as passed by them with amendments. 3945.

Message from Council of State *re* Indian Cotton Cess —. 1751-52.

Message from Council of State *re* Naval Armaments —. 2609.

MONEY LENDERS—

Motion for leave to introduce. 2586-93.

Negatived. 2593.

MUSSALMAN WAQFS REGISTRATION—

Motion to refer to Select Committee. 2203-2325.

BILL(S)—*contd.*

Adopted. 2325.

Addition of names to Select Committee. 2903.

Presentation of the Report of the Select Committee on ——. 3517.

MUSSALMAN WAQFS REGISTRATION—

Motion to consider report of Select Committee. 3873.

Adopted. 3880.

Motion to pass. 3898.

Adopted. 3898.

PREVENTION OF DEFERRED REBATES—

Motion for leave to introduce. 4047.

Adopted. 4047.

Introduced. 4047.

Motion for circulation. 4047.

Adopted. 4047.

PRISONERS' (AMENDMENT)—

Laid on the table. 2905.

Motion to consider ——. 3108.

Adopted. 3108.

Motion to pass ——. 3108.

Considered. 3108.

Passed. 3108.

Question *re* Cattle Improvement ——. 3027.

Question *re* discussion on non-official Resolutions and ——. 3689.

Question *re* Dr. Gour's Civil Marriage ——. 1368.

Question by Mr. K. C. Neogy *re* —— relating to employment of firearms for dispersing assemblies. 1079.

Question *re* lapsing of official and non-official —— on the dissolution of the Legislature. 3230.

Question *re* Princes Protection ——. 2547.

Remarks by President of the Legislative Assembly as to desirability of giving as long notice as possible of amendments to ——. 1860.

REPEALING AND AMENDING—

Motion for leave to introduce. 2222.

Adopted. 2222.

Introduced. 2222.

Motion to take into consideration. 2483.

Adopted. 2483.

Motion to pass. 2484.

Adopted. 2484.

Ruling by President that the Legislative Assembly is competent to restore clauses of —— excised by Joint Committee. 1859.

SPECIAL MARRIAGE—

Presentation of the Report of the Select Committee on the ——. 3436.

Motion to take into consideration the Report of the Select Committee on the ——. 3898.

Motion to re-circulate for opinion. 3902.

Motion to pass. 3919.

Adopted. 3927.

Statement *re* attitude of Government towards certain —— introduced by non-official members. 4050-4051.

BILL(S)—concl'd.**WORKMEN'S BREACH OF CONTRACT REPEALING—**

Motion for leave to introduce. 2594-98.

Negatived. 2598.

WORKMEN'S COMPENSATION—

Presentation of Report of Joint Committee. 1415.

Motion to take the Report of Joint Committee into consideration. 1850.

Motion adopted. 1860.

Further consideration of ——. 1899-1954.

Further consideration of ——. 1957-1987.

Motion to pass. 1987.

Bill passed as amended. 1991.

— as passed by Legislative Assembly and amended by Council of State laid on table. 2747.

Consideration of amendments made by Council of State. 2853-2859.

BIRKMYRE BROTHERS—

Question *re* goods supplied to Government by ——. 3679-80.

BIRKMYRE'S CONTRACT—

Question by Mr. Manmohandas Rānaji *re* commission allowed on purchases under ——. 1094.

BLACKETT, HON'BLE SIR BASIL—

Budget demand ; Customs. (Reduction by 4 lakhs). 3269.

Budget demand for Department of Education and Health. 3529-30.

Budget demand for Finance Department. (Pay of officers). 3539.

Budget demand for General Administration. 3569-70.

Budget. Demands for Grants. Civil Works. 3658-3659.

Budget demand for Income-tax. (Reorganisation of Department). 3286-87.

Budget demand ; Income-tax (Reorganisation of Department). 3274-75.

Budget. Demands for Grants. Interest on Debt and Sinking Funds. 3619, 3620, 3621.

Budget demand under sub-head Legislative Bodies. 3468.

Budget demand for opium. 3417.

Budget. Demands for Grants. Miscellaneous. 3627.

Budget. Demands for Grants. Miscellaneous. (Miscellaneous and unforeseen charges). 3627-3628.

Budget demand for Railways. (Motion for lump reduction). 3403.

Budget demand for Railways.—Motion for reduction. 3400-01.

Consideration of clause 2 of the Finance Bill. 3736.

Consideration of Indian Finance Bill. 3974-3975, 3981.

Consideration of Schedule III of the Finance Bill. 3803-04.

Discussion on nominal cuts relating to non-votable expenditure, general questions relating to votable expenditure. 3376-3377.

Extension of time for discussion on demands for grants. 3596-97.

General discussion on Budget of 1923-24. 3085-93.

Indian Income-tax Amendment Bill.—Motion to take into consideration. 2859.

Motion to pass. 2861.

Modification of Procedure in regard to discussion on List of Demands. 3239-40.

Motion to circulate the Indian Stamp (Amendment) Bill for opinion. 2833.

Motion for leave to introduce the Indian Finance Bill. 2945.

BLACKETT, HON'BLE SIR BASIL.—*contd.*

- Motion to consider the Finance Bill. 3691, 3708-3716.
 Motion to pass the Finance Bill. 3811-13.
 Motion for the election of Members of the Public Accounts Committee. 3109.
 Motion for leave to introduce the Indian Income-Tax (Amendment) Bill. 2747.
 Motion for leave to introduce the Indian Paper Currency Bill. 2103-2104.
 Motion to take into consideration the Indian Paper Currency Bill. 2485.
 Motion for the transference of the saving under certain items of expenditure to meet the excess expenditure on other heads. 3109-10.
 Oath of Office. 955.
 Point of order as to whether annuities for purchase of Railways are votable under Section 67-A of the Government of India Act. 3340, 3343.
 Point of order whether Railway Sinking Fund can be discussed during Budget demands. 3344.
 Presentation of the Budget for 1922-23 by the —, Finance Member. 2926-45.
 Remarks on position created by Legislative Assembly under the item "General Administration." 3569.
 Resolution *re* adoption of a policy of protection. 2386-2389.
 Resolution *re* wiping out of Provincial Contribution for six years. 2697-2698.
 Question *re* procedure in regard to the further progress of the Indian Finance Bill. 3846.
 Statement of demands refused by the Legislative Assembly and restored by the Governor General in Council. 3845.
 Statement of the lump retrenchment figures under items of the Budget. 3130.
 Summary of cuts in demands. 3674-75.

BOILERS BILL (INDIAN)—

- Presentation of the Report of the Joint Committee on the —. 1022.
 Motion to take Report of Joint Committee into consideration. 1623.
 Adopted. 1629.
 Consideration. 1629-35.
 Motion that the Bill, as amended, be passed. 1635.
 Adopted. 1636.

BOMBAY AND KARACHI—

- Question *re* — Broad Gauge Railway. 2962.

BOMBAY, BARODA AND CENTRAL INDIA RAILWAY—

- Question *re* inter class compartment on —. 3727.

BOMBAY PORT ESTABLISHMENT—

- Question by Mr. Manmchandras Ranji *re* European Doorkeeper in —. 1077.

BOOKING OFFICE—

- Question *re* inconvenience at 3rd class — at Ghaziabad. 1617.

BOTANICAL SURVEY—

- Budget. Demands for Grants. —. 3669.

BOUNTIES—

- Question *re* grant of — to Indian National Shipping firms. 1890.

BRAY, MR. DENYS—

- Budget. Demands for Grants. Education. (Chiefs' Colleges). 3646-3647.

BRAY, Mr. DENYS—*contd.*

Budget demand under sub-head Foreign and Political Department. 3470-72,
3486-81, 5493.

General discussion of the budget for 1922-23. First stage. 3008-3014.

Report of North-West Frontier Committee. 3871.

BRAYNE, Mr. A. F. L.—

Budget demand ; Customs. (Reduction by 4 lakhs). 3268-69.

Budget demand for General Administration. 3568.

Oath of Office. 3111.

BRIDGE, Mr. G.—

Consideration of Schedule I of the Finance Bill. 3792-93.

BRIDGES—

Question *re* watchmen on ——. 1618.

BRITISH GUIANA—

Question *re* report of the deputation to Fiji and ——. 2548.

BRITISH GUIANA DEPUTATION—

Question by Mr. Jammadas Dwarkadas *re* Mr. Keating's minute of dissent to report of the ——. 1076.

BRITISH INDIA STEAM NAVIGATION COMPANY—

Question by Mr. Jammadas Dwarkadas *re* the limited responsibility assumed towards passengers by ——. 977.

Question *re* contract with — for carriage of coal from Calcutta to Rangoon. 2737-2739.

Question *re* trade of ——. 1890-91.

BRITISH TROOPS—

Statement relating to the reduction of — in India. 3732-33.

BUDGET—

General discussion of the — for 1923-24. 3028-3093.

Message from Governor General *re* period appointed for discussion of —. 1721.

Message from the Governor General *re* discussion of the —. 1670.

Modification of Procedure in regard to discussion of List of Demands. 3239.

Presentation of the — for 1923-24 by the Hon'ble Sir Basil Blackett, Finance Member. 2926-45.

Question *re* period allowed for discussion of —. 1529-30.

For discussion on different demands for grants *see* under detailed heads.

BUDGET DEBATE—

Discussion on question of debating small demands after larger demand (on same subject) has been moved and voted on. 3382-83.

BUDGET GRANTS—

Question *re* curtailments in — and Government expenditure. 1848.

BUDGET (VOTABLE AND NON-VOTABLE ITEMS)—

Powers on — of the Indian Legislature. 3372-80.

BUILDINGS, ANCIENT—

Question *re* expenditure on the upkeep of the — of interest at Delhi. 3098-99.

BUNGALOWS (DELHI)—

Question *re* lease of — in Civil Lines, Delhi. 2668.

BURDON, Mr. E.—

Cantonments Bill. Introduction of —. 4002-4003.

Budget demand for Department of Education and Health (Medical). 3537-38.

Cantonments (House Accommodation) Bill. Consideration of —. 1691, 1692, 1693, 1694, 1697-98, 1699, 1701-1702, 1703-1704, 1705, 1706, 2649.

General discussion of the budget for 1923-24. First stage. 3065-3068.

Indian Naval Armament Bill. 1722.

Presentation by — of the Report of the Joint Committee on Cantonments (House Accommodation) Bill. 1021.

Resolution *re* King's Commissions for Indians and Indianization of Indian Regiments. 2447-2448, 2457, 2458, 2463-2464.

Statement of committee meetings held between 7th October 1922 and 6th January 1923 laid on the table. 3690.

Statement *re* India's contribution to the Great War. 3870.

Statement relating to the reduction of British troops in India. 3732-33.

BUREAU OF INFORMATION--

Budget demand under sub-head Home Department (—). 3512-13.

BURMA—

See "Frontier Crossing Regulation."

BURMA MEAT TRADE—

Question *re* stoppage of the —. 3026.

BURMA PETROL—

Question *re* the quantity of — imported into India. 2342.

BURMA RAILWAYS—

Question *re* provision of inter class compartments by — Company. 3171.

BUSINESS—

See "Statement of —."

BUSINESS (GOVERNMENT)—

Statement of —. 1471-22, 1620-21, 1669, 2381-2382, 2672, 2699-2700, 3855.

BUSINESS OF ASSEMBLY—

Question by Mr. W. M. Hussanally *re* arrangements for non-official —. 979.

C

CABLE, MR. W. H. L.—

Oath of Office. 955.

CALCUTTA PORT—

Question *re* opening of the — for Hedjaz Pilgrims. 2960, 3024.

CALCUTTA PORT TRUST—

Question *re* the amendment of the constitution of the —. 2411.

CALCUTTA UNIVERSITY CORPS—

Question regarding aeroplanes in possession of —. 3238.

CANDIDATES—

Statement (laid on the table) of passed and unpassed — of the Staff Selection Board. 2905-2913.

CANTONMENTS—

Question *re* the lease of the extended portion of a house in —. 2788.

CANTONMENTS (HOUSE ACCOMMODATION) BILL—

Presentation of Report of the Joint Committee on — by Mr. E. Burdon. 1021.

Motion to consider Report of Joint Committee. 1691.

Adopted. 1691.

Consideration. 1692-1706.

Motion to pass. 1706.

Adopted. 1707.

Messages from Council of State *re* — and Cotton Transport Bill. 2247.

— as passed by Legislative Assembly and amended by Council of State laid on table. 2280.

Motion for consideration of amendments by Council of State. 2650.

Adopted. 2650.

Motion to pass. 2650.

CANTONMENTS BILL—

Motion for leave to introduce. 4002.

Adopted. 4003.

Introduced. 4003.

Motion for circulation. 4003.

Adopted. 4003.

CANTONMENT ADMINISTRATION—

Question *re* civic —. 1895.

CANTONMENT ADVOCATE—

Question *re* letter in — *re* official autocracy. 2845-2846.

CANTONMENT COMMITTEE(S)—

Question *re* non-officials on —. 1895-96.

Question *re* refusal of Ambala — to permit construction of upper storages. 1894.

Question *re* representation of owners on —. 1847.

CANTONMENT COMMITTEE, NEEMUCH—

Question *re* Lalla Gulzari Lall of —. 1896.

CANTONMENT HOSPITALS—

Question *re* fee for professional services in —. 2155.

CANTONMENT MAGISTRATE, AMBALA—

Question *re* treatment by — of a Pleader. 1533, 2669.

CANTONMENT SUBORDINATES, AMBALA—

Question *re* allegations of corruption against —. 1533-34.

CANTONMENT SUBORDINATES—

Question *re* allegations of corruption against — Ambala. 2669-2670.

LALD.

CAPITAL COST OF RAILWAYS—

Question by Mr. Joshi *re* interest on unproductive. 1292.

CAPITAL EXPENDITURE—

Question *re* — on Railways. 1168.

See "Railways."

CAPITAL GRANT—

Question by Mr. N. M. Joshi *re* — spent in England. 1291.

Question by Mr. B. Venkatapatiraju *re* amount of — paid to War Office for soldiers sent to India. 1011.

CARRIAGES (RAILWAYS)—

Question *re* overcrowding in third class —. 4013.

CASTE DISABILITIES REMOVAL (AMENDMENT) BILL—

Motion for leave to introduce. 2583.

Adopted. 2586.

Introduced. 2586.

CATERING ARRANGEMENTS—

Question *re* — of Western Hostel, Raisina. 1534-42.

CATERING DEPARTMENT—

Question *re* — on Railways. 1609-10.

Question *re* — in the East Indian Railway and Eastern Bengal Railway. 2155-56.

CATERING AND ADVERTISING DEPARTMENTS, BENGAL-NAGPUR RAILWAY—

Discussion relating to —. 3390.

CATTLE—

Question *re* legislation for protection and improvement of — in India. 3027.

Question *re* protection of —. 1773-74.

Question *re* slaughter of —. 3027.

CATTLE DETERIORATION—

Question *re* — and Government action. 1614-16.

CATTLE IMPROVEMENT BILL—

Question *re* Mr. Agarwala's proposed —. 1773.

Question *re* —. 3027.

CATTLE WEALTH—

Question *re* protection of — of India. 3027.

CEMETERY (MUSLIM)—

Question *re* — in New Delhi. 3104.

CENSUS—

Budget. Demands for Grants. —. 3671

CENTRAL BUREAU OF INFORMATION—

Question *re* Secret Service Grant expended by —. 1771-72.

Question *re* tours of officers of —. 1771.

CENTRAL INDIA—

Budget. Demands for Grants. —. 3673.

CENTRAL RAILWAY ADVISORY COUNCIL—

Question *re* the recommendation of the — on the future management of State-owned Railways. 2741-2742.

CENTRAL STORES DEPARTMENT—

Question *re* the purchase of stores through the —. 2785-2787.

CEYLON—

Resolution *re* emigration of unskilled labourers to —. 1775-83, 2104-2143.
See "Emigration."

'CHAHAR BUNJ' MOSQUE—

Question *re* —. 2745-2746.

CHAKRATA—

Question *re* rents and cost of labour in —. 1847.

CHAKRATA CANTONMENT COMMITTEE—

Question *re* —. 1847.

CHARITABLE RELIGIOUS TRUSTS (AMENDMENT) BILL—

Motion to consider. 4044

Adopted. 4045.

Motion to pass. 4045.

Adopted. 4045.

CHARITABLE EXPENDITURE—

See "Crippies."

CHARTERED ACCOUNTANTS—

Question by Mr. Venkatapatiraju *re* Institutes of — in India. 1014.

CHATTERJEE, HON'BLE MR. A. C.—

Budget. Demands for Grants. Delhi. 3649, 3653, 3656.

Budget. Demands for Grants. Education. 3646-3648.

Budget demand for Department of Education and Health. 3524-25, 3323.

Budget demand for Department of Education and Health (Medical). 3537.

Budget demand for Railways (working expenses). 3311-13.

Budget demand for salt. 3414.

Consideration of clause 33 of the Code of Criminal Procedure (Amendment) Bill. 2242-43.

Consideration of Workmen's Compensation Bill. 1864-1865, 1871, 1873, 1874, 1885.

Indian Mines Bill. Consideration of Joint Committee's Report. 1650, 1665-66.

Further consideration of Indian Mines Bill. 1682-83.

The Indian Factories (Amendment) Bill under consideration. 2102-2103.

Indian Official Secrets Bill. Consideration of Select Committee Report. 2272-2274.

Resolution *re* adoption of a policy of protection. 2400.

Resolution *re* protection of women wage-earners in agriculture. 1800-02.

Resolution *re* scholarships to Indians for research work. 1446-49.

Workmen's Breach of Contract Repealing Bill.—Motion for leave to introduce. 2596-98.

CHAUDHURI, Mr. J.—

- Budget demand for Department of Education and Health. 3828-29.
 Budget demand for expenditure of Railway Board under Railways. 3395.
 Cantonnments (House Accommodation) Bill. 1706.
 Code of Criminal Procedure (Amendment) Bill. (Amendment of Section 4).
 Motion to refer to Select Committee. 2562-63.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

- Clause 11. 1153, 1156, 1184, 1285.
 Clause 15. 1214.
 Clause 16. 1221.
 Clause 17. 1263-64, 1272.
 Clause 26. 1501.
 Clause 33. 2241-2242.
 Clause 99. 2059.

Consideration of the Report of the Select Committee on the Indian Official Secrets Bill. 2763.

Consideration of Workmen's Compensation Bill. 1859, 1861-1862, 1867.

Criminal Law Amendment Bill. Consideration of ——. 2631, 2637-2638.
 Further consideration of Workmen's Compensation Bill. 1980.

Discussion on nominal cuts relating to non-votable expenditure, general questions relating to votable expenditure. 3378, 3379.

General discussion of the budget for 1923-24. First stage. 3005-3008.

Indian Factories (Amendment) Bill under consideration. 2100.

Indian Mines Bill. Consideration of Joint Committee's Report. 1642, 1651.

Indian Official Secrets Bill. Consideration of Select Committee Report 2251-2252.

Indian Penal Code (Amendment) Bill. Consideration of ——. 3840.

Motion to consider the Code of Criminal Procedure (Amendment) Bill as passed by the Council of State. 1310.

Motion to take into consideration the Criminal Law Amendment Bill. 2542.

Motion that the Malabar (Completion of Trials) Supplementing Bill be taken into consideration. 2158-2160, 2162.

Motion to take into consideration the Report of the Select Committee on the Married Women's Property (Amendment) Bill. 2284.

Motion to postpone the consideration of the Code of Criminal Procedure (Amendment) Bill. 1024, 1027, 1033.

Motion to refer the exclusion from Inheritance Bill to Select Committee. 2297-2298.

Motion to re-circulate the Exclusion from Inheritance Bill. 4038.

Motion to refer the Mussalman Waqfs Registration Bill to Select Committee. 2313-2317.

Motion that the Report of the Select Committee on the Indian Penal Code (Amendment) Bill be taken into consideration. 2814-2815, 2822.

Point of order raised whether votable items may be transferred to non-votable. 3482-3485, 3487.

Question (Supplementary) *re* attendance at meetings of Legislature. 1606-1607.

Question by —— *re* breaches caused by floods in Bengal. 1234.

Question by —— *re* bridge over Dypashar River, Bengal. 1235.

CHAUDHURI, Mr. J.—*contd.*

Question (Supplementary) regarding Devolution rules relating to Calcutta University. 3237.

Question by — *re* expenditure on N.-W. F. Expeditions, 1920-1922. 1237.

Question by — *re* flood water channels on Sara-Sirajunge Railway. 1234.

Question (Supplementary) *re* Hindu temples at Brindaban and Muttra. 3940-3943.

Question by — *re* India's war dues. 1237.

Question by — *re* insufficiency of accommodation of Imperial Library, Calcutta, and its transfer to Government of Bengal. 1087.

Question (Supplementary) *re* lighting on the Bengal and North-Western Railway. 1605.

Question by — *re* operations on North-West Frontier and personnel of forces employed. 1238.

Supplementary question by — *re* railway concessions. 1164.

Question *re* report on Railway embankments and floods in Bengal. 1233.

Question by — *re* Reverse Council Bills. 1236.

Question by — *re* 30 special appointments recently made to the I. M. S. and during the war. 1235.

Question by — *re* waterways and embankments on Sara-Sirajunge Railway. 1235.

Remarks on question *re* position of Members of the Indian Legislatures in the Warrant of Precedence. 2951.

Statement *re* Report of Committee on Arms Act Rules. 2672.

CHECK OFFICE—

Question by Mr. K. Ahmed *re* Upper Division time-scale of pay in —. 1106.

CHIEF'S COLLEGES—

Budget. Demands for Grants. 3646.

CHIEF INSPECTOR OF MINES—

Question *re* Report of —. 1956.

CHINAMEN—

Question *re* — in railway workshops and the exclusion of Indians. 1613.

CHINA MURDER CASE—

Question *re* —. 1846.

CHIT ASSOCIATIONS—

Question *re* the modification of the Indian Companies Act to suit the constitution of — and Nidhis. 2475.

Question *re* withdrawals from and loans on share capital to Nidhis and —. 2475.

CHUMMERIES—

Question *re* occupation of bachelors — at Raisina by Indians. 2045.

CHUMMERIES AT RAISINA—

Question by Rai Bahadur Lachmi Prasad Sinha *re* —. 1109.

CINCHONA BARK—

Question by Mr. M. K. Reddi Garu *re* stocks and prices of — and quinine. 1068.

CINCHONA BARK AND QUININE—

Question by M. K. Reddi Garu *re* purchase of —. 1066.

CITY CIVIL COURT—

Question by Mr. K. C. Neogy *re* establishment of a — in Calcutta. 1099.

CIVIL DEPARTMENTS—

Question by Mr. B. Venkatapatiraja *re* reduction in — and Military expenditure. 100c.

CIVIL LINES, DELHI—

Question *re* lease of Bungalows in —. 2668.

CIVIL MARRIAGE BILL—

Question *re* Dr. Gour's —. 1003.

Question by Lala Girdhari Lal Agarwala *re* a representation from the Parsee Central Association against —. 1004.

CIVIL MARRIAGE BILL (DR. GOUR'S)—

See "Bill."

CIVIL SERVICE—

Question *re* power of the Legislative Assembly to reduce the pay of officers of the — or the Army. 3857.

CIVIL VETERINARY SERVICES—

Budget. Demands for Grants —. 367L.

CIVIL WORKS—

Budget. Demands for Grants —. 3657-3662.

CLARKE, MR. GEORGE SAMPSON—

Oath of Office. 2467.

CLERGY—

Question *re* expenditure on — and religious buildings. 2345.

CLERKS' QUARTERS—

Question *re* provision of doors and windows in the Indian — at Raisina. 3170.

CLERKS, UPPER DIVISION—

Question by Mr. K. Ahmed *re* grievances of — in Telegraph Check Office. 1106-1108.

CLOW, MR. A. G.—

Consideration of Workmen's Compensation Bill. 1884-1885.

Further consideration of Workmen's Compensation Bill. 1916-1917, 1939, 1949, 1950-1951, 1978-1979, 1981-1982.

Oath of Office. 1841.

COACHING STOCK—

Question *re* electrification of — of Assam Bengal Railway. 4009.

COAL—

- Question *re* auction sale of wagons of unclaimed —. 2953.
 Question *re* consumption of Indian — on railways. 1019.
 Question *re* difference in rates for carriage of — on Home and Foreign
 Railways. 5169.
 Question *re* differential rates for carriage of —. 1020.
 Question *re* prices of — on different railways. 1295.
 Question *re* the rates charged for the carriage of —. 1296-97.
 Question *re* rates for carriage of Railway —. 2964-65.
 Question *re* sale of unclaimed — by auction at Kalyan. 1290.

COAL CONTRACT—

- Question *re* — for carriage of coal from Calcutta to Rangoon. 2737-39.

COAL MINE ACCIDENTS—

- Questions *re* —. 1608.

COAL RATES—

- Question regarding reduction of — on Railways. 3232.

COBRA ANTIVENINE—

- Question by Rai Bahadur G. C. Nag *re* manufacture and wider distribution
 of —. 1094.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL (DR. GOUR)—

- Presentation of Report of Select Committee. 2549.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL (MUNSHI ISWAR SARAN)—

- Statement by Mr. President that the Standing Order do not provide for the
 moving of a Bill by any one but its introducer. 2598.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL (MR. AGARWALA)—

- Motion to refer to Select Committee. 4044.

Adopted. 4044.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL—

- Motion to postpone the consideration of —. Negatived. 1022-1034.

Motion to consider. 1034.

Motion adopted. 1034.

Consideration of clauses 1-10 of the —. 1034-1059.

Motion to consider clause 10 of the —. 1114-1118.

Motion to consider clause 11 of the —. 1119-1162.

Consideration of clauses 1-10 of the —. 1034-1059.

Consideration of clauses 16 (1)-19. 1239-1286.

Consideration of clauses 19-20 (3). 1300-1330

Consideration of clauses 20 (3)-23 (3). 1372-1412.

Consideration of clauses 23 (3)-26 (*iv*). 1472-1524.

Consideration of clauses 27 (1)-33 (1). 1545-1581.

Consideration of clauses 33 (1)-46. 1722-1751, 1752-1767.

Consideration of clauses 47-61. 1804-1840.

Consideration of clauses 62-76 (1). 1991-2010.

Consideration of clauses 77-99. 2011-2043

Consideration of clauses 99-127. 2051-2090.

Consideration of clauses 99-127-A.-159. 2162-2219.

Reconsideration of clauses 11, 33, 162. 2223-2244.

Renumbering of clauses in consecutive order. Title and Preamble added.
 2244.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL—*contd.*

Motion that — as passed by the Council of State and amended by the Legislative Assembly be passed. 2788-2802.

Consideration of — (Further amendments by Council of State). 3815-3829.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL (AMENDMENT OF SECTION 4)—

Motion to refer to Select Committee. Adopted 2550-2563.

Motion to consider Report of Select Committee. 4038.

Motion to pass. 4038.

Adopted. 4038.

COLLEGE AND SCHOOLS—

Question *re* number of — at Delhi and grants made. 3099.

COMMANDER-IN-CHIEF, HIS EXCELLENCY THE—

Criminal Law Amendment Bill. (Consideration of —). 2638-39.

General discussion of the budget for 1923-24. First stage. 3031-34.

Motion to consider the Finance Bill. 3698-99.

Resolution *re* King's Commissions for Indians. 1460-65.

Resolution *re* King's Commissions for Indians and Indianization of Indian Regiments. 2417-18.

COMMERCIAL INTELLIGENCE—

Budget Demands for Grants —. 3623-27.

COMMISSARIAT DEPARTMENT—

Question *re* corruption in —. 1359.

COMMISSION—

Question *re* the constitution and functions of the Public Services —. 2158.

COMMISSIONS (MILITARY)—

Question *re* training of Indians for — in Artillery, Engineering, Air Force and Royal Marine. 2479.

COMMISSIONERS—

Question *re* appointment of two — in one Division in Assam. 1092.

Question *re* — of Feudatory States, Orissa. 3937.

COMMISSIONERSHIPS DIVISIONAL, CENTRAL PROVINCES—

Question by Rai Bahadur G. C. Nag, *re* abolition of —. 1102.

COMMISSIONED OFFICERS IN THE ARMY IN INDIA—

Question by Mr. B. Venkatapatiraju *re* —. 1011.

COMMITTEE—

Announcement *re* personnel of Public Accounts —. 3873.

Announcement by the President of the election of members for the Public Accounts —. 3854.

Election of members for the Public Accounts —. 3845-54.

See "Public Accounts."

Statement laid on the table *re* — sittings and costs thereon. 3690.

Statement *re* report of — on Arms Act Rules. 2672.

Question regarding Cotton —. 3936-3937.

COMMITTEES—

- Question *re* Government — and their findings. 994.
 Question *re* the report of the Arms Rules —. 2347.
 Question *re* report of Military Requirements —. 2547.
 Question *re* report of North-West Frontier —. 2672.
 Question *re* report of Racial Distinctions —. 2547.
 Question *re* work and cost of —. 1295.

COMMITTEES OF LEGISLATIVE ASSEMBLY—

- Question *re* discussion of the report of the —. 1073.

COMMUNAL AND CLASS REPRESENTATION—

- Resolution *re* — in services under the Government of India. 3192-3227.

COMMUNICATION—

- Question by Mr. N. M. Joshi *re* means of — between passengers on Railways
1297.

COMMUNITIES, REPRESENTATION OF—

- Question by M. K. Reddi Garu *re* adequate — in Public Services, Madras.
1069.

COMPANIES (RAILWAY)—

- Question *re* rule of — Working State Railways. 2149.

COMPANIES (INDIAN)—

- Question *re* separation of the Indian Department from the Provincial Registra-
tion Department in Madras. 3129.

COMPENSATION—

- Question *re* grant of — to villagers in Bannu. 972
 Question *re* payment of — to Rohilkhand and Kumaon Railway in connection
with wood fuel. 1167.

CONCESSIONS—

- Resolution *re* railway — and reductions in fares. 3946-53.
 Question *re* — to tea garden coolies by Assam Bengal Railway. 1888.

CONCESSION TICKETS—

- Question *re* issue of first and second class — on Railways. 3023.

CONFERENCE, EMPIRE—

- Question by Dr. H. S. Gour *re* —. 1089.
 Question by Mr. Seshagiri Ayyar *re* Indian representative on —. 1089.

CONFISCATION OF PROPERTY—

- Question by Mr. Agarwala *re* — under Regulation III of 1818. 3172.

CONGRESS—

- Question *re* arrests in North-West Frontier Province of persons connected
with — and Khilafat agitation. 2278-79

CONGRESS AND KHILAFAT—

- Question *re* treating of — agitation prisoners as political prisoners. 2280.

CONSTITUTIONAL REFORMS IN INDIA—

- Question by Mr. T. V. Seshagiri Ayyar *re* (R. B. Muzoomdar's Resolution).
1071.

CONTINGENCIES—

- Question *re* expenditure on the heads of "Supply and Services" and —.
2952.

CONTINGENT EXPENDITURE—

Question *re* — on the Government of India Departments. 3105-06.

CONTRACT—

See "East Indian Railway." 1337-38.

CONVEYANCE ALLOWANCE—

Budget demand for — of members of the Council of State. 3466-68.

Question *re* grant of Motor Haulage and — to members of the Indian Legislature in Delhi. 2411-12.

See "Legislative Assembly."

CONVICT SETTLEMENTS—

Budget. Demands for Grants. Jails and —. 3669.

COOLIES—

Question *re* concessions to tea garden — by Assam Bengal Railway. 1888.

COORG—

Budget. Demands for Grants —. 3673.

Question *re* memorial for the amalgamation of — with Madras. 3126.

COPARCENER—

Hindu — Liability Bill.

Motion to refer to Select Committee. Negatived. 2563-78.

CORRUPTION ON RAILWAYS—

Discussion relating to —. 3383-88.

CORRUPTION IN GOVERNMENT DEPARTMENTS—

Question *re* —. 1359.

COTELINGAM, Mr. J. P.—

Budget demand under Department of Education and Health. 3525-27.

Budget demand under sub-head ordinary expenses under Railways (Traffic Department). 3386.

Cantonments (House Accommodation) Bill. 1699-1700, 170

Motion to adjourn the consideration of clause 2 of the Finance Bill *re* enhanced salt duty. 3723.

Motion to take into consideration the Government Savings Banks (Amendment) Bill. 2839-40.

Motion that the Report of the Select Committee on the Indian Penal Code (Amendment) Bill be taken into consideration. 2807.

Question *re* — the purchase of Stores through the Central Stores Department. 2785-87.

Resolutions *re* adequate class and communal representation in services under the Government of India. 3225.

Resolution *re* adoption of a policy of protection. 2363.

Resolution *re* emigration of unskilled labourers to Ceylon. 2110, 2111, 2138.

COTTON—

Question regarding — Committee. 3936-37.

Messages from Council of State *re* Cantonments (House Accommodation) Bill and — Transport Bill. 2247.

COTTON CESS BILL (INDIAN)—

See "Indian —."

Motion to consider Report of Joint Committee. 2650.

Adopted. 2653.

COTTON TRANSPORT BILL—

Presentation of the Report of the Joint Committee on the — by the Hon'ble Mr. C. A. Innes. 1021.

Motion to consider Report of Joint Committee. 1707.

Motion to re-commit to Joint Committee. 1707.

Motion to re-commit to Select Committee. 1710.

Negatived. 1713

Consideration. 1714-1720.

Motion to pass. 1720.

Adopted. 1720.

COUNCILS—

Question *re* Local Advisory — on Railways. 4014

COUNCIL BILLS—

Question *re* —. 2670-71.

COUNCIL CHAMBER, LUCKNOW—

Question by Lala Girdharilal Agarwala *re* —. 1077.

COUNCIL OF INDIA—

Question by Mr. K. C. Neogy and Mr. Seshagiri Ayyar *re* appointments to —. 1287.

COUNCIL OF STATE—

Budget demand for conveyance allowance of members of the —. 3466-68.

Budget demand for travelling allowance of members of the —. 3465-66.

Message from the — *re* the Criminal Tribes Act, 1911. 1653.

Message from — *re* Indian Cotton Cess Bill. 1751-52.

Message from the — Indian Mines, Indian Boilers and Malabar Completion of Trials Bills passed by that Chamber. 2348.

Message from — *re* Naval Armaments Bill. 2609.

Messages from — *re* Indian Factories (Amendment) Bill and Workmen's Compensation Bill. 2700-2701.

Messages from — *re* Cantonments (House Accommodation) Bill and Cotton Transport Bill. 2247.

Message from — *re* Paper Currency and Repealing and Amending Bills. 2881.

Message from the — *re* Code of Criminal Procedure (Amendment) Bill. 2965.

Message from the — *re* the Married Women's Property Act. 3028.

Messages from the — *re* passing of certain Bills by it. 3130.

Message from the — *re* further amendments to the Code of Criminal Procedure (Amendment) Bill as amended by the Legislative Assembly. 3439.

Message from the — *re* the bill for the suppression of traffic in women and children. 3556.

Message from — *re* the Indian Finance Bill as passed by them with amendments. 3945.

Messages from — *re* Legal Practitioners (Women) Bill and Merchant Shipping Bill. 4017.

COUNCIL OF STATE—*contd.*

Question *re* the election of Mr. A. B. Muhammad Hussain to the — for the Sind Muhammadan Constituency. 2413-14.

Statement (laid on the table) *re* amounts drawn by Members of the — and Legislative Assembly on account of travelling and halting allowance. 1602-04.

COUPE COMPOSITES—

Question *re* expenditure on —. 4008-09.

CRIMINAL LAW AMENDMENT ACT—

Question *re* withdrawal of — during the Royal visit. 998.

CRIMINAL LAW AMENDMENT BILL (RACIAL DISTINCTIONS IN TRIALS)—

Introduction. 1897-99.

Motion to take into consideration. 2486-2502.

Adopted. 2502.

Consideration. 2502-2545.

Further consideration of —. 2609-42

Motion to pass. 2642.

Adopted. 2649.

Motion for consideration of —. (Amendments by Council of State). 3131.

Adopted. 3131.

Consideration. 3132-33.

Motion for agreement. 3133.

Passed. 3133.

Assent of the Governor General to —. 3815.

CRIMINAL PROCEDURE CODE—

Question by Mr. Girdharilal Agarwala *re* amendment of — extending the powers of High Court. 1085.

See "Code of Criminal Procedure (Amendment) Bill."

CRIMINAL TRIBES ACT—

*Message from Council of State *re* —, 1911. 1653.

CRIMINAL TRIBES (AMENDMENT) ACT, 1923—

Assent to the — by the Governor General. 2011.

CRIPPLES—

Question *re* expenditure on persons unable to earn their livelihood. 2343-44.

CROOKSHANK, COLONEL SIR SYDNEY—

Budget demands for grants. Civil Works. 3657.

Budget demand for Indian Postal and Telegraph Department. 3573-74.

Budget demand for Indo-European Telegraph Department. 3593-94.

Budget demand for Legislature under General Administration (Hill Journey Charges). 2431.

Explanation given by — of the present position of the Imperial Wireless. 3865-67.

Motion for leave to introduce the Government Savings Banks (Amendment) Bill. 2485.

CROOKSHANK, COLONEL SIR SYDNEY—*contd.*

- Government Savings Banks (Amendment) Bill. 2838-39, 2841-42.
- Resolution *re* King's Commissions for Indians and Indianization of Indian Regiments. 2444-45.

CURRENCY—

Budget demands for grants. —. 3672.

CURRENCY NOTES—

Question *re* signature on — of the value of Rs. 100 and less changing hands. 3172.

CUSTOMS—

Budget demand —. 3240-74.

Question *re* increase in the prices of foodstuffs and increase in the pay of customs establishment at Karachi. 3117.

CUSTOMS (KARACHI)—

Question *re* appointment to post of Assistant Collector of —. 3438.

Question *re* increase of assessment work of parcels received from England. 3118.

CUSTOMS ASSISTANT COLLECTOR, KARACHI—

Question by Mr. S. C. Shahani *re* the appointment of a third —. 1019.

CUTS IN DEMANDS—

Statement of —. 3674.

CUTTACK-TALCHER LINE—

Question *re* completion of —. 3859.

D

DACCA—

Question *re* head Post Offices in —. 2848-2849.

DACOITIES—

See "Raisina Quarters —."

DAIRY FARMS—

Question by Mr. B. N. Misra *re* appointment of Indian Supervisor of Military —. 967.

DAKRA—

Question *re* inclusion of villages of Garhi and — in Dehra Dun Cantonment. 2845.

Question *re* income of nullah near Garhi and —. 2846.

DALAL, ŚARDAR B. A.—

Budget demand under sub-head ordinary expenses under Railway (Traffic Department supply of wagons). 3385.

Budget Demands for Grants. Stamps. 3618.

Question regarding contract for Refreshment Rooms at Railway Stations. 3234.

DAS, BABU BRAJA SUNDAR—

Budget demand ; Customs (Reduction by 11 lakhs). 3263-65.

Budget demand for salt. 3416-17.

Budget. Demands for Grants. Commercial Intelligence. 3626.

DAS, BABU BRAJA SUNDAR—*contd.*

- Budget. Demands for Grants. Delhi. 3653-3654.
- Malkharoda and Gaontia Villages Laws Bill. Consideration of ——. 3847-48.
- Question *re* coaching traffic earnings of the Bengal-Nagpur Railway. 3859.
- Question *re* Commissioners of Feudatory States, Orissa. 3937.
- Question *re* completion of Cuttack-Taleher line. 3859.
- Question *re* Government consultation on changes in law affecting the Hindu Society. 3864.
- Question regarding lac-research work. 3232-33.
- Question *re* mileage of Bengal-Nagpur Railway running through Ooriya speaking countries. 3859.
- Question *re* number of men in the service of the Bengal-Nagpur Railway. 3860.
- Question *re* Political Agent of Feudatory States, Orissa. 3937.
- Question *re* Passenger Superintendents on Bengal-Nagpur Railway. 3860-3861.
- Question *re* Rajkumar Colleges for aristocrats. 3864-3865.
- Question *re* reductions in staff of Bengal-Nagpur Railway. 3865.
- Question *re* reduction under head Opium (Remarks by Retrenchment Committee). 3872.
- Supplementary question by —— *re* Mr. Arkwright's report on the suitability of a port on Orissa coast. 1062.
- Resolutions *re* adequate class and communal representation in services under the Government of India. 3217-19.

DEATHS—

- Question *re* —— in Delhi due to commission of an offence. 2221

DEBATES IN LEGISLATIVE ASSEMBLY—

- Remarks by P. L. A. on Parliamentary courtesy in ——. 3717.

DEBT—

See "Sinking Funds."

DEBT AND TAXATION—

- Question by Mr. B. Venkatapatiraju *re* —— and expenditure on productive purposes. 1009.

DECK PASSENGER COMMITTEE—

- Question *re* the action taken on the recommendations of the ——. 2478.

DEFENCE OF INDIA—

- Question by Mr. B. Venkatapatiraju *re* expenditure on ——. 1008.

DEFERRED REBATES—PREVENTION OF —— BILL—

- Motion for leave to introduce. 4047.
- Adopted. 4047.
- Introduced. 4047.
- Motion for circulation. 4047.
- Adopted. 4047.

DEFERRED REBATE SYSTEM—

- Question *re* ——. 1889.

DEHRA DUN AND PUSA INSTITUTES—

- Question by Mr. B. Venkatapatiraju *re* research at ——. 1009.

DEHRA DUN CANTONMENT—

- Question *re* inclusion of villages of Garhi and Dakra in ——. 2844-2845.

DE LA RUE STAMP PRINTERS—

Question *re* continuance of contract. 2151.

DELEGATION—

Question *re* Indian — from Kenya to London Conference. 3870-3871.

DELHI—

Budget. Demands for Grants. —. 3649-3657.

Budget. Demands for Grants. New Capital at —. 3674.

Question *re* comparison of electricity rates at —. 2667.

Question *re* condition of Mosques in —. 2347.

Question *re* deaths in — due to commission of an offence. 2221.

Question *re* electricity charges in —. 3683.

Question *re* expenditure on the upkeep of the ancient buildings of interest at —. 3098-99.

Question *re* old Mosques in and around —. 3940-3943.

Question *re* number of Art Colleges and Schools at — and grants made 3099.

Question *re* recovery of rents of quarters in —. 3682.

Question *re* rent of Bungalows supplied to officers in —. 3683-84.

See also "Mosques."

DELHI FORT—

Question *re* demolition of historical buildings in —. 2221.

DELHI MURDER CASES—

Questions by Mr. Agarwala *re* —. 1846.

DELHI, NEW—

Question *re* income and expenditure on —. 3682.

Question *re* income of — Municipality. 3684.

DELHI, POLICE SERGEANTS—

Question regarding recruitment and pay of —. 3233.

DELHI, POLICE SUB-INSPECTOR—

Question regarding pay of —. 3233-34.

DELHI, PROVINCIAL GRANT—

Question by Dr. H. S. Gour as to effect of Assembly's retrenchment in —. 1099.

DELHI, RAILWAY STATION—

Question *re* removal of 1st and 2nd class waiting rooms at — to upper storey. 2150-51.

Question regarding rule relating to issue of Railway Receipts at —. 3231.

Question *re* stoppage of tongas outside —. 3969-3970.

DELHI UNIVERSITY—

Question *re* maintenance grant for the — and affiliated Colleges, etc. 3099.

DELHI UNIVERSITY GRANT—

Question by Mr. Jamnadas Dwarkadas *re* reduction in —. 1102.

DELHI WORKS, IMPERIAL—

Question *re* tenders for —. 2742-2743.

DEMANDS (LIST OF)—

Modification of Procedure in regard to discussion of —. 3239.

DEMANDS—

Statement of — refused by the Legislative Assembly and restored by the Governor General in Council. 3845.

DEMANDS FOR GRANTS—

Discussion on question of debating small demands after larger demand (on same subject) has been moved and voted on. 3382-83.

Extension of time for discussion —. 3596.

Summary of cuts in —. 3674-75.

DEMANDS FOR SUPPLEMENTARY GRANTS—

Motion *re* —. 3109-10.

DEOLALI CANTONMENT—

Question *re* extension of the —. 2958.

DEPARTMENTAL EXPENDITURE—

Question *re* — during the last fortnight of March. 2953.

DEPARTMENTS (GOVERNMENT OF INDIA)—

See "Contingent Expenditure."

DEPRECIATION FUND—

Question by Mr. N. M. Joshi *re* utilisation of — on the Great Indian Peninsula Railway. 1292.

DEPUTATION—

Question *re* report of — to Fiji and British Guana. 2548.

DEPUTY SHIPPING MASTER AND SHIPPING MASTER, CALCUTTA—

Question *re* complaint against —. 1351-52.

DEWAR, Mr.—

Question *re* office order by —, A. G., Punjab, *re* absences from office 1528-29.

DILPASHAR RIVER BRIDGE—

Question *re* —, Bengal. 1235.

DIRECTOR GENERAL, INDIAN MEDICAL SERVICE—

Question *re* functions of —. 4014.

DIRECTOR GENERAL, POST OFFICES—

Question *re* Assistant to —. 3929-3930.

DISSOLUTION OF LEGISLATURE—

Question regarding lapsing of Bills on the —. 3230.

DIVISIONAL COMMISSIONERSHIP(S)—

Question *re* abolition of the posts of — in Bihar and Orissa. 3100-01.

Question *re* abolition of —. 1529.

DOOR-KEEPER, EUROPEAN—

Question by Mr. Manmohandas Ramji *re* — in Bombay Port Establishment. 1077.

DRAFTSMEN (EUROPEAN)—

Question by Mr. Manmohandas Ramji *re* maintenance of six — in Simla Survey Drawing Office. 1077.

DWARKADAS, Mr. JAMNADAS—

Adjournment of resolution *re* despatch from Secretary of State *re* Indian Autonomy. 2735.

DWARKADAS, MR. JAMNADAS—*contd.*

- Appointment of a Royal Commission on Indian Services. 1490.
- Budget. General discussion of the — for 1923-24. First stage. 3049-3052.
- Budget demand; Customs (ray of establishment). 3248-49.
- Budget demand; Customs (reduction by 4 lakhs). 3270.
- Budget demand for Railways (Miscellaneous expenditure). 3354-55.
- Budget. Discussion on nominal cuts relating to non-votable expenditure, general questions, relating to votable expenditure. 3374-75.
- Budget demand for Railways. Motion for reduction. 3401-02.
- Budget demand for Legislature under General Administration (Hill Journey Charges). 3431-33.
- Budget. Demand for the Office of the P. S. V. 3442-43.
- Budget demand for Industries Department. 3541.
- Budget. Demands for Grants. Interest on Debt and Sinking Funds. 3620.
- Budget. Demands for Grants. Miscellaneous (Public Services Commission). 3631-3632, 3640, 3641.
- Consideration of clause 2 of the Finance Bill. 3755-56.
- Consideration of clauses 11 and 16 of the Code of Criminal Procedure (Amendment) Bill. 1157, 1245.
- Consideration of clause 22 of the Code of Criminal Procedure (Amendment) Bill as passed by the Council of State. 1407.
- Consideration of Indian Finance Bill. 3975-3977, 3978, 4000.
- Consideration of Workmen's Compensation Bill. 1863-1864, 1877-1878.
- Consideration of the Report of the Select Committee on the Indian Official Secrets Bill. 2782, 2783.
- Criminal Law Amendment Bill. (Consideration of —). 2628-29, 2645.
- Further consideration of Workmen's Compensation Bill. 1962-1963, 1964, 1989-1990.
- Motion for adjournment to discuss the appointment of a Royal Commission on Indian Services. 1596, 1597, 1598.
- Motion that the Indian Factories (Amendment) Bill be taken into consideration. 2095.
- Motion that the Report of the Select Committee on the Indian Penal Code (Amendment) Bill be taken into consideration. 2811, 2817, 2818.
- Motion to circulate the Indian Stamp (Amendment) Bill for opinion. 2836.
- Motion to consider the Code of Criminal Procedure (Amendment) Bill. 1058-59.
- Motion to pass the Finance Bill. 3809-11.
- Motion to postpone the consideration of the Code of Criminal Procedure (Amendment) Bill. 1024, 1026, 1027.
- Motion to refer Indian Cotton Cess Bill to Joint Committee. 1621.
- Motion to refer the Exclusion from Inheritance Bill to Select Committee. 2296-2297, 2298, 2299.
- Motion to refer the Land Acquisition (Amendment) Bill to Select Committee. 2332, 2334-2335.
- Motion to take into consideration the Criminal Law Amendment Bill. 2510-11, 2515.
- Motion to take into consideration the Report of the Select Committee on the Married Women's Property (Amendment) Bill. 2288.

DWARKADAS, MR. JAMNADAS—*concl'd.*

- Point of order whether sinking fund can be discussed during budget demands. 3346.
- Postponement of resolution *re* separation of railway from general finance. 2919.
- Question *re* Council Bills. 2670-2671.
- Question by — *re* development of Forest College at Dehra Dun into a Research Institute. 1085.
- Question *re* elections to the Legislative Council in Kenya. 987.
- Question *re* Imperial Wireless. 3865-3870.
- Question *re* limited responsibility assumed by the British India Steam Navigation Company towards passengers. 977.
- Question *re* Mr. Keating's minute of dissent to report of the British Guiana Deputation. 1076.
- Question *re* non-appointment of a Shipping Committee. 1075-76.
- Question *re* opinions of the Local Governments on the O'Donnell Circular. 1075.
- Question *re* procedure in regard to further progress of the Indian Finance Bill. 3846.
- Question *re* reduction in Delhi University grant. 1102.
- Question *re* sale of Council Bills. 2278.
- Question *re* statement of New India on the Resolution *re* Indian Autonomy. 2409.
- Question (Supplementary) *re* importation of sleepers. 3128.
- Question (Supplementary) regarding railway sleepers. 3236.
- Report of North-West Frontier Committee. 3871.
- Resolutions *re* abolition of reserved compartments on Railways for particular communities. 3187-89.
- Resolution *re* adoption of a policy of protection. 2348, 2356, 2363, 2370, 2401-2405.
- Resolution *re* change of method of examination for the Indian Civil Service. 1425-27.
- Resolution *re* emigration of unskilled labourers to Straits Settlements and Malay States. 2144.
- Resolution *re* King's Commissions for Indians and Indianization of the Army. 2429.
- Resolution *re* status of Indian settlers in Kenya. 2710-2711.
- Resolution *re* wiping out of Provincial contribution. 2673, 2691-2693.
- Resolution *re* Workmen's compensation in agriculture. 1792.
- Special Marriage Bill.—Motion to circulate for opinion. 3906-08.
- Statement of business by the Hon'ble Sir Malcolm Hailey. 2050.

E

EAST INDIAN RAILWAY—

- Question *re* admission to Engineering Service, —. 4011-12.
- Question *re* Catering Departments in the — and Eastern Bengal Railway. 2155-56.
- Question *re* claims made for goods lost against —. 2739.

EAST INDIAN RAILWAY—*contd.*

- Question *re* difficulties in getting reserved accommodation on —. 3690.
 Question *re* expenditure on — and Great Indian Peninsula Railway. 1170.
 Question *re* expenditure on — stock. 4011.
 Question *re* management of — and Great Indian Peninsula Railway. 1355-56.
 Question *re* payment of compensation for income-tax to deferred annuitants on —. 1298.
 Question *re* preferential employment of Anglo-Indians on —. 964.
 Question *re* reduction of rates and fares on —. 1295.
 Question *re* reserving of 1st and 2nd class compartments on —. 3023-24.
 Question *re* termination of — contract with the —. 1337-38.

EASTERN BENGAL RAILWAY—

- Question *re* Catering Departments in the East Indian Railway and —. 2155-56.
 Question by Mr. K. Ahmed *re* inconveniences to passengers on the —. 1112.
 Question *re* insufficient time allowed for purchase of tickets on the —. 1336.
 Question *re* recruitment of staff on —. 1338-39.
 Question *re* travelling restrictions on Inter and 3rd class passengers on —. 1164.

EDUCATION—

- Budget. Demands for Grants. —. 3646-48.
 Budget Demand for Grants. Chiefs' Colleges. 3646.
 Question *re* railway expenditure on —. 4008.

EDUCATION AND HEALTH DEPARTMENT—

- Budget demand for —. 3523-38.

EIGHT ANNA PIECES—

- Question *re* nickel — and four anna pieces. 1613-14.

EIGHT ANNA NICKEL PIECES—

- Question *re* non-acceptance of nickel four anna and — in Delhi. 1415.

ELECTION(S)—

- Announcement *re* postponement of General — in Kenya. 1695.
 Announcement by the President of the — of Members of the Public Accounts Committee. 3854.
 Question *re* the — of officials to the Indian Legislature. 2152.
 Question regarding dates of — to central local legislatures. 3231.

ELECTION EXPENSES—

- Question *re* fixing of scale of —. 3171.

ELECTORAL RULES—

- Statement *re* conference to consider regulations under the —. 2923.

ELECTRIC INSTALLATION—

- Question *re* — at Ambala Cantonment. 2954.

ELECTRICITY RATES—

- Question *re* comparison of — at Delhi. 2667.

ELLAHAYA, SHEDMAN—

- Question *re* withholding of gratuity due to — North-Western Railway. 2785.

EMBANKMENT—

See "Irrigation."

EMIGRANTS FOR FIJI—

Question by Mr. B. Venkatapatiraju *re* —. 1007.

EMIGRATION—

Notification laid on the table *re* — of unskilled labour to the Straits Settlements, the Federated Malay States. 1332-33.

Notification laid on the table *re* — of unskilled labourers to Ceylon. 1333-1334.

Resolution *re* — of unskilled labourers to Ceylon. 2104-2143.

Resolution *re* — of unskilled labourers to Straits Settlements and Malay States. 2143-46.

Resolution *re* — of unskilled labourers to Mauritius. 3138-68.

See "Labourers."

EMIGRATION (EXTERNAL)—

Budget. Demands for Grants. —. 3671.

EMIGRATION (INTERNAL)—

Budget. Demands for Grants. —. 3671.

EMPIRE EXHIBITION—

Question *re* Dewan Bahadur Vijiaraghavachariar's work on —. 2549.

EMPLOYEES—

Question *re* dismissal of railway — and saving effected. 4006.

Question *re* extensions of services after 55 years of age of — of North-Western Railway. 2671.

EMPLOYERS IN THE GOVERNMENT OF INDIA SECRETARIAT—

Statement *re* — laid on the table. 956.

ENGINEERING SERVICES—

Question *re* admission to — East Indian Railway. 4011-12.

EUROPEAN COMPARTMENTS—

Question *re* Indians in European costume travelling on Railways. 2278.

EUROPEAN COMPARTMENTS ON RAILWAYS—

Question *re* Indians travelling in —. 2045.

EVIDENCE (AMENDMENT) BILL, INDIAN—

Motion for leave to introduce. 4046.

Adopted. 4046.

Introduced. 4046.

EXAMINATION, DEPARTMENTAL—

Question *re* candidature of temporary clerks for —. 1107.

Question *re* particulars of candidates appearing in —. 1107.

Question *re* passing of — by officers in Political Department. 974.

EXCHANGE COMPENSATION—

Question *re* payment of — allowances to Government employees. 3124.

EXCISE—

Budget Demands for Grants. —. 3619.

EXCLUSION FROM INHERITANCE BILL—

Motion to refer to Select Committee. 2291-2303.

Adopted. 2303.

EXCLUSION FROM INHERITANCE BILL—*contd.*

Motion that Sir Campbell Rhodes and Maulvi Abul Kasem be added as members of the Select Committee on —. 2784.

Adopted. 2784.

Presentation of the Report of the Select Committee on the —. 3372.

Motion to consider Report of Select Committee. 4018.

Motion for re-circulation. 4019.

Motion to pass. 4038.

Adopted. 4058.

EXECUTIVE COUNCIL—

Budget demand for — (tour expenses). 3446-3448.

EXECUTIVE COUNCIL MEMBERS—

Question *re* cost of carriages built for —. 3728.

EXODUS TO SIMLA—

Question by Mr. B. Venkatapatiraju *re* —. 1005.

EXPENDITURE—

Question *re* — on families of soldiers killed during the war. 2345.

Question *re* Railway Revenue —. 2278.

EXPENDITURE IN ENGLAND—

Budget. Demands for Grants. — under the control of the Secretary of State. 3662.

Budget. Demands for Grants. — under the control of the High Commissioner. 3663.

EXPENDITURE ON INDIA OFFICE—

Question *re* allocation of — between India and British Treasury. 1078.

EXPENDITURE, REDUCTION OF—

Question *re* — (Military) and total Imperial revenue. 1008.

EXTRA ASSISTANT COMMISSIONERS—

Question *re* — as Indian Tax Officers in Assam. 2664-2665.

F

FACTORIES—

See "Indian — (Amendment) Bill."

FAIYAZ KHAN, MR. MOHAMMAD—

Question *re* additional District Magistrate, Delhi. 989.

Question *re* appointment of "Whips" by Government. 3688.

Question *re* cost of bombing on the frontier. 3687.

Question *re* cost of carriages built for Members of Executive Council. 3728.

Question *re* demolition of historical buildings in Delhi Fort. 2221.

Question *re* discussion of resolution *re* Arms Act exemption of members. 3687.

Question *re* eligibility of political prisoners to serve in Legislatures. 1001.

Question *re* historical buildings in Agra Fort. 2221.

Question *re* imports of motor cars and motor cycles. 2222.

Question *re* instructions for voting to non-official nominated members. 3686.

Question *re* issue of free railway passes to soldiers going on leave. 3687.

Question *re* operation of the Foreign Enlistment Act, 1870, in British India.

1000.

FAIYAZ KHAN, Mr. MOHAMMAD—*contd.*

- Question *re* payment of remuneration to Mr. Rustomji for his lectures in America on India. 1004.
- Question *re* political prisoners in Delhi Jail. 1001.
- Question *re* power of free voting of the nominated non-official members. 3686-87.
- Question *re* power of the Legislative Assembly to reduce the pay of officers of the Civil Service or the Army. 3857.
- Question *re* publication of the Report of Arms Rules Revising Committee. 1017.
- Question *re* special train for Prince of Wales. 3728.
- Question *re* tenders for Imperial Delhi Works. 2742-2743.
- Question *re* treatment in Jail of Maolana Qutbuddin, Editor of the "Congress." 1001.

FARES—

- Resolution *re* railway concessions and reductions in ——. 3946-3953.

FARIDOONJI, Mr. RUSTOMJI—

- Consideration of clause 17 of the Code of Criminal Procedure (Amendment) Bill. 1273.
- Oath of Office. 955.

FEE—

- Question *re* — for professional services in Cantonment General Hospitals 2155.

FEMALE TICKET COLLECTORS—

- Question *re* — on railways. 1358-59.

FEUDATORY STATES—

- Question *re* Commissioners of — Orissa. 3937.
- Question *re* officers in —, Bihar and Orissa. 3973.
- Question *re* Political Agent of — Orissa. 3937.

FIJI—

- Question *re* emigrants for —. 1007.
- Question *re* report of deputations to — and British Guiana. 2548.

FINANCE—

- Postponement of resolution *re* separation of railway from general ——. 2914-2923.

FINANCE BILL—

See "Indian —."

- Question *re* procedure in regard to further progress of the Indian —. 3846.

FINANCE DEPARTMENT—

- Budget demand for —. (Pay of officers). 3538-39.
- Question *re* scrutiny of the proposals for expenditure on the — by a Department other than the Finance Department. 3020.

FINANCE MEMBER—

- Presentation of the Budget for 1922-23 by the Hon'ble Sir Basil Blackett. 2926-45.

FIRE ARMS—

- Question *re* Bill relating to employment of — for dispersing assemblies. 1079.

FIRE ARMS—*contd.*

Question *re* Bill and rules for use of — for dispersing an assembly. 1176.

Question *re* wharfage charge on —. 1066.

FIROZESHAHI MOSQUES, DELHI—

Question *re* — and other mosques on Qutab Road at Delh. 3103.

FISH CURING INDUSTRY—

Question *re* expenditure on salt in connection with —. 1069.

FLOODS—

— in North Bengal. 3872

Question *re* — in Raj Shahi Division. 1165.

FLOODS IN BENGAL—

Question *re* breaches caused by — and cost of diversions. 1234.

Question *re* report on Railway embankments and —. 1233.

FLOODS, NORTH BENGAL—

Question *re* statement promised by Government in connection with the —.
3689.

FLOOD WATER CHANNELS—

Question *re* — on Sara-Sirajgunge Railway. 1234.

FLOUR MILLS—

Question *re* depreciation of —. 4010.

Question *re* percentage of depreciation on a — for purposes of income-tax collection. 2953.

FOREIGN AND POLITICAL DEPARTMENT—

Budget demand for —. 3469-98.

FOREIGN ENLISTMENT ACT, 1870—

Question *re* the operation of — in British India. 1000.

FOREST—

Budget Demands. —. 2nd stage. 3605-13.

FOREST COLLEGE, DEHRA DUN—

Question *re* development of — into a Research Institute. 1085.

FOREST RESEARCH INSTITUTE, DEHRA DUN—

Question *re* —. 1009.

Question *re* employment of Indians in the —.—1177.

FORESTRY SCHOLARSHIPS—

Question *re* the grant of — by the India Office. 1009.

FOUR ANNA PIECES—

Question *re* non-acceptance of nickel — and eight anna pieces in Delhi.
1415.

FRASER, SIR GORDON—

General discussion of the budget for 1923-24. First stage. 3052-3055.

Oath of Office. 2601.

Resolution *re* wiping out of Provincial contribution. 2677-2679.

FRONTIER CRIMES REGULATION—

Question *re* convictions under —. 3931.

FRONTIER CROSSING REGULATION—

Question *re* repeal of — in Upper Burma. 3170.

FURLOUGH AND LEAVE REGULATIONS—

Question *re* the differences in — between the European and Indian Officers on Railways. 1293.

FURNITURE—

Question *re* supply of Government —. 2668.

FURNITURE DEPARTMENT—

Question *re* transfer of the — to a private agency. 3683.

G

GAJJAN SINGH, SARDAR BAHADUR—

Indian Cotton Cess Bill. Consideration of Report of Joint Committee. 2653.

Resolution *re* adequate class and communal representation in services under the Government of India. 3198-3200.

Resolution *re* adoption of a policy of protection. 2379-2381.

GARDENS—

Question *re* maintenance of — at Raisina. 2666.

GARHI—

Question *re* inclusion of villages of — and Dakra in Dehra Dun Cantonment. 2844-2845.

Question *re* income of nullah near — and Dakra. 2846.

GARRISON IN INDIA AND HEADQUARTERS COMMAND—

Question *re* reduction in —. 965.

GEARY, SIR WILLIAM—

Gift of books by — to Legislature. 1721.

GENERAL ADMINISTRATION—

Budget demand under —. 3417-35.

Budget—List of Demands for —. 3439-3517.

Budget demand for the office of the P. S. V. 3439-3444.

Budget demand for Staff and Household of the Governor General. 3444-3446.

Budget demand for Executive Council — (tour expenses). 3446-3448.

Budget demand for Legislative Assembly — (daily allowance of non-official members). 3448-51.

Budget demand for Legislative Assembly (motor haulage of members). 3451-60.

Budget demand for Council of State (travelling allowance). 3465-66.

Budget demand for conveyance allowance of members of the Council of State. 3466-68.

Budget demand for Foreign and Political Department. 3469-98.

Budget demand for Home Department. 3498-3517.

Budget demand for —. 3523-3573.

Budget discussion. 3563.

GENERAL CLAUSES (AMENDMENT) BILL—

Motion for leave to introduce. 4050.

Adopted. 4050.

Introduced. 4050.

GEOLOGICAL SURVEY—

Budget. Demands for Grants. 3669.

GERMAN EAST AFRICA—

Question *re* deaths of British and Indian soldiers in —. 2345-2346.

GHAZIABAD—

Question *re* inconvenience at 3rd class booking office at —. 1617.

GHOSE, S. K.—

Question *re* the appointment of Mr. — as a Shipping Broker in Bengal. 1349.

GHULAMJILANI BIJLI KHAN, SAHDAR—

Resolution *re* King's Commissions for Indians and Indianization of Indian Regiments. 2431-2432.

GHULAM RASUL KHAN OF SAFEDA—

Question *re* —. 2279.

GIDNEY, LIEUTENANT-COLONEL H. A. J.—

Budget demand; Customs (Pay of establishment). 3246-47.

Budget demand for Income-tax (Re-organisation of Department). 3291.

Budget demand for Railways (Miscellaneous expenditure joint Councils and Boards). 3549-50.

Budget demand under sub-head Foreign and Political Department. 3492-93.

Budget demand for Department of Education and Health (Medical). 3533-37.

Budget demand for General Administration. 3563-67.

Budget demand for Indian Postal and Telegraph Department. 3584-85.

Budget. Demands for Grants. Miscellaneous (Public Services Commission). 3632-33.

Further consideration of Workmen's Compensation Bill. 1909-29, 1968, 1972, 1974.

Motion for adjournment to discuss the appointment of a Royal Commission on Indian Services. 1590-91.

Motion to take into consideration the Criminal Law Amendment Bill. 2500-01.

Question *re* condition of permanent quarters at Raisina. 3861-62.

Question *re* differentiation in grant of interest-free advances for passages to Europe. 1887-88.

Question *re* extensions of services after 55 years of age of employees of North-Western Railway. 2671.

Question *re* grant of marriage allowance to Indian Medical Department. 1019.

Question *re* marriage allowance granted to Royal Army Medical Corps refused to I. M. D. 4016-17.

Question *re* probationary period for the Senior Branch of the Women's Medical Service. 2483.

Question *re* registration of nurses trained in India. 2481-82.

Question *re* retirements on Great Indian Peninsula Railway. 3971.

Question *re* reversion to duty of men serving *ex-India* during the war. 2483.

Question (Supplementary) *re* Esher Committee's recommendations relating to I. M. S. 4016.

Question (Supplementary) *re* functions of Director General, Indian Medical Service. 4114.

GIDNEY, LIEUTENANT-COLONEL H. A. J.—*contd.*

- Question (Supplementary) *re* transportation scheme on Great Indian Peninsula Railway. 3970.
 Resolution *re* abolition of reserved compartments on Railways for particular communities. 2183-86.
 Resolution *re* adequate class and communal representation in services under Government of India. 3220-21.
 Resolution *re* change of method of examination for the Indian Civil Service. 1416-18, 1439-42.
 Resolution *re* King's Commission for Indians and Indianization of Indian Regiments. 2427-2431.

GINWALA, MR. P. P.—

- Budget. General discussion of — for 1923-24. First stage. 2980-84.
 Budget demand for Railways (working expenses). 3299-3304.
 Budget demand for Railways (motion for reduction by 1 crore and 14 lakhs). 3397-98.
 Budget demand for the staff and household of the Governor General. 3445.
 Budget demand under sub-head Executive Council. 3447-48.
 Budget demand under sub-head Legislative Assembly. 3460-61.
 Budget demand under sub-head Foreign and Political Department. 3488-89.
 Budget demand for Army Department (Standing Army). 3542-45.
 Budget demand for General Administration. 3563, 3571-73.
 Budget. Discussion on the question raised whether a member will be in order to criticise a department after the budget for that department has been sanctioned. 3592.
 Consideration of clause 33 of the Code of Criminal Procedure (Amendment) Bill. 1730, 1731, 1732, 1733.
 Consideration of Criminal Law Amendment Bill. 2647-49.
 Motion to consider the Code of Criminal Procedure (Amendment) Bill. 1039.
 Motion to consider the Finance Bill. 3699.
 Motion to take into consideration the Report of the Select Committee on the Married Women's Property (Amendment) Bill. 2287-2288.
 Question *re* authority for maintenance of Standing Army in India. 964.
 Question *re* the authority under which the Standing Army in India is maintained. 2480-81.
 Question *re* the purpose of Standing Army in India. 964.
 Question (Supplementary) *re* alleged resignation of Secretary of State on passing of the motion for adjournment regarding Public Services Commission. 3230.
 Resolution *re* adoption of a policy of protection. 2398-2401.
 Resolution *re* King's Commissions for Indians and Indianization of Indian Regiments. 2440-2442.
 Resolution *re* wiping out of Provincial contributions. 2688, 2689-2691.

GIRDHARDAS, MR. NARAYANDAS—

- Question *re* agreement relating to Thirumalvasal Port. 3128.
 Question *re* separation of the Indian Companies Department from the Provincial Registration Department in Madras. 3128-29.
 Question *re* addition to list of Income Tax Auditors. 2475.
 Question *re* committee for selection of Income Tax Auditors. 2475-76.
 Question *re* Income Tax Assessors and Income Tax Auditors. 2476.
 Question *re* modification of the Indian Companies Act to suit the constitution of Chit Associations and Nidhis in Madras. 2475.

GIRDHARDAS, MR. NARAYANDAS—*contd.*

Question *re* number of Income Tax Assesseees in the Madras Presidency. 2475.

Question *re* number of Income Tax Auditors in the Madras Presidency. 2475.

Question *re* rules for the enlistment of Income Tax Auditors. 2476.

Question *re* withdrawals from and loans on share capital to the Nidhis and Chit Association. 2475.

GOLD STANDARD RESERVE—

Question *re* ——. 3938-3940.

GOODS RATES—

Question *re* preferential—granted by railways to Foreign Shipping Companies. 1891.

GOUR, DR. H. S.—

Appointment of a Royal Commission on Indian Services. 1485-90.

Budget. General discussion of— for 1923-24. First stage. 3038-3042.

Budget demand for Railways (surplus profits). 3338-39.

Budget demand; Customs (Pay of establishment). 3246.

Budget demand for Income-tax (Re-organisation of Department). 3278-79.

Budget demand under Salt. 3413.

Budget demand for Legislature under General Administration (Hill Journey Charges). 3434-35.

Budget demand under sub-head Legislative Assembly (conveyance allowance). 3454-56.

Budget demand under sub-head Home Department. 3506-07.

Budget demand for Education and Health Department. 3524.

Budget demand for Army Department (Standing Army). 3545-46.

Budget demand for Indian Postal and Telegraph Department. 3579-82.

Budget demands for grants. Forest (Allowances and Honoraria). 3606.

Budget. Demands for grants. Stamps. 3616-17, 3618, 3619.

Budget. Demands for grants. Delhi. 3654.

Budget. Discussion on nominal cuts relating to non-votable expenditure, general questions relating to votable expenditure. 3376.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL—

Presentation of the Report of the Select Committee. 2549.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL (AMENDMENT OF SECTION 4)—

Motion to refer to Select Committee. 2552-5.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clause 24 1175-76.

Clause 26. 1517, 1518-20.

Clause 27. 1556-1557, 1561.

Clause 33 1576-1577, 1581, 2225, 2226, 2231, 2234-36, 2237.

Clause 34. 3816-17.

Clause 37. 1760-1761.

Clause 47. 1806-1808, 1809, 1810, 1813-1814, 1815.

Clause 54. 1825, 1826, 1831, 1832, 1833.

Clause 59. 1838-40.

Clause 63. 1991, 1992.

Clause 66. 1993.

Clause 67. 1993, 1998, 1999, 2000, 2001.

GOUR, DR. H. S.—*contd.*

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

- New Clause 71-A. 2006.
 Clause 73. 2007-2008.
 Clause 74. 2009.
 Clause 86-A. 2013.
 Clause 87. 2014.
 Clause 88. 2019-20.
 Clause 99. 2041-43.
 Clause 106. 2063-64.
 Clause 107. 2072.
 Clause 109. (Further amendments by Council of State). 3817-19, 3820, 3824.
 Clause 114. 2076-2077.
 Clause 116. 2079, 2080.
 Clause 117-A. 2083-84.
 Clauses 127-A. and 127-B. 2089, 2090.
 Clause 129. 2163-2166.
 Clause 132. 2177-79, 2183, 2194, 2195, 2196, 2203-04.
 Consideration of clause 2 of the Indian Finance Bill. 3734, 3735.
 Consideration of sub-clause (2) of clause 2 of the Finance Bill. 3777.
 Consideration of Criminal Law (Amendment) Bill (Racial distinctions in trials). 3133.
 Consideration of Criminal Law Amendment Bill. 2612-13, 2617, 2618, 2621-22, 2629, 2639, 2642.
 Consideration of the Report of Select Committee on the Indian Official Secrets Bill. 2762, 2763-2765, 2767, 2769, 2770, 2776, 2778, 2783-2784.
 Consideration of the Report of the Joint Committee on the Indian Cotton Cess Bill. 2749.
 Consideration of Workmen's Compensation Bill. 1862, 1878, 1880-1881, 1884.
 Motion to refer Hindu Coparcener's Liability Bill to Select Committee. 2563-64, 2572, 2573, 2574, 2575, 2576-78.
 Indian Official Secrets Bill. Consideration of Select Committee's Report. 2245-47, 2260-61, 2262, 2269-70, 2274.
 Consideration of Report of Select Committee on Indian Penal Code (Amendment) Bill. 3835, 3836-38, 3842.
 Information *re* meetings of the Legislative Assembly. 2923.
 Motion to refer Legal Practitioners (Amendment) Bill to Select Committee. 2579, 2581.
 Legal Practitioners (Women) Bill. 3853.
 Consideration of Malkharoda and Gaontia Villages Laws Bill. 3849-50.
 Motion for adjournment to discuss the appointment of a Royal Commission on Indian Services. 1543, 1544, 1587, 1588, 1589.
 Motion that the Report of the Select Committee on the Indian Penal Code (Amendment) Bill be taken into consideration. 2818-2821, 2826.
 Motion to adjourn the consideration of clause 2 of the Finance Bill, relating to enhanced salt duty. 3723.
 Motion to circulate the Indian Stamp (Amendment) Bill for opinion. 2832, 2833.
 Motion to consider the Finance Bill. 3696-98.
 Motion to pass the Indian Penal Code (Amendment) Bill. 3135.

GOUR, DR. H. S.—*contd.*

- Motion to refer the Exclusion from Inheritance Bill to Select Committee. 2300-2302.
- Motion to refer the Land Acquisition (Amendment) Bill to Select Committee. 2336, 2337.
- Motion to refer the Mussalman Waqfs Registration Bill to Select Committee. 2313.
- Motion to take into consideration the Criminal Law Amendment Bill. 2533-35, 2536, 2540, 2541.
- Motion to take into consideration the Criminal Law Amendment Bill. 2496-99, 2506-08, 2522-24, 2528-29.
- Motion to take into consideration the Report of the Select Committee on the Married Women's Property (Amendment) Bill. 2288-2290.
- Nomination of members for the Select Committee on Dr. Gour's Code of Civil Procedure (Amendment) Bill. 2046.
- Point of order whether sinking fund can be discussed during budget demands. 3345-6.
- Postponement of resolution *re* separation of railway from general finance. 2915.
- Presentation of the Report of the Select Committee on Special Marriage Bill. 3436.
- Question *re* action taken by Government on various recommendations of the Legislative Assembly. 1072.
- Question *re* amounts drawn by members of the Council of State on account of reserved compartments. 1090.
- Question *re* attitude of Whitehall towards reasonable demands of the Legislature. 1073.
- Question *re* authority under which the Standing Army in India is maintained. 2480-81.
- Question *re* date for discussing non-official Resolutions and Bills. 3689.
- Question *re* delay in publication of Index of Debates. 1088.
- Question *re* effect of Assembly's retrenchment in Delhi Provincial Grant. 1033.
- Question *re* Empire Conference. 1089.
- Question *re* expenditure in England on development of Railways. 1089.
- Question *re* Imperial Wireless. 3865-3870.
- Question *re* O'Donnell circular. 1289.
- Question *re* opening of a Faculty of Music in connection with the Delhi University. 1088.
- Question *re* publication of Report of the Arms Act Committee. 1085.
- Question *re* purchase of locomotives for Indian Railways. 1289.
- Question *re* railway sleepers. 3943-3944.
- Question *re* recruitment of 30 additional I. M. S. Officers on special terms. 1176.
- Question *re* a resolution by the National Liberal Federation against the appointment of a Royal Commission on Public Services. 1288.
- Question *re* resolution passed by the National Liberal Federation relating to grant of complete self-Government. 1288.
- Question *re* retail price of petrol in India. 2341-2342.
- Question *re* Supreme Court in India. 1074.
- Question *re* demand of the National Liberal Federation for Indianisation of the Army. 1288.

GOUR, Dr. H. S.—*contd.*

- Question *re* the recommendation of the Central Railway Advisory Council on the future management of State-owned Railways. 2742.
- Question *re* transfer of Imperial Library from Calcutta to Delhi. 1086.
- Question *re* travelling and halting allowances of the members of Indian Legislature. 1090.
- Question *re* Whitehall's refusal of recommendations on Resolutions passed by the Legislative Assembly. 1073.
- Question *re* withholding of gratuity due to Ellahaya, Shedman, North-Western Railway. 2785.
- Question (Supplementary) *re* cost of Military Services. 3863.
- Question (Supplementary) *re* Gold Standard Reserve. 3938-3940.
- Question (Supplementary) *re* Indian Troops in Iraq, Palestine and Persia. 3934-3935.
- Question (Supplementary) *re* incidence of cost per student of the Lady Hardinge Medical College. 3113.
- Question (Supplementary) *re* lapsing of Bills on the dissolution of a Legislature. 3230.
- Question (Supplementary) *re* price of imported Jarah sleepers by the Great Indian Peninsula Railway. 3128.
- Question (Supplementary) *re* retail sale of postage stamps. 3935-3936.
- Resolution *re* adoption of a policy of protection. 2374.
- Resolution *re* change of method of examination for the Indian Civil Service. 1419-20.
- Resolution *re* concessions and reductions in fares. 3949-3950, 3952.
- Resolution *re* despatch from Secretary of State *re* Indian Autonomy. 2731-2735.
- Resolution *re* emigration of unskilled labourers to Mauritius. 3165-66.
- Resolution *re* King's Commissions for Indians and Indianization of Indian Regiments. 2445-2447.
- Resolution *re* State management of Railways in India. 2048, 2866-2869, 2881-2882.
- Resolution *re* status of Indian settlers in Kenya. 2708-2710, 2713, 2715.
- Resolution *re* stoppage of recruitment for services outside India. 3965, 3966, 3967.
- Resolution *re* wiping out of Provincial contributions. 2674, 2686-2688.
- SPECIAL MARRIAGE BILL--
- Motion to consider. 3898-3902.
- Motion to circulate for opinion. 3917-18.
- Motion to pass. 3919.
- Statement *re* outstanding resolutions of the Assembly. 3870.
- Statement *re* Report of Committee on Arms Act Rules. 2672.

GOVERNMENT--

- Statement *re* attitude of — towards certain Bills introduced by non-official Members. 4050-4051.

GOVERNMENT OF INDIA--

- Question *re* appointment of officers from certain provinces in the superior posts under the —. 998.
- Question *re* power of — in railway matters. 1169.

GOVERNMENT OF INDIA ACT—

Despatch (laid on the table) *re* the policy of His Majesty's Government with reference to the —. 1413-14.

Question *re* rules under —. 1773.

GOVERNMENT OF INDIA DEPARTMENTS—

Question *re* appointment of Indians as Secretaries and Deputy Secretaries in —. 1111.

Question *re* number of Anglo-Indians in —. 1108.

GOVERNMENT OF INDIA SECRETARIATS—

Question *re* the Clerical Establishment in the —. 971.

Question *re* number of Hindus and Muhammadans in the — Departments. 3097.

GOVERNMENT PAPER—

Question *re* rehabilitation of —. 3519-20.

GOVERNMENT SAVINGS BANKS (AMENDMENT) BILL—

Motion for leave to introduce. 2485.

Adopted. 2485.

Introduced. 2485.

Motion to take into consideration. 2838.

Adopted. 2838.

Consideration. 2838-2842.

Motion to pass. 2842.

Adopted. 2842.

GOVERNOR GENERAL—

Budget for staff and household of —. (Tour expenses.) 3444-3446.

For Assent of — to Bills *see* head "Assent."

Message from — recommending the Indian Finance Bill as passed by the Council of State. 3945-3946.

Message from — *re* discussion of the Budget. 1670.

Message from — *re* period appointed for discussion of Budget. 1721.

GOVERNOR GENERAL IN COUNCIL—

Statement of demands refused by the Legislative Assembly and restored by the —. 3845.

GOVERNORS, CHIEF JUSTICES, ETC.—

Question *re* Indians and non-Indians as —. 995.

GRAHAM, Mr. L.—

Consideration of the Report of Select Committee on the Indian Official Secrets Bill. 2755-2756, 2761-2780, 2784.

Consideration of Select Committee's Report on Indian Official Secrets Bill. 2244-45, 2252-53, 2254, 2256-57, 2258-59, 2262-63, 2266-67, 2273-74, 2275.

Oath of Office. 2221, 2737.

GRANTS—

Question *re* restoration of — rejected by local Legislative Councils. 1079.

Question *re* restoration of —. 4005.

GRATUITIES—

Question *re* — on Railways. 1612.

Question *re* the grant of — to members of the Indian Medical Service. 1362.

GREAT INDIAN PENINSULA RAILWAY—

- Question *re* the purchase of — by the State. 1299.
 Question *re* claims made for goods lost against —. 2739.
 Question *re* deficit on —. 3970.
 Question *re* expenditure on — and East Indian Railway. 1170.
 Question *re* management of East Indian Railway and —. 1355-56.
 Question *re* retirements on —. 3971.
 Question *re* tenders for Jarah sleepers by the —. 3127-28.
 Question *re* transportation scheme on —. 3970.
 Question *re* utilisation of depreciation fund of the — on its purchase by Government. 1292.

GREAT INDIAN PENINSULA RAILWAY WEEKLY NOTES—

- Question *re* paper called —. 1613.

GULAB SINGH, SARDAR—

- Budget demand under sub-head Foreign and Political Department. 3493-94.
 Question *re* number of non-official resolutions admitted, discussed and postponed. 3105.
 Resolution *re* scholarships to Indians for research work. 1449.
 Resolution *re* status of Indian settlers in Kenya. 2710.

GULZARBAGH STATION—

- Question *re* inconveniences caused by low platform at —. 1097-98.

GULZARI LAL, LALA—

- Question *re* abuse of — by Colonel Crofton, President, Neemuch Cantonment Committee. 962.
 Question *re* — of Cantonment Committee, Neemuch. 1896.
 Question *re* term of appointment of —. 3121.

H

HABIBUR RAHMAN KHAN, KHAN BAHADUR—

- Question *re* researches in Wireless Telegraphy and Telephony. 2956.

HAIGH, Mr. P. B.—

- Budget demand for Income-tax (Re-organization of Department). 3285-86.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

- Clause 12. 1189-90.
 Clause 16. 1244.
 Clause 22. 1406-07.
 Clause 33. 1740-42, 2233-34.
 Clause 106. 2064.
 Clause 109. 3824-25.
 Clause 132. 2182-83.

Motion for leave to introduce the Interest Act (Amendment) Bill. 4049.

Motion for leave to introduce the Money Lenders Bill. 2589-93.

Oath of Office. 955.

Resolution *re* wiping out of Provincial contribution for six years. 2680-2682, 2695, 2697.

HAILEY, HON'BLE SIR MALCOLM—

- Abolition of Transportation Bill. 3830.
 Adjournment of resolution *re* despatch from Secretary of State *re* Indian
 Autonomy. 2736.
 Amendment of Standing Orders. 3854.
 Appointment of a Royal Commission on Indian Services. 1489
 Appointment of Select Committee for amendment of Standing Orders. 3873.
 Budget demand for Army Department (General Administration). 3560-61.
 Budget demand for Department of Education and Health. 3531
 Budget demand for General Administration. 3572-73.
 Budget. Demands for Grants. Delhi. 3649.
 Budget. Demands for Grants. Miscellaneous (Public Services Commission).
 3629-3631, 3643.
 Budget demand for legislature under General Administration (Hill Journey
 Charges). 3427-30, 3435.
 Budget demand for Railways (motion for lump reduction). 3405-7.
 Budget demand under General Administration. 3417.
 Budget demand under sub-head Executive Council. 3448.
 Budget demand under sub-head Foreign and Political Department. 3475-76.
 Budget demand under sub-head Hill Journey Allowances under General
 Administration. 3422-23.
 Budget demand under sub-head Home Department. 3503-3505.
 Budget demand under sub-head Home Department. 3507-08.
 Budget demand under sub-head Home Department (Bureau of Information).
 3516-17.
 Budget demand under sub-head Home Department (Inspector of Office
 Procedure). 3499-3500.
 Budget demand under sub-head Home Department (Staff Selection Board).
 3512.
 Consideration of clause 2 of the Finance Bill. 3770-75.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

- Clause 10. 1116, 1117, 1118.
 Clause 11. 1119, 1121, 1139, 1140, 1144-47, 1150, 1159, 1162, 1184.
 Clause 14. 1196, 1198, 1201.
 Clause 15. 1210, 1211, 1212.
 Clause 16. 1218, 1223, 1224-25, 1228, 1229, 1230-31 1232, 1239, 1241-44.
 Clause 17. 1254, 1264-65, 1266, 1272-1273.
 Clause 18. 1278, 1279, 1280.
 Clause 19. 1234.
 Clause 21. 1387-89.
 Clause 22. 1405.
 Clause 23. 1411.
 Clause 26. 1496-97, 1500, 1505, 1513-14.
 Clause 27. 1549.
 Clause 28. 1562.
 Clause 31. 1568.
 Clause 33. 1733, 1734-36, 1744.

HAILEY, HON'BLE SIR MALCOLM—*contd.*

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

- Clause 34. 1745-1746, 1747-48.
 - Clause 35. 1754, 1755, 1756.
 - Clause 37. 1759.
 - Clause 47. 1805-1806, 1818.
 - Clause 49. 1823.
 - Clause 54. 1828, 1830-31.
 - Clause 67. 1997, 2001.
 - Clause 87. 2014-15.
 - Clause 94. 2038.
 - Clause 99. 2062.
 - Clause 104. 2063.
 - Clause 199. (Further amendments by Council of State). 3819, 3820-23, 3826.
 - Clause 116. 2079, 2080.
 - Clauses 127-A and 127-B. (Deferred). 2089-2090.
 - Clause 132. 2199-2202, 2203, 2205
 - Clause 144. 2218.
 - Clause 158. 2219.
- Consideration of Indian Finance Bill. 3989-3991, 3992-3995, 4000.
- Consideration of Indian Official Secrets Bill (Amendments by Council of State). 3829.
- Consideration of the Report of the Select Committee on the Indian Official Secrets Bill. 2761, 2765, 2767, 2769, 2775, 2776, 2777, 2778-2779, 2781.
- Criminal Law Amendment Bill. (Consideration of —). 2609-10, 2611-12, 2614, 2618, 2619-24, 2630-37, 2639, 2641, 2642-44.
- Date of the Simla session of the Legislative Assembly. 3299.
- Demand for the Office of the Private Secretary to H. E. the Viceroy. 3441-42, 3443-44.
- Demand for the staff and household of the Governor General. 3446.
- Despatch (laid on the table) *re* the policy of His Majesty's Government with reference to the Government of India Act. 1413.
- Election of Members to Publicity Advisory Committee. 4018.
- Indian Penal Code (Amendment) Bill. Consideration of —. 3833-34, 3840-41, 3842, 3843.
- Information *re* meetings of the Legislative Assembly. 2923.
- Insertion of new clause 71-A of the Code of Criminal Procedure (Amendment) Bill. 2005.
- Introduction of Criminal Law Amendment Bill. 1897-1899.
- Legal Practitioners (Women) Bill. 3852, 3853.
- Malkharoda and Gaontia Villages Laws Bill. Consideration of —. 3846-47, 3850-52.
- Motion for adjournment to discuss the appointment of a Royal Commission on Indian Services. 1544, 1588, 1591-96.
- Motion for leave to introduce the Malabar (Completion of Trials) Supplementing Bill. 2092.
- Motion to adjourn the consideration of clause 2 of the Finance Bill *re* enhanced salt duty. 3724.

HAILEY, HON'BLE SIR MALCOLM—*contd.*

- Motion to consider the Code of Criminal Procedure (Amendment) Bill. 1035-36, 1037, 1048, 1049, 1053, 1056.
- Motion to consider the Code of Criminal Procedure (Amendment) Bill as passed by the Council of State. 1300, 1303-4, 1306-7, 1312, 1316-19, 1322-23, 1325, 1328.
- Motion to consider the Criminal Law (Amendment) Bill (Racial Distinctions in Trials). 3131, 3133.
- Motion to consider the Prisoners (Amendment) Bill. 3108.
- Motion to pass the Prisoners (Amendment) Bill. 3108.
- Motion to nominate Rao Bahadur T. Rangachariar as member of the Select Committee on Indian Penal Code (Amendment) Bill. 1113-14.
- Motion to pass the Code of Criminal Procedure (Amendment) Bill. 2788-2789, 2794, 2799-2802.
- Motion to pass the Indian Penal Code (Amendment) Bill. 3133, 3137-38.
- Motion to present the Report of the Select Committee on the Indian Penal Code (Amendment) Bill. 2051.
- Motion to postpone the consideration of the Code of Criminal Procedure (Amendment) Bill. 1023, 1024, 1026, 1028, 1030.
- Motion to take into consideration the Criminal Law Amendment Bill. 2486-2489, 2503, 2511-14, 2518, 2519-20, 2524, 2528, 2529, 2532, 2535-38.
- Motion that the Malabar (Completion of Trials) Supplementing Bill be taken into consideration. 2158, 2161-62.
- Motion that the Report of the Select Committee on the Indian Penal Code (Amendment) Bill be taken into consideration. 2802-2803, 2803-2804, 2805, 2811-2813, 2814, 2817, 2818, 2827, 2828.
- Motion to consider Report of Select Committee on Mussalman Waqfs Registration Bill. 3877, 3881-82, 3885, 3886, 3896.
- Motion to pass the Mussalman Waqfs Registration Bill. 3898.
- Nominal cuts relating to discussion on non-votable expenditure and general question relating to votable expenditure. 3373, 3377-78.
- Point of order *re* motion affecting acts not mentioned in the Finance Bill are in order. 3718.
- Point of order *re* motion for increase of taxation by non-officials. 3717, 3718.
- Postponement of resolution *re* separation of railway from general finance. 2914.
- Presentation of Report of Select Committee on the Indian Official Secrets Bill. 1752.
- Question *re* procedure in regard to the further progress of the Indian Finance Bill. 3846.
- Replies to criticism of a department after the budget demand for that department has been sanctioned. 3592.
- Reply to point raised as to the transference of votable items to the non-votable side. 3482, 3483, 3484, 3485, 3486, 3487.
- Report of North-West Frontier Committee. 3871.
- Resolution *re* adequate class and communal representation in services under the Government of India. 3205-12.
- Resolution *re* change of method of examination for the Indian Civil Service. 1435-39.
- Resolution *re* State management of Railways in India. 2049, 2000-2001, 2002.

HAILEY, HON^{BLE} SIR MALCOLM—concl'd.

Resolution *re* stoppage of recruitment for services outside India. 3955, 3956, 3961, 3962-3964, 3965, 3966.

Resolution *re* supply of facilities to Members of Legislatures to discharge their public duties. 1455-57.

Statement *re* attitude of Government towards certain Bills introduced by non-official Members. 4050-4051.

Statement *re* Report of Committee on Arms Act Rules. 2672.

Statement of Business. 2049-2050, 2146, 3363, 3813.

Statement of Government Business. 1471-1472, 1620-1621, 1669, 2672, 2699-2700, 3855.

Statement *re* conference to consider regulations under the Electoral Rules. 2223.

Statement *re* discussion of the Incheape Committee's Report. 2363.

Statement of order in the discussion of demands. 3295-96.

Statement *re* outstanding resolutions of the Assembly. 3870.

HAIJ—

Question *re* number of Indian pilgrims travelling during last — seasons. 1096.

HAIJ COMMITTEES—

Question *re* District—. 2961.

HAIJ PILGRIMAGE—

Question *re* —. 2346.

HAIJ PILGRIMS—

Question *re* fund for —. 1096.

HAJEEBHOY, Mr. MAHOMED—

Question *re* delay in publication of Official Reports. 1955-1956.

Question *re* introduction of tariff valuations into Import Tariff Schedule 2. 1956.

Question *re* Report of Chief Inspector of Mines. 1956.

Question *re* transfer of Aden. 1956.

HAULAGE CHARGE—

Question *re* increase in the — of postal vans. 1298.

HEADQUARTERS COMMAND—

Question *re* reductions in —. 966.

HEDJAZ—

See "Pilgrims."

HEDJAZ PILGRIMS—

Question *re* —. 2958-59.

Question *re* opening of the Calcutta Port for the —. 3024.

Question *re* opening of the Port of Calcutta for the —. 2960.

Question *re* sufferings of the —. 3019-20.

HIGH COMMISSIONER—

Budget. Demands for Grants. Expenditure in England under the control of the —. 3663.

Statement *re* cases of tenders in respect of stores for India accepted by the —. 2467-73.

HIGH COMMISSIONER FOR INDIA—

Question *re* employees in the office of the —. 978.

Question *re* —. 994.

HIGH AND TRADE COMMISSIONERS FOR INDIA—

Question *re* —. 1007.

HIGH COURT—

Question *re* amendment of Code of Criminal Procedure extending the powers of —. 1085.

Question *re* Judges in Patna —. 3972.

HIGH COURT JUDGES—

Question *re* number of — in India and Burma. 3020.

HIGH COURT, PATNA—

Question *re* appointment of Muhammadan Judges to —. 3020-21.

HIGH COURT STAFF—

Question *re* pay, etc., of — United Provinces. 999, 1000.

HILL JOURNEY ALLOWANCE—

Budget demand under sub-head — under General Administration. 3417-3435.

HILL JOURNEY CHARGES—

Discussion on — incurred by Legislature. 3427.

HINDLEY, Mr. C. D. M.—

Budget. Demands for Grants. Expenditure charged to Capital in respect of Railways. 3666-67.

Budget demand for miscellaneous Railway expenditure under Railways. 3396.

Budget demand for Railways (miscellaneous expenditure joint Councils and Boards). 3358-59.

Budget demand for Railways (surplus profits). 3334-35, 3337-38.

Budget demands for Railways (working expenses). 3327-31.

Budget demand under sub-head Catering and Advertising Department of the Bengal-Nagpur Railway under Railways. 3391-92.

Budget demand under sub-head Programme Revenue expenditure Assam Bengal Railway. 3389-90.

Budget demand for general superintendence under Railways. 3394.

Budget demand under sub-head working expenses under Railways (Traffic Department). 3386-3388.

Discussion on railway corruption and pilferage of fruits, etc. 3386-88.

Oath of Office. 955.

Resolution *re* abolition of reserved compartments on Railways for particular communities. 3186-87.

Resolution *re* railway concessions and reductions in fares. 3950-3952.

Statement laid on the table *re* —. Railway Capital Expenditure. 1841.

HINDU COPARCENER'S LIABILITY BILL—

Motion to refer to Select Committee. Negatived. 2563-78.

HINDU INHERITANCE BILLS—

Question *re* Hindu opinion on Dr. Gour's Marriage Bill and Mr. Seshagiri Ayyar's —. 3172.

HINDU LAW OF INHERITANCE (AMENDMENT) BILL—

Motion to refer to Select Committee. 2303.

Adopted. 2303.

HINDU LAW OF INHERITANCE (AMENDMENT) BILL—*contd.*

Motion that Sir Campbell Rhodes and Maulvi Abul Kasem be added as members of the Select Committee on the ——. 2784.

Adopted. 2784.

Presentation of the Report of the Select Committee on the ——. 3436.

Motion to consider Report of Select Committee. 4039

Motion for re-circulation. 4041.

Motion to take into consideration. 4042.

Adopted. 4042.

Motion to pass. 4044.

Adopted. 4044.

HINDU MARRIAGE BILL (INTERCASTE)—

See "Intercaste Hindu Marriage Bill."

HINDU SOCIETY—

Question *re* Government consultation on changes in Law affecting ——. 3864.

HISTORICAL BUILDINGS—

Question *re* demolition of — in Delhi Fort. 2221.

Question *re* — in Agra Fort. 2221.

HOLME, MR. H. E.—

Consideration of clause 21 of the Code of Criminal Procedure (Amendment) Bill. 1396.

Consideration of clause 99 of the Code of Criminal Procedure (Amendment) Bill. 2056.

Consideration of clause 132 of the Code of Criminal Procedure (Amendment) Bill. 2190-91.

Oath of Office. 955.

HOME CHARGES—

See "Remittances to England."

HOSPITAL(S)—

Question *re* bed accommodation in Military ——. 1845

See "Lady Hardinge Medical College."

HOSPITAL, INFECTIOUS DISEASES—

Question *re* transformation of mosque into — at Delhi. 3025.

HOSTELS—

Question *re* rents of — in Raisina. 1531-32.

Question *re* occupation of rooms in —. 1532-33.

HOSTELS (EASTERN AND WESTERN)—

Question *re* transfer of — to the Postal and Telegraph Departments. 2415-2416.

HOWRAH RAILWAY STATION—

Question *re* access to the platforms of the —. 1336.

HULLAH, MR. J.—

Announcement *re* postponement of General Election in Kenya. 1695.

Budget. Demands for Grants. Forest. 3605, 3607.

HULLAH, MR. J.—*contd.*

- Budget. Demands for Grants. Forest (Allowances and Honoraria). 3605-06.
 Consideration of the Report of the Joint Committee on the Indian Cotton Cess Bill. 2650-52, 2653, 2654, 2749-2751, 2753, 2753-2754.
 Presentation of Report of Joint Committee on Indian Cotton Cess Bill. 2222.
 Motion to introduce the Indian Cotton Cess Bill. 1369-72.
 Motion to refer Indian Cotton Cess Bill to Joint Committee. 1621, 1627-1628.
 Resolution *re* emigration of unskilled labourers to Ceylon. 1775-79, 1780, 2104.
 Resolution *re* emigration of unskilled labourers to Mauritius. 3138-42.
 Resolution *re* emigration of unskilled labourers to Straits Settlements and Malay States. 2143.

HUSSANALLY, MR. W. M.—

- Budget demand ; Customs (Leave allowance in Bombay). 3262.
 Budget demand ; Customs (Pay of establishment). 3245-46.
 Budget demand ; Customs (Reduction by 4 lakhs). 3269-70.
 Budget demand under sub-head Legislative Assembly (conveyance allowance). 3456-58.
 Budget demand under sub-head ordinary expenses under Railways (Traffic Department). 3384-85.
 Cantonments (House Accommodation) Bill. 1696-1697, 1699, 1700, 1702-1703, 1706.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

- Clause 11. 1140, 1141, 1149.
 Clause 12. 1189.
 Clause 14. 1206.
 Clause 15. 1211, 1212, 1214-15.
 Clause 16. 1244.
 Clause 21. 1395-96.
 Clause 22. 1406.
 Clause 25-A. 1484, 1485.
 Clause 33. 1736-1737, 2229-30.
 Clause 35. 1756.
 Clause 47. 1809.
 Clause 54. 1834.
 Consideration of clause 2 of the Finance Bill. 3748.
 Criminal Law Amendment Bill. (Consideration of —). 2614-15, 2617.
 Further consideration of Workmen's Compensation Bill. 1964-1965.
 Indian Mines Bill. Consideration of Joint Committee's Report. 1651-52, 1666.
 Inquiry *re* business of Assembly. 3363.
 Motion to consider the insertion of new clause 9 in Code of Criminal Procedure (Amendment) Bill. 1049.
 Motion to postpone the consideration of the Code of Criminal Procedure (Amendment) Bill. 1029.
 Motion to refer the Land Acquisition (Amendment) Bill to Select Committee. 2337.

HUSSANALLY, MR. W. M.—*contd.*

- Motion to refer the Mussalman Waqfs Registration Bill to Select Committee. 2307, 2308, 2309, 2310-2313.
- Motion to consider Report of Select Committee on Mussalman Waqfs Registration Bill. 3876, 3879, 3886, 3895.
- Question (Supplementary) *re* affiliation of the Lady Hardinge Medical College to the Delhi University. 3113.
- Question *re* acquisition of land attached to Mosques in Raisina. 2744-2745.
- Question *re* aids to Indian National Shipping firms. 1890.
- Question *re* allegations of corruption against Cantonment Subordinates, Ambala. 1533-34, 2669-2670.
- Question *re* allotment of quarters to Members of Legislature. 1532.
- Question *re* appropriation of a part of a Mosque near Kothi No. 27. 2746.
- Question *re* area of land attached to Mosques in Raisina. 2745.
- Question (Supplementary) *re* an article published in "Cantonment Advocate." 3129.
- Question *re* British India Steam Navigation Company's trade. 1890-91.
- Question *re* 'Bundarya Wali' Mosque in Paharganj. 2745.
- Question *re* 'Chahar Bunj' Mosque. 2745-2746.
- Question *re* closing of Lansdowne Railway Bridge to traffic after 6 p.m. 2962.
- Question *re* comparison of electricity rates at Delhi. 2667.
- Question *re* comparison of rents at Raisina, Simla and Civil Lines. 2667.
- Question *re* contract of refreshment rooms on North-Western Railway. 2963-64.
- Question *re* Deferred Rebates System. 1889.
- Question (Supplementary) *re* demolition of old Mosque in and around Delhi. 3940-3943.
- Question *re* dismantling of Hindu Temples in Raisina. 2787.
- Question *re* effects on traffic of the system of pooling of wagons. 2957.
- Question *re* electricity charges in Delhi. 3683.
- Question *re* enhancement of rents of Hostels in Raisina. 1531-32.
- Question *re* extension of the Deolali Cantonment. 2958.
- Question *re* gardens at Raisina. 2666.
- Question *re* guard over Lansdowne Bridge at Sukkur. 2961.
- Question *re* housing of Members at Metcalfe House and Windsor Place. 2669.
- Question *re* income of Delhi Municipality. 2668.
- Question *re* income of New Delhi Municipality. 3684.
- Question *re* income and expenditure on New Delhi. 3682.
- Question *re* income from increased postal rates and connected expenditure. 1891.
- Question *re* Indian Coastal Trade. 1889.
- Question *re* Indian Shipping Companies. 1889.
- Question *re* Indian Troops in Iraq, Palestine and Persia. 3934-3935.
- Question *re* lease of bungalows in Civil Lines, Delhi. 2668.
- Question *re* leave granted to Mr. J. K. N. Kabraji, an official under the Bombay Government. 3730.
- Question *re* linking of Bombay and Karachi by Broad Gauge Railway. 2962.

HUSSANALLY, Mr. W. M.—*contd.*

- Question *re* method of fixing rents in Raisina. 1530-31.
 Question *re* Mosques in Delhi. 3684-85.
 Question *re* Mosques within the Imperial Railway Area. 2746.
 Question *re* Mosques in New Delhi. 2743.
 Question *re* Mosques in Raisina repaired by Government. 2746.
 Question *re* Mosques in Railway Area in New Delhi. 3685.
 Question (Supplementary) *re* Mosques in vicinity of the Lady Hardinge Medical College. 3102-03.
 Question *re* Municipal Committee in Raisina. 1531.
 Question (Supplementary) *re* the number of troops at Karachi and Sind. 3438.
 Question *re* occupation of rooms in Hostels. 1532-33.
 Question *re* passing of the new Qutab Road through a Muhammadan burial ground. 2787.
 Question *re* percentage of rent payable by officers. 3681.
 Question *re* pooled rents at Raisina. 2666.
 Question *re* preferential goods rates granted by railways to Foreign Shipping Companies. 1891.
 Question *re* profit or loss on rents at Raisina. 2666.
 Question *re* railway connection (broad gauge) between Karachi and Delhi. 2962-63.
 Question (Supplementary) regarding Railway sleepers. 3236.
 Question *re* rate war among Foreign Shipping Companies as against Indian Companies. 1890.
 Question *re* recovery of rent of quarters in Delhi. 3682.
 Question *re* refreshment rooms on North-Western Railway. 2963.
 Question *re* rent of Bungalows supplied to officers at Delhi. 3683.
 Question *re* rents of Government officials. 2665-2666.
 Question *re* repair of Mosques in Raisina. 2744.
 Question *re* researches in Wireless Telegraphy and Telephony. 2956.
 Question *re* retail sale of postage stamps. 3935-3936.
 Question *re* roads, lighting, drainage, etc., in Raisina. 1531.
 Question (Supplementary) *re* Secret Service Grant expended by Central Bureau of Information. 1771-72.
 Question *re* special trains for English mails. 2152.
 Question *re* stringency in the money market. 2277-2278.
 Question *re* supply of Government furniture. 2668.
 Question *re* treatment by Cantonment Magistrate, Ambala, of a Pleader. 2669.
 Question *re* tonnage of merchant marine. 1888-89.
 Question *re* total cost for pooling of wagons. 2958.
 Question *re* transfer of the furniture department to a private agency. 3683.
 Question *re* transformation of Mosque into Infectious Diseases Hospital at Delhi. 3025.
 Question *re* treatment by Cantonment Magistrate, Ambala, of a Pleader. 1533.
 Question *re* vendors on the North-Western Railway. 3519.
 Report of North-West Frontier Committee. 3871.
 Resolution *re* abolition of reserved compartments on Railways for particular communities. 3173-79, 3191.

HUSSANALLY, Mr. W. M.—*concl.*

Resolution *re* King's Commissions for Indians and Indianization of Indian Regiments. 2428, 2445.

Supplementary Question by — *re* extension of time for non-official business. 279.

HYDERABAD—

Budget. Demands for Grants. —. 3673.

I

IBRAHIM ALI KHAN, LIEUTENANT NAWAB MOHAMMAD—

Question *re* position of retainers of Maharajas, etc., under Indian Arms Act. 3857-3858.

ILLEGITIMATE SONS' RIGHTS BILL—

Motion to refer to Select Committee. 4045.

Adopted. 4045.

IMAM ALI, MUNSHI—

Question *re* dismissal of — of Chittagong Post Office. 1018.

IMMOVABLE PROPERTIES—

Question *re* registration of judgment and decree in the case of — in India. 1112.

IMPERIAL INSTITUTE—

Question *re* grant to the —. 1842-43.

Question *re* — occupation for Indian purposes. 3861.

IMPERIAL SECRETARIAT—

See "Secretariat."

Question *re* tenure appointments of some officers in the —. 1368.

IMPERIAL SECRETARIAT STAFF—

Question *re* cost in granting P. T. O.'s to the —. 3678-79.

Question *re* inability of the — to visit their Homes. 3678.

Question *re* travelling concessions to the —. 3678.

IMPERIAL SERVICES—

Question *re* British element in —. 1848.

IMPERIAL WIRELESS—

Explanation given by Colonel Sir Sydney Crookshank of the present position of the —. 3865-67.

INCHCAPE COMMITTEE—

Inquiry *re* date of discussion of —. 3363.

Question *re* expenses on —. 1339-42.

Question *re* instructions issued by the Secretary of State *re* —. 1344.

Question *re* the Report of the —. 2409-2410.

Question *re* staff of —. 2411.

Question *re* witnesses examined by —. 2410-2411.

INCHCAPE COMMITTEE'S REPORT—

Question *re* discussions of —. 1007.

Question *re* discussion of the — by the Assembly. 2065.

Question *re* expenditure incurred on —. 3601-04.

Question *re* the scope of —. 1343.

INCOME-TAX—

Budget demand. 3274-95.

Question *re* Firms of Accountants for preparation of the profit and loss statement on — collection. 2953.

Question *re* number of — Assesseees in the Madras Presidency. 2475.

Question *re* payment of compensation for — to deferred annuitants on East Indian Railway. 1298.

Question *re* separate establishment for collection of —. 2947-50.

See "Indian — Amendment Bill."

INCOME-TAX ACCOUNTS—

Question *re* firms of Accountants for —. 4010-11.

INCOME-TAX ACT—

Question *re* exemption under — of Mutual Benefit Societies. 3729.

Question *re* interpretation of "Principal place of business" used in —. 1097.

Question *re* rules under the — relating to Mutual Benefit Societies. 2156.

INCOME-TAX ASSESSEES—

Question *re* — and Income-Tax Auditors. 2476.

INCOME-TAX AUDITORS—

Question *re* Committee for selection of the —. 2475-76.

Question *re* enrolment of —. 2475.

Question *re* Income-Tax Assesseees and —. 2476.

Question *re* the number of — in Madras Presidency. 2475.

Question *re* rules for the enrolment of —. 2476.

INCOME-TAX COMMISSIONERS—

Question *re* duties of —. 2277.

INCOME-TAX COMMISSIONER, (ASSISTANT)—

Question *re* appointment of — Meerut. 1066.

Question *re* — appointed to the United Provinces. 1062.

INCOME-TAX DEPARTMENT—

Question *re* grant of house rent allowance to the men of the — at Karachi. 3119-20.

Question *re* pay of — officers at Bombay. 3118-19.

Question *re* pay of — officers of Bombay before the reorganisation of their pay. 3118.

Question *re* working of —. 3932.

INCOME-TAX OFFICERS—

Question *re* Extra Assistant Commissioners as — in Assam. 2664-2665.

Question *re* inspection of Account Books by the —. 3522-23.

INCOME-TAX OFFICERS, (ASSISTANT)—

Question *re* — appointed to the United Provinces during 1921-22.

Question *re* examination of — United Provinces. 1063-65.

INDEX OF DEBATES—

Question *re* delay in publication of —. 1088.

INDIA OFFICE—

Question *re* allocation of expenditure on — between India and British Treasury. 1078.

INDIANS—

Question *re* appointment of — as Secretaries and Deputy Secretaries in Government of India Departments. 1111.

Question *re* recruitment of — for Marine and Air Forces. 2347.

Question *re* — as Secretaries, Deputy Secretaries, etc. 3973-3974.

INDIANS IN KENYA—

Question *re* the legal rights of —. 2346.

INDIANS ON INDIAN CIVIL SERVICE CADRE—

Question *re* appointment of — as Secretary to Department of Revenue and Agriculture and Industries Department. 1111

INDIAN ARMY—

Question *re* cost of British and Indian elements in —. 1844.

Question *re* — expenditure on Stores. 1843.

Question *re* Indianisation of the —. 1847.

Question *re* Indianisation of 8 units of the —. 3363-3372.

Question *re* sick bed accommodation for —. 1845.

INDIAN ARMY OFFICERS—

Question *re* settlement of — in Victoria. 1006.

INDIAN BOILERS BILL—

See "Boilers Bill."

INDIAN CIVIL SERVANTS—

Question *re* — passing local vernaculars. 2150.

INDIAN CIVIL SERVICE—

Question *re* memorials from members of the —. 981.

Question *re* Royal Commission on the —. 1955.

Question *re* substitution of 'Urdu' for 'Hindustani in — examination syllabus.' 1095.

Resolution *re* change of method of examination for the —. 1416-1442.

INDIAN COMPANIES' ACT—

Question *re* the modification of the — to suit the constitution of Chit Association and Nidhis. 2475.

INDIAN COTTON CESS BILL—

Motion to introduce. 1369-72.

Adopted. 1372.

Introduced. 1372.

Motion to refer to Joint Committee. 1621-28.

Adopted. 1628.

Presentation of Report of Joint Committee. 2222.

Motion to present Report of Joint Committee. 2650.

Consideration of the Report of the Joint Committee on the —. 2748-2754.

Motion that the — as amended be passed. 2754.

Adopted. 2754.

Assent of the Governor General to the —. 3815.

INDIAN ENGINEERS ON RAILWAYS—

Question *re* —. 1366.

INDIAN EVIDENCE (AMENDMENT) BILL—

See "Evidence (Amendment) Bill."

INDIAN FACTORIES (AMENDMENT) BILL—

- Motion for leave to introduce. 1774-75.
 Adopted. 1775.
 Introduced. 1775.
 Motion to take into consideration the ——. 2094.
 Adopted. 2094.
 Consideration. 2094-2103.
 Motion that the — be passed. 2103.
 Adopted. 2103.

INDIAN FINANCE BILL—

- Motion for leave to introduce the ——. 2945.
 Adopted. 2945.
 Introduced. 2945.
 Motion to take into consideration the ——. 3691-3716.
 Adopted. 3716.
 Consideration of the ——. 3717-3725, 3733-3813.
 Passed. 3812-3813.
 Procedure *re* the — after it has been laid in the Council of State as a recommended Bill. 3846.
 Message from His Excellency the Governor General recommending that the —, as passed by the Council of State, be passed. 3945-3946.
 Consideration of the — as passed by the Council of State. 3974-4002.

INDIAN INCOME-TAX (AMENDMENT) BILL—

- Assent of the Governor General to ——. 3815.
 Motion for leave to introduce. 2747.
 Adopted. 2747.
 Introduced. 2747.
 Motion to take into consideration. 2859.
 Adopted. 2859.
 Motion to pass. 2861.
 Adopted. 2861.
 Assent of the Governor General to ——. 3815.

INDIAN LEGISLATURES—

- Question *re* position of Members of the — in the Warrant of Precedence. 2951.

INDIAN LIMITATION (AMENDMENT) BILL—

See "Limitation (Amendment) Bill."

INDIAN MEDICAL DEPARTMENT—

- Question *re* the grant of marriage allowance to ——. 1019.

INDIAN MEDICAL OFFICERS—

- Question *re* strength of — in regiments. 1845.

INDIAN MEDICAL SERVICE—

- Question *re* appointment of 30 Europeans to — on special terms. 1082-83.
 Question *re* appointment of Indians to the ——. 980.
 Question *re* appointment of 30 new — officers. 1289.
 Question *re* failures in — through lengthened stay in Civil employ. 4016
 Question *re* the number of — officers in Military employ in the North-West Frontier Province. 2740.

INDIAN MEDICAL SERVICE—*contd.*

- Question *re* promotions in ——. 4015.
 Question *re* selection of posts in ——. 4016. 4
 Question *re* special recruitment for ——. 1005.
 Question *re* special appointments to — and during the war. 1235.
 Question *re* transfers from Military to Civil in ——. 4015.
 Supplementary question *re* recruitment to ——. 1083.

INDIAN MEDICAL SERVICE OFFICERS—

- Question *re* duties of ——. 1845.
 Question *re* — numbers in Major-General and Colonel grade. 4041-15.
 Question *re* recruitment of 30 additional — on special terms. 1170.
 Question *re* retired — re-employed. 1846.

INDIAN MERCHANT SHIPPING BILL—

See "Merchant Shipping Bill."

INDIAN MINES BILL—

See "Mines Bill."

INDIAN NAVAL ARMAMENT BILL—

See "Naval Armament Bill."

INDIAN OFFICERS—

Question *re* training of ——. 1847-48.

INDIAN OFFICIAL SECRETS BILL—

See "Official Secrets Bill."

INDIAN PAPER CURRENCY BILL—

- Motion for leave to introduce. 2103-2104
 Adopted. 2104.
 Introduced. 2104.
 Motion to take into consideration. 2485.
 Adopted. 2485.
 Motion to pass the ——. 2485.
 Adopted. 2485.

INDIAN PENAL CODE (AMENDMENT) BILL—

- Motion to nominate Rao Bahadur T. Rangachariar as member of the Select Committee in the ——. 2051.
 Adopted. 1113-14.
 Motion to present the Report of the Select Committee. 2051.
 Motion that the Report of the Select Committee be taken into consideration. 2802.
 Adopted. 2803.
 Consideration. 2803-2828.
 Motion to pass the — (as amended). 3133.
 Passed. 3138.

INDIAN STAMP (AMENDMENT) BILL—

- Motion for leave to introduce. 2093.
 Adopted. 2094.
 Introduced. 2094.
 Motion that the — be taken into consideration. 2829.
 Motion that the — be circulated for opinion. 2829-2838.
 Adopted. 2838.

INDIAN TROOPS—

Question *re* — in Iraq, Palestine and Persia. 3934-3935.

INDIANISATION—

See "Indian Army."

INDIANISATION (ARMY)—

Question *re* — of 8 infantry units. 3130.

INDIANISATION OF THE ARMY—

Question *re* National Liberal Federation Demand for ——. 1288.

INDIANISATION OF INDIAN REGIMENTS—

Resolution *re* King's Commissions for Indians and ——. 2417-2465.

INDO-EUROPEAN TELEGRAPH DEPARTMENT—

Budget demand for ——. 3593-96.

INDUSTRIES—

Budget. Demands for grants. ——. 3671.

INDUSTRIES DEPARTMENT—

Budget demand for ——. 3540-42.

INHERITANCE BILLS—

See "Exclusion from Inheritance Bill."

See "Hindu Law of Inheritance (Amendment) Bill."

INNES, HON'BLE MR. C. A.—

Budget. Demands for grants. Commercial Intelligence. 3623, 3627.

Budget demands for grants. Commercial Intelligence (Bureau). 3625-26.

Budget demand (Customs). 3240.

Budget demand (Customs) Bombay. 3260.

Budget demand (Customs) (Leave allowance in Bombay). 3261-62.

Budget demand (Customs) (Pay* of establishment). 3243-44, 3249-50.

Budget demand (Customs) (Reduction by 11 lakhs). 3265.

Budget demand (Customs) (Reduction by 4 lakhs). 3267-68.

Budget demand (Customs) (Reduction by 4 lakhs). 3270-72.

Budget demand (Customs) (Travelling allowance in Madras). 3252.

Budget demand for Engineer-in-Chief, Vizagapatam Harbour, under sub-head Bengal Nagpur Railway. 3393.

Budget demands for grants. Excise. 3619.

Budget. Demands for grants. Expenditure charged to Capital in respect of Railways. 3663-64.

Budget demand for Industries Department. 3542.

Budget demand for Railways (surplus profits). 3339-40.

Budget demand for Railways. 3299.

Budget demand for Railways (working expenses). 3313-19.

Budget demand for Railways (miscellaneous expenditure). 3355-58.

Budget demand for Salt. 3410.

Budget demands for grants. Stamps. 3613, 3614-15, 3618.

Consideration of clause 2 of the Finance Bill. 3740-45.

Consideration of sub-clause (2) of clause 3 of the Finance Bill. 3782.

Consideration of Schedule I of the Finance Bill. 3791, 3794, 3795, 3797, 3798.

INNES, HON'BLE MR. C. A.—*contd.*

- Consideration of Indian Boilers Bill. 1629, 1630, 1631, 1632-33, 1634, 1635.
 Cotton Transport Bill. 1707, 1713, 1715-16, 1717-18, 1719, 1720.
 Further consideration of Indian Mines Bill. 1675-77, 1684-85, 1687, 1689,
 1690.
 Further consideration of Workmen's Compensation Bill. 1902-1904, 1915-
 1917, 1923-1924, 1928-1929, 1931, 1937-1938, 1940-1941, 1943, 1944, 1947,
 1950, 1952, 1954, 1960-1961, 1966, 1969-1970, 1971-1972, 1973, 1975, 1978,
 1983, 1984-1985, 1986, 1987.
 General discussion of the budget for 1923-24. First stage. 3058-3061.

INDIAN BOILERS BILL—

- Motion to consider Report of Joint Committee. 1628-29.
 Motion to pass. 1634.
 Indian Merchant Shipping Bill. Consideration of ——. 3830, 3831-32, 3833.
 Consideration of Joint Committee's Report on Indian Mines Bill. 1638, 1639,
 1641, 1642, 1643, 1644-46, 1647-48, 1649, 1653-54, 1655, 1656-57, 1658, 1659,
 1662-63, 1667.
 Motion to consider Report of Joint Committee on Indian Mines Bill. 1635-
 36.
 Introduction of Indian Factories (Amendment) Bill. 1774-75.
 Motion for adjournment to discuss the appointment of a Royal Commission
 on Indian Services. 1599-1600.
 Motion for leave to introduce the Indian Stamp (Amendment) Bill. 2093-
 2094.
 Motion for leave to present the Report of the Joint Committee on the Indian
 Mines Bill. 1113.
 Motion that clause 3 stand part of the Finance Bill. 3785-88.
 Motion that the Indian Factories (Amendment) Bill be taken into consider-
 ation. 2094, 2097-99, 2103.
 Motion to take into consideration the Indian Stamp (Amendment) Bill.
 2829.
 Motion to circulate the Indian Stamp (Amendment) Bill for opinion. 2830.
 Presentation by — of the Report of the Joint Committee on the Cotton
 Transport Bill. 1021.
 Presentation of the report by — of the Report of the Joint Committee on
 Indian Boilers Bill. 1022.
 Resolution *re* abolition of reserved compartments on Railways for particular
 communities. 3182-83.
 Resolution *re* adoption of a policy of protection. 2356-2368, 2385, 2397-
 2398, 2399, 2405, 2406, 2407.
 Resolution *re* King's Commissions for Indians and Indianization of Indian
 Regiments. 2423-2424.
 Resolution *re* railway concessions and reductions in fares. 3952.
 Resolution *re* State management of Railways in India. 2046-47, 2873-2881.
 Workmen's Compensation Bill. Consideration of ——. 1850-1851, 1859, 1861,
 1863, 1865, 1866, 1871, 1876, 1882-1884.
 Workmen's Compensation Bill. Consideration of amendments made by
 Council of State. 2853, 2855-2856, 2859.

INNES, HON'BLE MR. C. A.—*concl'd.*

Workmen's Compensation Bill. Presentation of Report of Joint Committee.
1415.

INSPECTOR OF OFFICE PROCEDURE—

Budget demand under sub-head Home Department (—). 3498.

INTER CLASS—

Question *re* want of — accommodation on Madras railways. 3730-31.

INTER CLASS ACCOMMODATION IN MAIL TRAINS—

Question *re* —. 985.

INTERCASTE HINDU MARRIAGE BILL—

Motion for leave to introduce. 2598-2600.
Negatived. 2600.

INTEREST ACT (AMENDMENT) BILL—

Motion for leave to introduce (withdrawn). 4047-4050.

Question *re* charging of — against telegraph revenue for capital expenditure. 3106-07.

Question *re* — on unproductive capital cost of Railways. 1292.

INTEREST ON DEBT AND SINKING FUNDS—

Budget. Demands for grants. —. 3619-23.

INTEREST ON MISCELLANEOUS OBLIGATIONS—

Budget. Demands for grants. —. 3668.

INTERMEDIATE CLASS ACCOMMODATION—

Question *re* — on railways. 1363.

INTERMEDIATE CLASS ACCOMMODATION ON RAILWAYS—

Question *re* —. 1175.

IRRIGATION—

Budget demand for Public Works Department (Inspector General of —).
3562.

IRRIGATION CHARGED TO CAPITAL—

Budget. Demands for grants. —. 3674.

IRRIGATION, NAVIGATION, EMBANKMENT AND DRAINAGE
WORKS—

Budget. Demands for grants. —. 3668.

ISMAIL KHAN, KHAN BAHADUR SAIYID MUHAMMAD—

Abolition of Transportation Bill. 3830.

Motion to re-circulate the Exclusion from Inheritance Bill. 4037.

Motion to consider Report of Select Committee on the Mussalman Waqfs
Registration Bill. 3885-86.

Question *re* abolition of the Divisional Commissionerships in Bihar and
Orissa. 3100-01.

Question *re* Art Colleges and Schools at Delhi and grants made. 3099.

Question *re* compulsory purchase at Bombay of return tickets by pilgrims to
Jedda. 3025.

Question *re* establishment of a Rates Tribunal in accordance with the recom-
mendations of the committee. 3024.

Question *re* expenditure of Government in the up-keep of ancient Historical
Buildings at Delhi. 3098-99.

ISMAIL KHAN, KHAN BAHADUR SAIYID MUHAMMAD—*contd.*

- Question *re* functions of Sanitary Commissioner with the Government of India. 3100.
- Question *re* Government of India's control over the Aligarh Muslim and the Benares Hindu Universities. 3100.
- Question *re* High Court Judges in India and Burma. 3020.
- Question *re* issue of first and second class concession tickets on Railways. 3023.
- Question *re* maintenance grant for Delhi University and affiliated Colleges, etc. 3100.
- Question *re* management and working of the Tirhoot State Railway. 3022.
- Question *re* Muhammadan Judges of the Patna High Court. 3020.
- Question *re* number of Muhammadans and Hindus in the Government of India Secretariat Departments. 3097.
- Question *re* number of Pilgrims to Hedjaz and number stranded. 3111.
- Question *re* opening of the Port of Calcutta for embarkation of the Hedjaz Pilgrims. 3024.
- Question *re* release of political prisoners in the United Provinces. 3097-3098.
- Question *re* reserving of first and second class compartments on East Indian Railway. 3023-24.
- Question *re* rolling stock of the Tirhoot State Railway. 3022-23.
- Question *re* transformation of Mosques into Infectious Diseases Hospital at Delhi. 3025.
- Question *re* the unsatisfactory working of the Bengal and North-Western Railway. 3021-22.
- Resolution *re* railway concessions and reductions in fares. 3949.

ISWAR SARAN, MUNSHI—

- Budget demand for Army Department (General administration). 3556-57.
- Budget demand under sub-head Executive Council. 3446.
- Budget demand under sub-head Foreign and Political Department. 3472-75.
- Budget demand under sub-head Hill Journey under General Administration. 3417-20.
- Budget demand under sub-head Home Department (Inspector of Office Procedure). 3498.
- Budget demand for Indo-European Telegraph Department. 3595.
- Budget demand for Public Works Department (Inspector General of Irrigation). 3562.
- Budget. Demands for grants. Miscellaneous (Public Services Commission). 3628-3629, 3637.
- Budget demand for Railway (miscellaneous expenditure). 3356-53.
- Consideration of clause 18 of the Code of Criminal Procedure (Amendment) Bill. 1280.
- Consideration of clause 19 of the Code of Criminal Procedure (Amendment) Bill. 1285-1286.
- Consideration of clause 21 of the Code of Criminal Procedure (Amendment) Bill as passed by the Council of State. 1391.
- Consideration of clause 88 of the Code of Criminal Procedure (Amendment) Bill. 2023-24.
- Consideration of clause 109 of the Code of Criminal Procedure (Amendment) Bill. 3826-27.

ISWAR SARAN, MUNSHI—*contd.*

- Consideration of Criminal Law Amendment Bill. 2633-34.
 Discussion on question of debating small demands after larger demand (on same subject) has been moved and voted on. 3382.
 Further consideration of Indian Mines Bill. 1081-82.
 Legal Practitioners (Women) Bill. 3853.
 Motion that the Report of the Select Committee on the Indian Penal Code (Amendment) Bill be taken into consideration. 2808, 2813-2814.
 Motion to postpone the consideration of the Code of Criminal Procedure (Amendment) Bill. 1032, 1033.
 Question *re* bed accommodation in Military Hospitals. 1845.
 Question *re* condemned Military Stores. 1844.
 Question (Supplementary) *re* contracts for refreshment rooms at Railway Station. 3234.
 Question *re* cost of British and Indian elements in Indian Army. 1844
 Question *re* duties of Indian Medical Service Officers. 1845.
 Question *re* Indian Army Expenditure on Stores. 1843.
 Question *re* Indian Army Stores Manufacturing Depots. 1843-44.
 Question *re* Inter class compartments on Bombay, Baroda and Central India Railway. 3727.
 Question *re* method of conducting University Elections. 1471.
 Question *re* potato traffic from Farrukhabad. 3727.
 Question *re* rents in Delhi and Simla. 1470-1471.
 Question *re* retired Indian Medical Service Officers re-employed. 1846.
 Question *re* sick bed accommodation for Indian Army. 1845.
 Question *re* strength of Indian Medical Officers in regiments. 184
 Resolution *re* change of method of examination for the Indian Civil Service. 1422-24.
 Resolution *re* communal representation in services under Government of India. 3212-13.
 Resolution *re* despatch from Secretary of State *re* Indian Autonomy. 2721-2723.
 Resolution *re* protection of women wage-earners in agriculture. 1892
 Motion to circulate Special Marriage Bill for opinion. 3903-05.

J

JAILS—

Budget. Demands for Grants. --- and Convict Settlements. 3669.

JALIL, HAKIM ABDUL—

Question *re* conviction of Pandit Amir Chand and —, Peshawar. 3931-3932.

JAMALL, MR. A. O.—

Budget. General discussion of the — for 1923-24. First stage. 3061.

Budget. Demands for Grants. Civil Works. 3658.

Consideration of Indian Finance Bill. 3986.

Oath of Office. 2737.

JATKAR, MR. B. H.—

Budget demand for Foreign and Political Department. 3495, 3498.

Consideration of Indian Boilers Bill. 1629.

JATKAR, Mr. B. H.—*contd.*

Cotton Transport Bill. 1710-1711.

Motion to refer Indian Cotton Cess Bill to Joint Committee. 1624-1625.

JEDDA—

See "Pilgrims."

JEDDAH AND YAMBOO—

Question *re* Steamer Service between ——. 1098.

JEJEEBHOY, SIR JAMSETJEE—

Question *re* Imperial Wireless. 3865-70.

JIWAN LAL, DR., OF BUSHIRE—

Question *re* imprisonment of ——. 1361.

JOINT STOCK COMPANIES—

Budget. Demands for Grants. ——. 3671.

Question *re* the qualifications of Registrars of ——. 2157-58.

JOSHI, MR. N. M.—

Budget. General discussion on — of 1923-24. First stage. 3078-3080.

Budget demand for Railways (working expenses). 3323-25.

Budget demand ; Customs. (Travelling allowance in Madras). 3251.

Budget demand for Railways (miscellaneous expenditure, joint Councils and Boards). 3344, 3347-49.

Budget demand under sub-head Catering and Advertising Department of the Bengal-Nagpur Railway under Railways. 3391.

Budget demand for the Office of the P. S. V. 3443.

Budget demand under sub-head Home Department. 3511.

Budget demand for Industries Department. 3540-41.

Consideration of Workmen's Compensation Bill. 1853-1854, 1859, 1862, 1865, 1876-1877.

Further consideration of Workmen's Compensation Bill. 1906-1907, 1917-1920, 1925, 1930, 1939, 1941, 1944, 1946, 1951, 1953-1954, 1958-1959, 1970, 1973, 1974, 1976-1977, 1979, 1980, 1990.

Further consideration of Indian Mines Bill. 1670, 1671-75, 1684.

Motion to consider Report of Joint Committee on the Indian Mines Bill. 1636, 1637, 1638, 1643, 1644, 1648, 1649, 1651, 1656, 1657, 1663, 1664.

Consideration of Indian Penal Code (Amendment) Bill. 3838-39.

Motion that the Indian Factories (Amendment) Bill be taken into consideration. 2094-97, 2100-2102.

Motion that the Report of the Select Committee on the Indian Penal Code (Amendment) Bill be taken into consideration. 2805-2807, 2808, 2809, 2812.

Point of order whether sinking fund can be discussed during Budget demands. 3344.

Postponement of resolution *re* separation of railway from general finance. 2919.

Motion to pass the Special Marriage Bill. 3923.

Workmen's Compensation Bill. Consideration of amendments made by Council of State. 2858-2859.

JOSHI, Mr. N. M.—*contd.*

- Question *re* Annuities in Purchase. 1297.
- Question *re* appointment of non-Indians to superior posts on Railways. 1298.
- Question *re* auction sale of wagons of unclaimed coal. 2953.
- Question *re* book entitled "Indian Railways" by Rai Sahib C. P. Tiwary (establishment rolls and working estimates). 1605.
- Question *re* capital grant spent in England. 1291.
- Question *re* Catering Department, Bengal-Nagpur Railway. 1609-10.
- Question *re* Chinamen in railway workshops and the exclusion of Indians. 1613.
- Question *re* coal mine accident at Perbeli. 1608-09.
- Question *re* rates for the carriage of coal. 1296-97.
- Question *re* departures of railway rates and fares from public tariffs. 1296.
- Question *re* distribution of publications of Publicity Bureau. 1610-11.
- Question *re* final report of the Staff Selection Board Committee on work and cost of Committees. 1295.
- Question *re* gratuities on railways. 1612.
- Question *re* Imperial Wireless. 3865-3870.
- Question *re* increase in the haulage charge of postal vans. 1298.
- Question *re* Indian Engineers on Railways. 1366.
- Question *re* interest on unproductive capital cost of railways. 1292.
- Question *re* management of East Indian and Great Indian Peninsula Railways. 1355-56.
- Question *re* means of communication between passengers on railways. 1297.
- Question *re* number of four-wheeler coaches not used daily. 1355.
- Question *re* Oudh and Rohilkhand Railway Discount Sinking Fund. 1367.
- Question *re* paper called Great Indian Peninsula Weekly Notes. 1613.
- Question *re* payment of compensation for income-tax to deferred annuitants on East Indian Railway. 1298.
- Question *re* prices of coal on different railways. 1295.
- Question *re* printing presses on Railways. 1292.
- Question *re* proportion of the stock of 1st and 2nd class carriages to that of 3rd class carriages. 1291.
- Question *re* purchase of Great Indian Peninsula Railway by the State. 1299.
- Question *re* quarters built for officers on East Indian and Great Indian Peninsula Railways. 1367.
- Question *re* rates for carriage of railway coal. 2964-65.
- Question *re* reduction of fares and rates on East Indian Railway. 1295.
- Question *re* reduction of working expenses in the Ahmadpur-Katwa Railway. 1295.
- Question *re* reduction of staff of Bengal-Nagpur Railway at Kharagpur. 1893.
- Question *re* reductions on Railways and in Postal Department. 1612-13.
- Question *re* responsibilities and obligations of Railway Companies (Mack vs. Madras and Southern Mahratta Railway Company). 1293.
- Question *re* retirement of superior Railway Officers before 31st December 1923. 1296.
- Question *re* sale of unclaimed coal by auction at Kalyan. 1290.
- Question *re* surplus profits on Railways. 1299.
- Question *re* travelling facilities for 3rd class passengers. 1608.

JOSHI, MR. N. M.—*contd.*

- Question *re* use of military and ambulance cars on the Great Indian Peninsula Railway. 1290.
- Question *re* utilisation of depreciation fund on the Great Indian Peninsula Railway. 1292.
- Question *re* X'mas concessions on return tickets. 1610.
- Question *re* wagon service on railways. 1366.
- Question (Supplementary) *re* discontent amongst the staff of the Bengal-Nagpur Railway workshop. 3235.
- Question (Supplementary) *re* grant of motor haulage and conveyance allowance to members of the Indian Legislature. 2412.
- Question (Supplementary) *re* office order by Mr. Dewar, A. G., Punjab, *re* absences from office. 1528-29.
- Question (Supplementary) *re* period for discussion of Budget. 1529-30.
- Question (Supplementary) *re* release of political prisoners in United Provinces. 3098.
- Question (Supplementary) *re* Secret Service Grant expended by Central Bureau of Information. 1771-72.
- Resolution *re* adoption of a policy of protection. 2369-2374.
- Resolution *re* change of method of examination for the Indian Civil Service. 1421-22.
- Resolution *re* emigration of unskilled labourers to Ceylon. 2133-35.
- Resolution *re* emigration of unskilled labourers to Straits Settlements and Malay States. 2145, 2146.
- Resolution *re* protection of women wage-earners in agriculture. 1797-1799, 1800, 1801.
- Resolution *re* Workmen's compensation in agriculture. 1786-1787, 1788, 1789.

JUDGES—

- Question *re* — in Patna High Court 3972.

JUDGES, HIGH COURT—

- Question *re* number of — in India and Burma. 3020.

JUDGES OF HIGH COURTS—

- Question *re* Indians and non-Indians as — and Governors. 995.

JUVENILE COURTS—

- Question *re* the establishment of —. 1295.

K

KABRAJI, MR. J. K. N.—

- Question *re* grant of leave to —, an official under the Bombay Government. 3730.

KAMAT, MR. B. S.—

- Budget demand for income-tax. (Reorganisation of Department). 3288-89.
- Budget demand for Railways (working expenses). 3309-11.
- Budget demand under sub-head Home Department. (Bureau of Information). 3513-14.
- Budget. Demands for Grants. Stamps. 3613-14.
- Budget. Demands for Grants. Expenditure charged to capital in respect of Railways. 3664-65.
- Cotton Transport Bill. 1711-1713.
- Consideration of clause 17 of the Code of Criminal Procedure (Amendment) Bill. 1269-1271.

KAMAT, Mr. B. S.—*contd.*

- Consideration of clause 132 of the Code of Criminal Procedure (Amendment) Bill. 2176-2177.
- Consideration of Workmen's Compensation Bill. 1851-1853.
- Further consideration of Indian Mines Bill. 1680.
- Further consideration of Workmen's Compensation Bill. 1959-1960, 1979-1980.
- Further consideration of Workmen's Compensation Bill. 1902, 1904-1906, 1924-1925.
- Married Women's Property (Amendment) Bill. Nomination of Mr. Rangachariar on Select Committee. 1620.
- Motion to present the report of the Select Committee on his Married Women's Property, (Amendment) Bill. 2046.
- Motion to take into consideration the Report of the Select Committee on the Married Women's Property (Amendment) Bill. 2280-2281.
- Motion to pass. 2291.
- Motion to refer Indian Cotton Cess Bill to Joint Committee. 1626-1627.
- Point of order *re* discussion within a year of resolutions raising the same question. 2673.
- Postponement of resolution *re* separation of railway from general finance. 2919.
- Question *re* abolition of the third class booking office at Sholapur. 3687-88.
- Question *re* action taken on the recommendations of the Deck Passenger Committee. 2478.
- Question *re* establishment of Local Railway Advisory Councils. 2476-77.
- Question *re* expenditure on and casualties in Waziristan operations. 1364.
- Question *re* military schools for sons of Indian officers and soldiers. 2747.
- Question *re* office of the Military Accounts Department, Poona. 3858-3859.
- Question *re* officering of Indian Army with Indian officers. 1178.
- Question *re* printing of stamps in India. 2151-52.
- Question *re* training of Indians for Commissions in Artillery Engineering, Air Force and Royal Marine. 2479.
- Question *re* transfer of Imperial Library from Calcutta to Delhi. 1088.
- Question (Supplementary) *re* Gold Standard Reserve. 3938-3940.
- Resolution *re* adoption of a policy of protection. 2375-2379, 2380.
- Resolution *re* emigration of unskilled labourers to Mauritius. 3153-57.
- Resolution *re* King's Commissions for Indians and Indianization of Indian Regiments. 2424-2427.
- Resolution *re* State management of railways in India. 2871, 2897-2900.
- Resolution *re* wiping out of Provincial contributions. 2683-2685.
- Resolution *re* Workmen's compensation in agriculture. 1789-1790.
- Workmen's Compensation Bill. Consideration of amendments made by Council of State. 2854-2855.

KEATINGS, MR., MINUTE OF DISSENT—

- Question *re*. — to report the British Guiana Deputation. 1076.

KENYA—

- Announcement *re* postponement of General Election in —. 1695.
- Question *re* elections to the Legislative Council in —. 987.
- Question *re* exercise of franchise by Indians in —. 1353-55.
- Question *re* Indian delegation from — to London Conference. 3870-3871.

KENYA—*contd.*

- Question *re* legal rights of Indians in ——. 2346.
 Resolution *re* status of Indian settlers in ——. 2701-2715.

KHARAGPUR—

- Question *re* reduction of staff of Bengal-Nagpur Railway at ——. 1893.

KHILAFAT—

- Question *re* arrests in North-West Frontier Province of persons connected with Congress and —— agitation. 2278-2279.
 Question *re* —— prisoners in Peshawar jail. 2279.

KHUDA BAKSH, MALIK—

- Question *re* imprisonment of Abdul Qayum Khan Swathi and ——. 2280.

KING'S COMMISSIONS—

- Resolution *re* —— for Indians and Indianization of Indian Regiments. 1457-1468, 2417-2465.

KIRPA RAM, PANDIT—

- Question *re* conviction of ——, Mandalay. 3096-97.

KOT-WALIDAD KHAN—

- Question *re* grant of Government rifles to villagers of ——, North-West Frontier. 973.

L

LABOURERS—

- Resolution *re* emigration of unskilled —— to Ceylon. 1775-83.

LABOUR BUREAU—

- Question by Mr. Manmohandas Ramji *re* duties of adviser to ——. 1074.

LABOUR INQUIRY COMMITTEE—

- See* "Assam."

LAC-RESEARCH—

- Question regarding —— work 3232-33.

LADY HARDINGE MEDICAL COLLEGE

- Question *re* annual maintenance grant to the ——. 3114-15.
 Question *re* cost of maintenance of the Science Department of the ——. 3114
 Question *re* grant by Government to the ——. 3113.
 Question *re* members of the governing body of the ——. 3112.
 Question *re* mosques in vicinity of the ——. 3101-02.
 Question *re* retrenchment in the ——. 3115-16.

LADY HARDINGE MEDICAL COLLEGE AND HOSPITAL—

- Question *re* sum allotted for the repairs of the —— buildings. 3112.

LAKSHMI NARAYAN LAL, RAI SAHIB—

- Budget. Demands for Grants. Forest. 3607.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

- Clause 17. 1259-60.
 Clause 19. 1281.
 Clause 99. 2060.
 Clause 114. 2076

Special Marriage Bill.—Motion to circulate for opinion. 3905-06.

Exclusion from I. Inheritance Bill.—Motion to re-circulate the ——. 4027.

LAKSHMI NARAYAN LAL, RAJ SAHIB—*contd.*

Question regarding article in "Tribune" headed "Non-co-operation by Government and Company Railways." 3239.

Question *re* British element in Imperial Services. 1848.

Question *re* curtailments in Budget Grants and Government expenditure. 1848.

Question *re* demolition of temples at Pahargunj, Delhi. 1356-57.

Question *re* future of temples and Dharmshalas at Pahargunj, Delhi. 1367.

Question *re* inconveniences at Raisina owing to want of schools and recreation grounds. 1611.

Question *re* Indianisation of the Indian Army. 1847.

Question *re* Indianisation of 8 infantry units. 3130.

Question *re* medical research by Central Research Institute, Delhi. 1004.

Question *re* protection of cattle. 1773-74.

Question *re* training of Indian Officers. 1847-48.

Resolution *re* stoppage of recruitment for services outside India. 3959-3960.

J ALKAKA, Mr.—

See "Customs, Karachi."

LAND—

Question *re* sale of — in Ambala to Pandit S. Ramlal. 962.

LAND ACQUISITION (AMENDMENT) BILL—

Motion to refer to Select Committee. 2325-2339.

Negatived. 2339.

LAND ACQUISITION—

Question *re* — for the Vizagapatam Harbour Scheme. 2955-56.

LAND REVENUE—

Question *re* payment of — by railways. 1167.

LANDHOLDERS' CONSTITUENCIES—

Question *re* voting at —. 2742.

Question *re* voting in — (Babu Ujagar Singh Bedi's Resolution). 2788.

LANSDOWNE RAILWAY BRIDGE—

Question *re* guard over — at Sukkur. 2961.

Question *re* closing of — to traffic after 6 P.M. 2961.

LASCARS—

Letter from the Commerce Department to Mr. K. Ahmed *re* — in the Great War. 1415-16.

Question *re* accommodation for — at the London Docks. 1346.

Question *re* employment of — and casualties in the Great War. 1349.

LATRINES IN CANTONMENTS—

Question *re* erection of —. 2845.

LATHE, Mr. A. B.—

Intercaste Hindu Marriage Bill.—Motion for leave to introduce. 2598-99.

Question *re* mail contracts given to Messrs. Sultan Chivoy, Poona. 2152-53.

LAW—

Question *re* changes in — affecting the Hindu Society. 3864.

LEAGUE OF NATIONS—

Question *re* representation of India on the League of Nations. 1344-45.

LEAVE—

Question *re* grant of leave to higher grade officers to suit their own convenience and not that of the State. 1093.

LEAVE AND ALLOWANCES—

Question *re* expenditure under the head —. 2952-53.

LEAVE RULES—

Question by Rai Bahadur G. C. Nag *re* regulation of — with a view to State interests being secured. 1093.

LEGAL PRACTITIONERS (AMENDMENT) BILL (Dr. GOUR'S)

Motion to refer to Select Committee. 2579.

Adopted. 2583.

LEGAL PRACTITIONERS (AMENDMENT) BILL (Mr. NEOGY'S)—

Motion to refer to Select Committee. 4046.

Adopted. 4046

LEGAL PRACTITIONERS (WOMEN) BILL—

Motion for leave to introduce. 3852.

Adopted. 3853.

Introduced. 3853.

Motion to pass. 3853.

Adopted. 3854.

LEGISLATIVE ASSEMBLY—

Adjournment of —. 1162, 1232, 1286, 1412, 1468, 1524, 1600, 1667, 1720, 1767, 1840, 1885, 1954, 2010, 2043, 2090, 2147, 2219, 2275, 2339, 2407, 2465, 2545, 2600, 2662, 2736, 2784, 2842, 2903, 2923, 3018, 3093, 3110, 3168, 3227, 3297, 3361, 3436, 3518, 3597, 3675, 3725, 3813, 3855, 3927, 3967, 4003.

Adjournment of the — to 2nd July 1923. 4051.

Budget demand for daily allowance of members of the —. 3448-51.

Budget demand for motor haulage and conveyance allowance of members of the —. 3451-60.

Budget demand for —. 3460-65.

Budget demand for separate establishment for —. 3461-64.

Date of the Simla session of the —. 3299.

Information *re* meetings of the —. 2923.

Question *re* action taken by Government on various recommendations of the —. 1072.

Question *re* designation of — as "Lower House." 3937-3938.

Question *re* power of the — to reduce the pay of officers of the Civil Service or the Army. 3857.

Question *re* Whitehall's refusal of recommendations on resolutions passed by the —. 1073.

Remarks by the Hon'ble the President on the question of a separate establishment for the —. 3464.

Remarks by P. L. A. on Parliamentary Courtesy in — debates. 3717.

Statement (laid on the table) *re* action taken by Government on certain resolution of the —. 2601-08.

Statement (laid on the table) *re* amounts drawn by Members of the Council of State and — on account of travelling allowances. 1602-04.

Statement of Business. 1471-1472, 2049.

Statement *re* outstanding resolutions of the —. 3870.

Statement of demands refused by the — and restored by the Governor General in Council. 3845.

LEGISLATIVE COUNCILS (LOCAL)—

Question *re* restoration of grants rejected by ——. 1079.

LEGISLATURE(S)—

Discussion on (move to the Hills) of ——. 3427.

Gift of books to — by Sir William Geary. 1721.

Question *re* allotment of quarters to Members of ——. 1532.

Question *re* attitude of Whitehall towards reasonable demands of the ——. 1073.

Question *re* attendance at meetings of ——. 1606-07.

Question *re* autumn session of the ——. 1616.

Question *re* the election of officials to the ——. 2152.

Question *re* grant of motor haulage and conveyance allowance to members of the ——. 2411-24.

Question *re* number of Members of — in receipt of Titles. 3929.

Question *re* travelling and halting allowances of members of ——. 1090.

LEY, MR. A. H.—

Budget demand for Salt. 3409, 3411-13.

Budget. Demands for Grants. Stationery and Printing. 3623.

Oath of Office. 955.

Resolution *re* Workmen's compensation in agriculture. 1784-86.

Resolution *re* protection of women wage-earners in agriculture. 1793-95.

LIBRARY, IMPERIAL—

Question *re* transfer of — from Calcutta to Delhi. 1086.

Question *re* insufficiency of accommodation of — and *re* its transfer to Government of Bengal. 1987.

LICENSES—

Question *re* — for vendors on railways. 1893.

LIMITATION (AMENDMENT) BILL (INDIAN)—

Motion for leave to introduce. 4046.

Adopted. 4046.

Introduced. 4046.

LINDSAY, MR. DARCY—

Budget demand ; Customs. (Overtime and holiday allowances). 3257-58.

Budget demand under sub-head Home Department (Bureau of Information). 3516.

Budget. Demands for Grants. Stamps. 3617-18.

Consideration of Workmen's Compensation Bill. 1874-1875.

Further consideration of Workmen's Compensation Bill. 1911-1912.

Workmen's Compensation Bill. Consideration of amendments made by Council of State. 2853-2854, 2856.

Consideration of Indian Finance Bill. 3998-3999.

Motion to consider clause 11 of the Criminal Procedure Code (Amendment) Bill. 1161.

Motion to circulate the Indian Stamp (Amendment) Bill for opinion. 2834-2835.

Question *re* the number and value of motor cars, bicycles and tricycles imported. 2416-2417.

Question (Supplementary) *re* publication of the report of inquiry into the system of accounts of the Government of India. 3437.

LISTED POSTS—

Question by Khar banadur Sarfaraz Husain Khan *re* ——. 1097.

LOANS—

Budget. Demands for Grants. — and advances bearing interest. 3674.

LOCAL GOVERNMENTS—

Question *re* method of obtaining views of — on matters of public importance 1469.

LOCAL GOVERNMENTS—

Question *re* Indian Civil Servants passing ——. 2150.

LOCOMOTIVES—

Question by Dr. H. S. Gour *re* purchase of — for Indian Railways. 1289.

LONGWOOD HOTEL—

Question *re* accommodation in — Simla. 2416.

LUGGAGE ALLOWANCE—

Question by Rai Bahadur Pandit J. L. Bhargava *re* increase of free ——. 1021

LUMDING—

Question *re* electrification at — Assam Bengal Railway. 4009.

LYTTON COMMITTEE—

Question *re* the recommendations of the — about Indian students in England. 2156.

M

MADRAS—

Question *re* separation of Indian Companies Department from the Provincial Registration Department in Madras. 3128-3129.

MADRAS AND SOUTHERN MAHRATTA RAILWAY—

Question by Rai Bahadur Lachmi Prasad Sinha *re* lighting of Railway Stations on —. 1108.

MADRAS WEST COAST DISTRICTS—

See "Railway Connection."

MAGISTRATES—

Question *re* Cantonment — as Sub-Divisional ——. 3944.

Question *re* duties and functions of Cantonment ——. 3945.

MAGISTRATE, ADDITIONAL DISTRICT—

Question by Mr. Mohammad Faiyaz Khan *re* — Delhi. 989.

MAHADEO PRASAD, MUNSHI—

Motion to circulate the Indian Stamp (Amendment) Bill for opinion. 2835-2836.

Consideration of clause 47 of the Code of Criminal Procedure (Amendment) Bill. 1808.

Question by — *re* postage income for 1921-1922. 1103.

MAHENDRA PARTAB SINGH (ESTATE) BILL—

Laid on the table 4017.

MAIL CONTRACTS—

Question *re* — given to Messrs. Sultan Chivoy, Poona. 2152-2153.

MAILS, ENGLISH—

Question *re* special trains for ——. 2152.

MAJOR AND MINOR WORKS—

Classification of — on Railways. 1167.

MALABAR (COMPLETION OF TRIALS) SUPPLEMENTING BILL—

Motion for leave to introduce. 2092.

Adopted. 2093.

Introduced. 2093.

Motion that the — be taken into consideration. 2158-2162.

Consideration. 2162.

Motion that the Bill be passed. 2162.

Adopted. 2162.

MALAY STATES—

Resolution *re* emigration of unskilled labourers to Straits Settlements and ——. 2143-2146.

MALKHARODA AND GAONTIA VILLAGES LAWS BILL—

Motion to take into consideration. 3846-3852.

Adopted. 3852.

Motion to pass. 3852.

Adopted. 3852.

MAN SINGH, BHAI—

Budget demand under sub-head Legislative Assembly (conveyance allowance). 3458-3459.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clause 10. 1117.

Clause 11. 1150, 1151, 1152, 1153, 1154 and 1159.

Clause 15. 1210-1211, 1212.

Clause 16. 1222, 1224, 1228, 1229, 1230, 1231.

Clause 17. 1255, 1256, 1257-1258.

Clause 19. 1284.

Clause 22. 1404-1405.

Clause 23. 1473.

Clause 25-A. 1490-92.

Clause 26. 1492-1494, 1496, 1502-1503, 1504, 1505-1507.

Clause 34. 3816.

Clause 87. 2013.

Clause 99. 2062.

Clause 104. 2063.

Criminal Law Amendment Bill. (Consideration of —). 2622-23, 2632.

Motion to consider the Code of Criminal Procedure (Amendment) Bill. 1037, 1042, 1043-44, 1054.

Motion to consider the Code of Criminal Procedure (Amendment) Bill as passed by the Council of State. 1312, 1314.

Motion to postpone the consideration of the Code of Criminal Procedure Bill. 1026, 1027, 1028.

Motion to take into consideration the Criminal Law Amendment Bill. 2514-16, 2517, 2538-40.

MAN SINGH, BHAI—contd.

Question *re* appointment of firms of Accountants for Income-tax accounts, etc., in the Punjab. 4010-11.

Question *re* depreciation of flour mills. 4010.

Question *re* inspection of Account Books by the Income-tax Officers. 3522-23.

Question *re* personnel and working of the Northern India Salt Department. 3520-22.

Question *re* Sikh holidays. 4010.

Resolution *re* change of method of examination for the Indian Civil Service. 1431-34.

Special Marriage Bill.—Motion to circulate for opinion. 3910-11.

Motion to pass. 3921.

MANGALORE MAIL—

Question *re* cancellation of — by the South Indian Railway. 2412-13.

MANSHERA TEHSIL—

Question *re* Martial Law in —. 2279.

MANUAL—

Question by Mr. K. Ahmed *re* Postal Audit Officers. 1107.

MARINE—

Question *re* recruitment of Indians for — and Air Forces. 2347.

MARINE ENGINEERING—

Question by Mr. B. Venkatpatiraju *re* facilities for training in — ship-building and aeronautics. 1013.

MARINE FORCES—

Question *re* Indian —. 2549.

MARRIAGE ALLOWANCE—

Question *re* grant of — to Indian Medical Department. 1019.

Question *re* — paid to families of British personnel serving in India. 2414-15.

Question *re* — paid to Royal Army Medical Corps. 4016-17.

MARRIAGE BILL, SPECIAL—

Question *re* Dr. Gour's —. 2965.

Question *re* Hindu opinion on Dr. Gour's — and Mr. Seshagiri Ayyar's Hindu Inheritance Bills. 3172.

See "Special Marriage Bill."

MARRIED WOMEN'S PROPERTY (AMENDMENT) BILL (MR. KAMAT'S)—

Nomination of R. B. Rangachari to the Select Committee on the —. 162.

Presentation of the Report of the Select Committee on —. 2046.

Motion to take the Report of the Select Committee into consideration. 2280-90.

Adopted. 2290.

Consideration. 2290.

Motion to pass. 2291.

Adopted. 2291.

MARTIAL-LAW—

Question *re* — in Manshera Tehsil. 2279.

MAURITIUS—

Draft notification *re* emigration to — laid on the table. 3095-96.

See "Emigration."

MEAT TRADE—

See "Burma Meat Trade."

MEDICAL RESEARCH—

Question *re* — by the Delhi Research Institute. 1004.

Question *re* — by Indians. 2846-47.

MEDICAL SERVICE(S)—

Budget demands for grants. —, 3670.

Question *re* probationary period for the Senior Branch of the Women's —, 2483.

Question *re* — on railways. 4012.

MEDICAL SERVICE IN INDIA—

Question *re* terms of recent appointments to —, 1070-71.

MEERUT—

Question *re* Military Accounts Department examination for recruitment of clerks for the office of the Controller of Accounts at —, 3026.

MEERUT CANTONMENT—

Question *re* separation of the Suddar Bazar from the — and introduction of hydro-electric system. 2959.

MEERUT, POPULATION OF—

Question by Haji Wajihuddin *re* —, 1066.

MEMBER, LEGISLATIVE ASSEMBLY—

Question *re* assault on a — at Campbellpur. 1612.

MEMBERS OF LEGISLATURES—

Question *re* allotment of quarters to —, 1532.

Resolution *re* supply of facilities to — to discharge their public duties. 1453-57.

MERCHANT MARINE—

Question *re* tonnage of —, 1888-89.

MERCHANT SHIPPING BILL (INDIAN)—

See "Indian Merchant Shipping Bill."

MESSAGE—

— from Council of State *re* Bill for the suppression of traffic in women and children. 3556.

— from Council of State *re* Bills passed by that Chamber. 2348.

— from Council of State *re* Cantonments (House Accommodation) Bill and Cotton Transport Bill. 2247.

— from Council of State *re* Code of Criminal Procedure (Amendment) Bill. 2965.

— from Council of State *re* Criminal Tribes Act, 1911. 1653.

— from Council of State *re* further amendments to the Code of Criminal Procedure (Amendment) Bill as amended by the Legislative Assembly. 3439.

— from Council of State *re* Indian Cotton Cess Bill. 1751-52.

— from Council of State *re* Indian Factories (Amendment) Bill and Workmen's Compensation Bill. 2700-01.

— from Council of State *re* Indian Finance Bill as passed by them with amendments. 3945.

— from Council of State *re* Legal Practitioners (Women) Bill and Merchant Shipping Bill. 4017.

MESSAGE—*contd.*

- from Council of State *re* Married Women's Property Act. 3028.
- from Council of State *re* Naval Armaments Bill. 2609.
- from Council of State *re* Paper Currency and Repealing and Amending Bills. 2881.
- from Council of State *re* passing of certain Bills by it. 3131.
- from Governor General *re* discussion of the Budget. 1670.
- from Governor General recommending the Indian Finance Bill as passed by the Council of State. 3945-46.
- from Governor General *re* period appointed for discussion of Budget. 1721.
- of congratulation on the birth of H. R. H. Princess Mary's son. 2091.

MESTON COMMITTEE'S REPORT—

- Question *re* —. 1543.

METCALFE HOUSE—

- Question *re* housing of Members at — and Windsor Place. 2669.

METEOROLOGICAL SERVICE—

- Question *re* conferment of a degree on Mr. S. N. Sen of the —. 2664.
- Question *re* qualifications for Indian —. 2663.
- Question *re* reorganisation of Indian —. 2663.

METEOROLOGICAL STAFF—

- Question *re* names and qualifications of —. 2664.

METEOROLOGICAL SUBJECTS—

- Question *re* scientific papers on —. 2663.

METEOROLOGY—

- Budget demands for grants —. 3669.

MEYER, SIR WILLIAM—

- Statement made by Mr. Innes *re* the salary and pension of —. 2348.

MHOW GRIEVANCES—

- Question *re* —. 2154-55.

MIDDAY GUN—

- Question *re* firing of — in Cantonments. 2959.

MILITARY ACCOUNTS DEPARTMENT—

- Question *re* examination for recruitment of clerks for the office of the Controller of Accounts at Meerut. 3026.
- Question *re* losses incurred by officers of the — on retirement. 1526.
- Question *re* office of the — Poona. 3858-59.
- Question *re* pay and pension of retired officers in —. 1527-28.
- Question *re* retirement of Ministerial Officers in —. 1525-26.

MILITARY AND AMBULANCE CARS—

- Question by Mr. N. M. Joshi *re* the use of — on the Great Indian Peninsula Railway. 1290.

MILITARY COLLEGE(S)—

- Question *re* establishment of a —. 3171-72.
- Question *re* — in India. 2347.

MILITARY COLLEGES, COST OF—

- Question *re* — and capitation grant for soldiers sent to India. 1011.

MILITARY COLLEGE FOR INDIANS--

Question *re* ——. 1011.

MILITARY MEDICAL SERVICE—

Question *re* the number of Staff appointments in the — and number held by Indians. 2741.

MILITARY REQUIREMENTS—

Question *re* Report of — Committee. 2547.

MILITARY SCHOOLS—

Question *re* — for sons of Indian officers and soldiers. 2747.

MILITARY SERVICES—

Question *re* cost of —. 3863.

MINES—

Budget demands for grants —. 3670.

MINES BILL (INDIAN)—

Presentation of the Report of the Joint Committee on —. 1113.

Motion to take Report of Joint Committee into consideration. 1635.

Adopted. 1237.

Consideration. 1637-67.

Further consideration of —. 1670-90.

Motion to pass. 1690.

Adopted. 1690.

MINISTERIAL OFFICERS—

Question *re* retention of — after the age of 55. 1525.

Question *re* retirement of — in Military Accounts Department. 1525-26.

MINT—

Budget demands for grants —. 3672.

MISCELLANEOUS—

Budget demands for grants —. 3627-46.

MISCELLANEOUS DEPARTMENTS—

Budget demands for grants —. 3672

MISCELLANEOUS OBLIGATIONS—

Budget demands for grants. Interest on —. 3668.

MISRA, Mr. B. N.—

Budget. General discussion of the — for 1923-24. First stage. 3072-74.

Budget demands for grants. Civil Works. 3661-62.

Budget demand for Indian Postal and Telegraph Department. 3574-75.

Budget demand for the staff and household of the Governor General. 3444-45.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of —

Clause 11. 1128, 1129.

Clause 14. 1202

Clause 15. 1209-10.

Clause 16 as passed by the Council of State. 1245-46.

Clause 21 as passed by the Council of State. 1391.

Clause 24. 1478.

Clause 27. 1545-47, 1553-54.

Clause 28. 1561-62.

Clause 48. 1822-1823.

MISRA, Mr. B. N.—*contd.*

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clause 67. 1996-97.

Clause 99. 2059, 2062.

Clause 141. 2212-15.

Consideration of the Report of the Joint Committee on the Indian Code Cess Bill. 2753.

Consideration of Workmen's Compensation Bill. 1863, 1866-67.

Further consideration of Workmen's Compensation Bill. 1941, 1942, 1943, 1948, 1982.

Indian Mines Bill. Consideration of Joint Committee's Report. 1637-38, 1639-40, 1660-61, 1666-67, 1685-86.

Malkharoda and Gaontia Villages Laws Bill. Consideration of ——. 3848-49, 3850, 3852.

Motion that the Report of the Select Committee on the Indian Penal Code (Amendment) Bill be taken into consideration. 2803, 2804, 2824-26, 2826-27, 2828.

Question by — re appointment of Indian Supervisors of Military Dairy Farms. 967.

Question by — re appointment of Staff Selection Board candidates. 967.

Question by — re provision of raised platforms waiting rooms on Railways. 1104.

Question re double journeys by Registrars and Cashiers of the Departments of the Government of India to Delhi and Simla and *vice versa*. 969.

Question by — re extension of the scope of Staff Selection Board. 969.

Question by — re formation of the Bihar and Orissa Province. 1061.

Question re Indian Civil Servants passing local vernaculars. 2150.

Question re judges in Patna High Court. 3972.

Question by — re method of marking by the Staff Selection Board. 970.

Question regarding number of Oriyas in Government Service. 3232.

Question by — re Railways and Posts in Bihar and Orissa. 1061.

Question by — re railways with wire fencing. 1105.

Question by — re replacement of unpassed men by passed candidates of the Staff Selection Board. 971.

Question by — re Resolution admitted but not discussed in the Assembly. 979.

Question by — re Resolutions in the Assembly. 978.

Question re Royal Commission on the Indian Civil Service. 1955.

Question by — re stations with raised platforms and waiting rooms. 1104.

Question by — re statistics of examination by the Staff Selection Board. 969.

Question by — re statistics of Railway employees. 1103.

Question by — re suitability of a port on Orissa coast. 1061-62.

Question by — re union of Ooriya-speaking tracts. 1287-88.

MISRA, Mr. P. L.—

- Question *re* abolition of Divisional Commissionerships. 1529.
- Question by — *re* adjustment of rates on Railway traffic in relation to profit and loss. 1168.
- Question by — *re* arrears of renewals on railways. 1168.
- Question by — *re* assessment of remunerative railway projects. 1169.
- Question by — *re* conditions of service of probationary clerks in the Government of India Secretariat. 971.
- Question by — *re* Central Provinces Productive Railways. 1169.
- Question by — *re* classification of Minor and Major Works on Railways. 1167.
- Question by — *re* Clerical Establishment in the Government of India Secretariat. 971.
- Question *re* compensation to Rohilkhand and Kumaon Railway in connection with wood fuel. 1167.
- Question by — *re* compensation to villagers in Bannu. 972.
- Question by — *re* construction of Talehar Railway by Bengal-Nagpur Railway. 976.
- Question by — *re* decrease in passenger earnings owing to increased railway rates. 1166.
- Question by — *re* difference in rates for carriage of coal on Home and Foreign Railways. 1169.
- Question by — *re* employment of officers of Indian Audit Department under the Central Government. 1166.
- Question *re* expenditure on and loss of life in Waziristan operations. 1528.
- Question by — *re* grant of Government rifles to villagers of Kot-Walidat Khan, North-West Frontier. 973.
- Question by — *re* land supplied free to Assam Bengal Railway. 1168.
- Question *re* office order by Mr. Dewar, A. G., Punjab, *re* absences from office. 1528-29.
- Question by — *re* passing of departmental examination by officers in Political Department. 974.
- Question by — *re* payment of land revenue by railways. 1167.
- Question *re* period for discussion of Budget. 1529-30.
- Question by — *re* powers of Government of India and of the Railway Department in railway matters. 1169.
- Question by — *re* probationary service in Secretariat. 971.
- Question by — *re* raids in North-West Frontier Province. 972.
- Question by — *re* raids in the North-West Frontier Province (Article in "Tribune"). 973.
- Question by — *re* Railway capital expenditure. 1168.
- Question by — *re* Railway quarters. 975.
- Question by — *re* Railway saloon carriages. 975.
- Question by — *re* ransoms paid in North-West Frontier Province. 975.
- Question by — *re* rules applicable to Company-worked State Railways. 1167.
- Question *re* swimming bath in Ajmer. 976.

MITTRA, Mr. KHAKENDRA NATH—

- Question *re* non-acceptance of nickle four anna and eight anna pieces in Delhi. 1475.

MITTRA, MR. KHAKENDRA NATH—*contd.*

Resolution *re* abolition of reserved compartments on Railways for particular communities. 3179-80.

MOHAMMAD FAIYAZ KHAN, MR.—

Question by — *re* alleged conferment of the title of 'Baronet' on Sir Montagu Webb. 1004.

Question by — *re* demolition of Hindu Temples in Delhi for railway purposes. 1017.

Question by — *re* duty on petrol and motor spirits. 1002.

Question by — *re* "service" postage stamps for Legislatures. 1016.

MOIR, MR. T. E.—

Budget demand ; Customs (Reduction by 4 lakhs). 3272.

Consideration of clause 2 of the Finance Bill. 3765-69.

Motion to consider the Finance Bill. 3703-06.

Motion to refer the Land Acquisition (Amendment) Bill to Select Committee. 2529, 2336, 2337, 2338.

Resolution *re* despatch from Secretary of State *re* Indian Autonomy. 2725-27.

Resolution *re* King's Commissions for Indians and Indianization of Indian Regiments. 2438-40.

MONEY LENDERS BILL—

Motion for leave to introduce. 2586-93.

Negatived. 2593.

MONEY MARKET—

Question *re* stringency in —. 2277-78.

MORAL AND MATERIAL PROGRESS OF INDIA—

Question *re* distribution of —. 1610-11.

MORAL AND MATERIAL PROGRESS REPORT—

Question *re* — of India. 1770-71.

MOSQUE(S)—

Question *re* acquisition of land attached to — in Raisina. 2744-45.

Question *re* alleged demolition of — at Delhi. 3103-04.

Question *re* appropriation of a part of a — for Kothi No. 27. 2746.

Question *re* building of a — near the Hostels at Raisina for the use of members. 3688-89.

Question *re* condition of — in Delhi. 2347.

Question *re* encroachment on — by Bungalows at Delhi. 3103.

Question *re* — in Delhi. 3684-85.

Question *re* — in New Delhi. 1769-70.

Question *re* — in Railway Area in New Delhi. 3685.

Question *re* — in Raisina repaired by Government. 2746.

Question *re* — in vicinity of the Lady Hardinge Medical College. 3101-02.

Question *re* old — in and around Delhi. 3940-3943.

Question *re* stoppage of repairs of certain — in New Delhi. 3104.

Question *re* tombs and — in Delhi. (Article in the "Muslim"). 1956-1957.

Question *re* transformation of — into Municipal Infectious Diseases Hospital at Delhi. 3025.

MOSQUE(S)—*contd.*

Question *re* — within the Imperial Railway Area. 2746.

See "Shrines."

MOSQUES AND GRAVEYARDS—

Question *re* area of ruined — Delhi. 2960.

MOSQUES, FERROZSHAHI AND OTHER—

Questions by Haji Wajihuddin *re* —. 3103.

MOSQUES, MONUMENTS, TOMBS, ETC.—

Question *re* the preservation of — in the district of Maldah. 1335.

MOSQUE ON QUTAB ROAD—

Question *re* use of — as a dispensary. 3103.

MOTION FOR ADJOURNMENT—

Question-regarding the effect of passing the — in connection with the appointment of a Public Service Commission in India. 3229-30.

MOTOR CARS—

Question *re* imports of — and motor cycles. 2222.

Question *re* number and value of — bicycles and tricycles imported. 2416-2417.

Question *re* purchase of — by Slough Syndicate from Iraq surplus. 2670.

Question *re* taxes on —. 3731.

MOTOR CYCLES—

Question *re* imports of motor cars and —. 2222.

MOTOR HAULAGE—

Question *re* grant of — and conveyance allowance to members of the Legislature —. 2411-12.

MUDALIAR, MR. SAMBANDAM—

Budget demand for Indo-European Telegraph Department. 3595-96.

Budget demand under sub-head Home Department (Staff Selection Board). 3512.

Budget. General discussion of the — for 1923-24. First stage. 2974-77.

Question *re* concessions on first and second class return tickets. 3730.

Question regarding dates of elections to Central and local Legislatures. 3231.

Question *re* Indians in gazetted appointments in the Ordnance Department. 3520.

Question regarding lapsing of non-official Bills after the dissolution of the Legislature. 3230.

Question *re* Military Schools for sons of Indian officers and soldiers. 2747.

Question *re* want of intermediate class accommodation on Madras railways. 3730-31.

MUHAMMAD HUSSAIN, MR. A. B.—

Question *re* the election of — to the Council of State for the Sind Muhammadan Constituency. 2413-2414.

MUKHERJEE, MR. J. N.—

Budget demand under sub-head Home Department. 3509-10.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clause 14. 1206.

Clause 17. 1271-72.

Clause 26. 1516, 1617.

MUKHERJEE, Mr. J. N.—*contd.*

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

- Clause 27. 1559-1560.
- Clause 43. 1765.
- Clause 47. 1810, 1811.
- Clause 88. 2031-32.
- Clause 99. 2056-57, 2063.
- Clause 120 as amended. 2791-2792.
- Clause 132. 2191-93.

Consideration of Workmen's Compensation Bill. 1867-1868, 1869
 Exclusion from Inheritance Bill.—Motion to re-circulate the —. 4020-21,
 4022, 4029, 4030-32.

Further consideration of Workmen's Compensation Bill. 1932-1933.
 Hindu Coparcener's Liability Bill.—Motion to refer to Select Committee.
 2566-70.

Hindu Law of Inheritance (Amendment) Bill.—Motion to consider Report of
 Select Committee. 4039-41.

Indian Mines Bill. Consideration of Joint Committee's Report. 1664.
 Motion that the Report of the Select Committee on the Indian Penal Code
 (Amendment) Bill be taken into consideration. 2804.

Motion to consider the Code of Criminal Procedure (Amendment) Bill.
 1053.

Motion to pass the Indian Penal Code (Amendment) Bill. 3136-37.
 Motion to refer the Land Acquisition (Amendment) Bill to Select Committee.
 2335-2336.

Motion to take into consideration the Report of the Select Committee on the
 Married Women's Property (Amendment) Bill. 2281-2283, 2289.

Postponement of resolution *re* separation of railway from general finance.
 2919-2921.

Question *re* contingent expenditure on the Government of India Departments.
 3105-06.

Question *re* Hindu opinion on Dr. Gour's Marriage Bill and Mr. Seshagiri
 Ayyar's Hindu Inheritance Bills. 3172-73.

Question *re* Waterways on Bengal Railways. 989.

Resolution *re* emigration of unskilled labourers to Ceylon. 2123-25.

Resolution *re* Workmen's compensation in agriculture. 1790-1791.

Special Marriage Bill.—Motion to circulate for opinion. 3911-15.

MUKHERJEE, RAI BAHADUR T. P.—

Budget. General discussion of the — for 1923-24. First stage. 3116-18.

Question *re* amount of receipts from Railway vendors. 3731-32.

Question *re* amount of sale proceeds from Post Cards. 2951.

Question *re* expenditure incurred on Incheape Committee. 3601-04.

Question *re* food sold by licensed station vendors. 3864.

Question *re* position of Members of the Indian Legislatures in the Warrant of
 Precedence. 2951.

Question *re* Post Office at Narayangunj. 3601.

Question *re* selection grade Post Offices in Bengal and Assam Circle. 3600-
 01.

Question *re* separate establishment for collection of income-tax. 2947-50.

Question *re* sweetmeat stalls at Railway stations. 3731.

MUNICIPAL COMMITTEE—

Question *re* — in Raisina. 1531.

MUNICIPALITY (DELHI)—

Question *re* income of Delhi —. 2668.

MUNICIPALITY—

See "Delhi."

MUSIC, FACULTY OF—

Question by Dr. H. S. Gour *re* opening of a — in connection with the Delhi University 1088.

MUSSALMAN WAQFS REGISTRATION BILL—

Motion to refer to Select Committee. Adopted. 2303-2325, 2325.

Addition of names to Select Committee. 2903.

Presentation of the Report of the Select Committee on —. 3517.

Motion to consider Report of Select Committee. 3873.

Adopted. 3880.

Motion to pass. 3898.

Adopted. 3898.

MUTTRA RAILWAY BRIDGE—

Question *re* tolls on —. 998.

MUTUAL BENEFIT SOCIETIES—

Question *re* income-tax liabilities of — in Madras. 3728.

Question *re* income-tax on profits of —. 2156.

N

NABI HADI, SYED—

Question *re* waiting rooms for females at Santhal Hatum Serai Railway Station on Oudh and Rohilkhand Railway. 3865.

NAG, RAI BAHADUR G. C.—

Budget demand under sub-head Home Department (Bureau of Information). 3512-13.

Consideration of clause 15 of the Code of Criminal Procedure (Amendment) Bill. 1212.

Consideration of the Report of the Select Committee on the Indian Official Secrets Bill. 2779.

Question — as to filling of Engineering administration posts in Railway Board. 988.

Question *re* abolition of Divisional Commissionerships, Central Provinces. 1102.

Question *re* accommodation in Longwood Hotel, Simla. 2416.

Question *re* acquisition of land for the Vizagapatam Harbour Scheme. 2955-56.

Question *re* admission to Engineering Service, East Indian Railway. 4011-12.

Question *re* advantages secured to the Assam Bengal Railway by the development of Assam. 1171.

Question *re* amalgamation of Assam with Bengal. 1102-03.

Question *re* amalgamation of certain post offices at Calcutta. 3107.

Question *re* amalgamation of Post and Telegraph Departments and former surplus in Postal Department. 1294.

NAG, RAI BAHADUR G. C.—*contd.*

- Question *re* appointment of Stenographers on Great Indian Peninsula Railway. 1174.
- Question *re* appointment of two Commissioners in one Division in Assam. 1092.
- Question *re* appointment of Wagon Inspectors. 1174.
- Question *re* assault of coolie at Moghal Serai. 1171.
- Question *re* Audit Officers in Railway Secretariat. 1534.
- Question *re* catering arrangements of Western Hostel, Raisina. 1534-42.
- Question *re* charges for Government supervision, audit and control on non-Budget Bombay Railways. 1020.
- Question *re* charging of annuity payment to capital of railways. 1173.
- Question *re* concessions on Assam Bengal Railway. 1171.
- Question *re* concessions to tea garden coolies by Assam Bengal Railway. 1888.
- Question *re* consumption of Indian coal on railways, etc. 1019.
- Question *re* costs and returns of railways. 1021.
- Question *re* cost of granting Privilege Ticket Orders to the Staff of the Imperial Secretariat. 3678-79.
- Question *re* differential rates for carriage of coal. 1020.
- Question *re* difficulties in getting reserved accommodation on East Indian Railway. 3690.
- Question *re* earnings of 3rd class as compared with higher classes. 1172.
- Question *re* electrification at Lumding, Assam Bengal Railway. 4009.
- Question *re* electrification of coaching stock of Assam Bengal Railway. 4009.
- Question *re* Engineering qualifications of officers of the Railway Board. 2149-2150.
- Question *re* European officers in Engineering Department of Assam Bengal Railway. 98.
- Question *re* expenditure on Bengal-Nagpur Railway stock. 4009.
- Question *re* expenditure on Coupe Composites. 4008-4009.
- Question *re* expenditure on East Indian and Great Indian Peninsula Railways. 1170.
- Question *re* expenditure on East Indian Railway stock. 4011.
- Question *re* expenditure on Royal Commissions on Public Services in 1886-7 and 1916. 1892.
- Question *re* expenditure on South Indian Railway stock. 4011.
- Question *re* filling of vacancies on Assam Bengal Railway. 987.
- Question *re* filling of vacancies on Railways by Probationers. 938.
- Question *re* grant of leave to higher grade officers to suit their own convenience and not that of the State. 1093.
- Question *re* grant of motor haulage and conveyance allowance to members of the Legislature. 2411-2412.
- Question *re* improvements to stock on Assam Bengal Railway. 4017.
- Question *re* inability of the Imperial Secretariat Staff to visit their homes. 3678.
- Question *re* inclusion in Railway Administration Report of expenditure on rolling stocks. 1173.

NAQ, RAI BAHADUR G. C.—*concl'd.*

Question (Supplementary) regarding inclusion in the Calcutta University of the Schools and Colleges in Assam. 3237.

Question regarding inclusion of Surma Valley Districts of Assam in Bengal. 3237.

Question *re* increase of pay of Postal Department owing to economic distress. 1294.

Question *re* Indian probationers on Assam Bengal Railway. 988.

Question *re* losses on Assam Bengal Railway. 2416.

Question *re* manufacture and wider distribution of Cobra Anti-Venom. 1094.

Question *re* marriage allowances paid to families of British personnel serving in India. 2414-2415.

Question *re* medical services on railways. 4012.

Question *re* Meston Committee's Report. 1543.

Question *re* passage concessions to officers going to Europe. 3677-78.

Question *re* probationary service of Railway Traffic Officers. 1021.

Question *re* Railway Board men eligible for free Railway Passes and Privilege Ticket Orders. 3678.

Question *re* Railway revenue expenditure and renewals. 2278.

Question *re* recommendation of Assam Labour Inquiry Committee regarding the repeal of Act XIII of 1859. 2153.

Question *re* regulation of Leave Rules with a view to State interests being secured. 1093.

Question *re* re-organization of Railway Department. 2278.

Question *re* Rules of Companies Working State Railways. 2149.

Question *re* Strategic Railways. 1172.

Question *re* tenure appointments of officers in the Imperial Secretariat. 1368.

Question *re* tenure appointments of superior officers of the Secretariat. 1021.

Question *re* time allotted for discussion of Railway Budget. 1171.

Question *re* transfer of Raisina Hostels to the Postal and Telegraph Departments. 2415-2416.

Question *re* travelling concessions to Staff of the Imperial Secretariat. 3678.

Question *re* treatment of Productive Debt on Railways. 1171.

Question *re* vacancies during probationary period on Railways. 2149.

Question *re* vaccine for bovine tuberculosis. 1891-92.

Question *re* working of Railways with regard to financial results. 1113.

Resolution *re* status of Indian settlers in Kenya. 2701-2706, 2715.

NAND LAL, DR.—

Budget demand ; Customs (Overtime and holiday allowances). 3256-57.

Budget demand for Army Department (General Administration). 3558.

Budget demand for Department of Education and Health. 3527-28.

Budget demand for Finance Department (Pay of officers). 3538-39.

Budget demand for general superintendence under Railways. 3393-94.

Budget demands for Grants. Commercial Intelligence (Bureau). 3625.

Budget demands for Grants. Delhi. 3652.

Budget demands for Grants. Education (Chiefs' Colleges). 3648.

Budget demands for Grants. Miscellaneous. (Public Services Commission). 3640-3641.

Budget demands for Grants. Forest. 3612, 3613.

Budget demands for Grants. Stamps. 3615.

Budget demand for Income-tax (reduction in pay of Staff). 3292-93.

NAND LAL, DR.—*contd.*

- Budget demand for Income-tax (Re-organization of Department). 3277-78.
 Budget demand for Indian Postal and Telegraph Department. 3575-76.
 Budget demand for Legislature under General Administration (Hill Journey Charges). 3430.
 Budget demand for Public Works Department. 3562-63.
 Budget demand for Railways (miscellaneous expenditure). 3353-54
 Budget demand for Salt. 3410.
 Budget demand under sub-head Home Department. 3499, 3506.
 Budget demand under sub-head Foreign and Political Department. 3469-70.
 Budget demand under sub-head of ordinary expenses under Railways. 3383-84.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

- Clause 10. 1053.
 Clause 11. 1132, 1133, 1134, 1156, 1157.
 Clause 14. 1193, 1194.
 Clause 15. 1214.
 Clause 16. 1243.
 Clause 17. 1266-68, 1269.
 Clause 24. 1479.
 Clause 25. 1481.
 Clause 25-A. 1485.
 Clause 26. 1508-10.
 Clause 33. 1738-40.
 Clause 47. 1815-1816
 Clause 55. 1836.
 Clause 67. 1999.
 Clause 73. 2008-2009.
 Clause 88. 2021-2023, 2032-33.
 Clause 106. 2064-66
 Clause 117-A. 2082-83.
 Clause 132. 2197-99.

Consideration of Report of the Select Committee on the Indian Official Secrets Bill. 2775-2776.

Consideration of Schedule II of the Finance Bill. 3799-3800.

Consideration of Schedule III of the Finance Bill. 3804-06.

Consideration of Workmen's Compensation Bill. 1857-1858, 1864, 1865-1866, 1875-1876.

Further consideration of Workmen's Compensation Bill. 1907, 1913-1914, 1934, 1939-1940, 1948, 1983-1984, 1990-1991.

General discussion of the budget for 1923-24. First stage. 2977-80.

Messages of congratulation on the birth of Her Royal Highness the Princess Mary's son. 2091.

Motion to circulate the Indian Stamp (Amendment) Bill for opinion. 2833.

Motion to postpone the consideration of the Code of Criminal Procedure (Amendment) Bill. 1026.

NAND LAJ., DR.—*contd.*

- Motion to refer the Exclusion from Inheritance Bill to Select Committee. 2302-2303.
- Motion to take into consideration the Criminal Law Amendment Bill. 2502, 2525-26.
- Question *re* conviction of Pandit Amir Chand and Hakim Abdul Jalil, Peshawar. 3931-3932.
- Question *re* conviction of Pandit Kirpa Ram, Mandalay. 3096-3097.
- Question *re* convictions under Frontier Crimes Regulations. 3931.
- Question *re* corruption in the Railway and Commissariat Departments. 1359.
- Question *re* crew system of checking tickets. 1359.
- Question *re* differential treatment accorded to retiring officers. 1526-27.
- Question *re* female ticket collectors on railways. 1358-59.
- Question *re* grant of gratuities to members of the Indian Medical Services. 1362.
- Question *re* ill-treatment of certain residents of Dera Ismail Khan convicted under the Frontier Crimes Regulations. 1361-62.
- Question *re* imprisonment of Dr. Jiwan Lal of Bushire. 1361.
- Question *re* increase in railway revenue owing to increase in the railway fares. 1358.
- Question *re* increase in revenue owing to discontinuance of railway return tickets. 1358.
- Question (Supplementary) *re* judges in Patna High Court. 3972.
- Question *re* judiciary of North-West Frontier Province. 3932.
- Question *re* losses incurred by officers of the Military Accounts Department on retirement. 1526.
- Question *re* pay and pension of retired officers in Military Accounts Department. 1527-28.
- Question *re* pensions calculated on increase due to dearness of living. 1527.
- Question *re* pilfering and overcrowding on the North-Western Railway. 1357.
- Question *re* presents taken by Traffic Inspectors on the North-Western Railway. 1358.
- Question *re* purchase of sleepers by North-Western Railway. 966.
- Question *re* recruitment of Telegraph Signallers. 3933-3934.
- Question *re* Report of North-West Frontier Committee. 1892, 2672.
- Question *re* retention of Ministerial officers after the age of 55. 1525.
- Question *re* retirement of Ministerial officers in Military Accounts Department. 1525-26.
- Question *re* revenue following increased postal rates. 1360.
- Question *re* short supply of wagon to traders and merchants. 1359.
- Question *re* transfer of a case from North-West Frontier Province Court. 3971.
- Question *re* trial of Babu Wisakha Ram, Registration Clerk, Multan. 3930-3931.
- Question *re* watering staff on North-Western Railway. 1360.
- Question *re* working of Income-tax Department. 3932.
- Resolution *re* adequate class and communal representation in services under the Government of India. 3214-17.

NAND LAL, Dr.—*concl'd.*

Resolution *re* despatch from Secretary of State *re* Indian Autonomy. 2727-2728.

Resolution *re* emigration of unskilled labourers to Ceylon. 2116-18, 2126, 2131, 2136.

Resolution *re* scholarships to Indians for research work. 1451-52.

Resolution *re* State management of Railways in India. 2049.

Resolution *re* status of Indian settlers in Kenya. 2711-2712.

Resolution *re* stoppage of recruitment for services outside India. 3960-3961.

Resolution *re* wiping out provincial contributions. 2685-2686.

Special Marriage Bill.—Motion to pass. 3919-21.

Workmen's Compensation Bill. Consideration of amendments made by Council of State. 2858.

NARAYANGUNJ—

Question *re* Post Office at — being raised to Head Post Office. 2850-2851.

Question *re* 2nd Head Post Office at —. 3601.

NARAYANGUNJ SUB-OFFICE—

Question *re* conversion of — into a Head Office. 2849-2850.

NATIONAL LIBERAL FEDERATION—

Question *re* the demand of the — for Indianisation of the Army. 1288.

Question *re* the resolution passed by the — against the appointment of a Royal Commission on Public Services. 1288.

Question *re* resolution passed by the — relating to the grant of Local Self-Government. 1288.

NAVAL ARMAMENT BILL (INDIAN)—

Motion to take into consideration. 1722.

Adopted. 1722.

Consideration. 1722.

Motion to pass. 1722.

Adopted. 1722.

Message from Council of State *re* —. 2609.

NAVAL SCHOOLS—

Question *re* non-admission of Indians to — in England. 1010.

NAVY AND AIR FORCE—

Question *re* admission to —. 1012.

NAYAR, Mr. K. M.—

Budget demand for Railways (Miscellaneous expenditure joint Councils and Boards). 3350.

Caste Disabilities Removal (Amendment) Bill.—Motion to introduce. 2593-86.

General discussion of the budget for 1923-24. First stage. 3002-3003.

Motion that the Report of the Select Committee on the Indian Penal Code (Amendment) Bill be taken into consideration. 2823.

Question *re* cancellation of Mangalore Mail by the South Indian Railway. 2412-2413.

Resolution *re* adequate class and communal representation, in Services under the Government of India. 3192-93, 3226.

NAYAR, MR. K. M.—*contd.*

- Resolution *re* despatch from Secretary of State *re* Indian Autonomy. 2728.
 Resolution *re* King's Commissions for Indians and Indianization of Indian Regiments. 2436.
 Resolution *re* wiping out of provincial contributions. 2682-2683.

NEOGY, MR. K. C.—

- Budget demand for Indian Postal and Telegraph Department. 3582-83.
 Budget demand for railways (surplus profits). 3336-37.
 Budget demand under sub-head Foreign and Political Department. 3480.
 Budget demand under sub-head Programme Revenue expenditure Assam Bengal Railway. 3389.
 Consideration of the Report of the Select Committee on the Indian Official Secrets Bill. 2756, 2778, 2779-2780.
 Consideration of Schedule II of the Finance Bill. 3800-01.
 Consideration of Workmen's Compensation Bill. 1881-1882.
 Further consideration of Workmen's Compensation Bill. 1899-1901, 1902.
 Indian Official Secrets Bill. Consideration of Select Committee Report. 2254-55, 2256, 2263-64, 2267.
 Legal Practitioners (Amendment) Bill.—Motion to refer to Select Committee. 4046.
 Question *re* abolition of Head Post Offices and difficulty of adequate supply of cash. 2850.
 Question *re* abolition of plurality of Head Post Offices. 2849.
 Question *re* allocations made to different railways. 1014.
 Question *re* allocation of expenditure on India Office between India and British Treasury. 1078.
 Question *re* amendment of the constitution of the Calcutta Port Trust and Indian representation. 2411.
 Question *re* appointments to Council of India. 1287.
 Question *re* Assistants to Director General, Post Offices. 3929-3930.
 Question *re* Bill relating to employment of firearms for dispersing Assemblies. 1079.
 Question *re* charging of interest against telegraph revenue for capital expenditure. 3106.
 Question *re* conferment of a degree by the London University on Mr. S. N. Sen of the Meteorological Service. 2664.
 Question *re* contract for the supply of Railway sleepers over the North-Western Railway. 3236.
 Question *re* control over capital expenditure on railways. 4005-4006.
 Question *re* conversion of Narayangunj sub-office into a Head Office. 2849-2850.
 Question *re* deficit on Great Indian Peninsula Railway. 3970.
 Question *re* dismissal of railway employees and saving effected. 4006.
 Question *re* establishment of a City Court in Calcutta. 1099.
 Question *re* extension of service of Registrar, Revenue and Agriculture Department. 1618-19.
 Question *re* failures in Indian Medical Service through lengthened stay in civil employ. 4016.
 Question *re* functions of Director General, Indian Medical Service. 4014.
 Question *re* grant for railway quarters. 4006.

NORTH-WEST FRONTIER COMMITTEE—

Question *re* Report of —. 1892.

NORTH-WEST FRONTIER EXPEDITIONS—

Question *re* expenditure on —. 1237.

NORTH-WEST FRONTIER PROVINCE—

Question *re* arrests in — of persons connected with Congress and Khilafat agitation. 2278-2279.

Question *re* judiciary of —. 3932.

Question *re* number of Indian Medical Service officers in Military employ in — and Razmak field force. 2740.

Question *re* raids in —. 972.

Question *re* raids in — (Article in "Tribune"). 973.

Question *re* ransoms paid in —. 973.

Question *re* transfer of a case from the — court. 3971.

NORTH-WESTERN RAILWAY—

Question *re* Basal Station —. 1618.

Question *re* claims made for goods lost against —. 2739.

Question *re* contract of refreshment rooms on —. 2963-64.

Question *re* crew system of checking tickets on the —. 1359.

Question *re* extensions of services after 55 years of age of employees of —. 2671.

Question *re* pilfering and overcrowding on —. 1357.

Question *re* purchase of sleepers for —. 966

Question *re* refreshment room on —. 2963.

Question *re* vendors on the —. 3519.

Question *re* watering staff on —. 1360.

See "Railway Sleepers."

See "Traffic Inspectors."

NOTIFICATION (LAID ON THE TABLE)—

Emigration of unskilled labour to the Straits Settlement, the Federated Malay States and the Unfederated Malay States. 1332-33.

Emigration of unskilled labourers to Ceylon. 1333-1334.

Emigration to Mauritius. 3095-96.

NULLAH—

Question *re* income of — near Garhi and Dakra. 2846.

NURSES—

Question *re* registration of — trained in India. 2481-82.

O

OATH OF OFFICE—

Acharyar, Rai Bahadur P. T. Srinivasa. 2947.

Aiyar, Mr. A. V. V. 955, 2341, 2785.

Basu, Mr. J. N. 955.

Blackett, The Hon'ble Sir Basil Phillot. 955.

OATH OF OFFICE—*contd.*

- Cabell, Mr. W. H. L. 955.
 Clark, Mr. George Sampson. 2467.
 Clow, Mr. Andrew Gourlay. 1841.
 Faridoonji Rustomji, Mr. 955.
 Fraser, Sir Gordon. 2601.
 Graham, Mr. Lancelot. 2221, 2737.
 Haigh, Mr. P. B. 955.
 Hindley, Mr. C. D. M. 955.
 Holme, Mr. H. E. 955.
 Jamal, Mr. Ashruff Osman. 2737.
 Ley, Mr. A. H. 955.
 Sams, Mr. H. A., C.I.E. 2277.
 Sassoon, Captain Elliee Victor. 1602.
 Smith, Sir Henry Moncrieff. 955, 3677.
 Stanyon, Colonel Sir Henry J. L. 955.
 Tonkinson, Mr. H. 955.
 Townsend, Mr. Crewe Hamilton. 1769.
 Willson, Mr. W. S. J. 955.

O'DONNELL CIRCULAR—

- Question *re* ——. 1289.
 Question *re* opinions of the Local Governments on the ——. 1075.

OFFICERS—

- Question *re* power of the Legislative Assembly to reduce the pay of — of the Civil Service or the Army. 3857.

OFFICERS TRAINING CORPS—

- Question *re* non-admission of Indians to — and naval schools in England. 1010.

OFFICIALS—

- Question *re* rent paid by Government ——. 2665-2666.

OFFICIAL REPORTS—

- Question *re* delay in publication of ——. 1955-1956.

OFFICIAL SECRETS BILL—

- Presentation of Report of Select Committee. 1752.
 Motion to take Report of Select Committee into consideration. 2244.
 Adopted. 2253.
 Consideration of the Report of the Select Committee. 2754-2784.
 Motion that — as amended be passed. 2784.
 Adopted. 2784.
 Message from the Council of State *re* the — with amendments proposed by them. 3131.
 Consideration of amendments by Council of State. 3829.

OIL COMPANIES—

- Question *re* high rates for petrol charged by the ——. 2341.

OPIUM—

- Budget demand for ——. 3417.
 Question *re* reduction under head — (Remarks by Retrenchment Committee). 3872.

OPIUM CHARGES—

- Question *re* ——. 1075.

ORDNANCE DEPARTMENT—

Question *re* Indians in gazetted appointments in —. 3520

ORISSA COAST—

Questions *re* suitability of a port on Orissa coast. 1062.

ORIYAS—

Question *re* — in Government Service. 3232.

ORIYA COUNTRY—

Question *re* mileage of Bengal-Nagpur Railway running through —. 3859.

ORIYA-SPEAKING TRACTS—

Question *re* union of —. 1287-88.

OUDH AND ROHILKHAND RAILWAY—

Question *re* second guard on —. 1618.

Question *re* waiting rooms for females at Santhal Hatum Serai Railway Station —. 3865.

OUDH AND ROHILKHAND RAILWAY, DISCOUNT SINKING FUND—

Question *re* —. 1367.

P

PAPER—

Question *re* import duty on —. 2474.

PAPER CURRENCY BILL—

See "Indian Paper Currency Bill."

Message from the Council of State *re* —. 2881.

PAPER SUPPLYING FIRMS—

Question *re* employment of Indians in —. 1177.

PARCELS—

See "Customs."

PARLIAMENTARY COURTESY—

Remarks by P. L. A. on — in Legislative Assembly. 3717.

PASSAGES—

Question *re* interest-free advances for — to Europe. 1887-88.

PASSAGE CONCESSIONS—

Question *re* — to officers going to Europe. 3677-3678.

PASSAGE MONEY—

Question *re* advance of — not granted to Provincial Civil Service. 1606.

PASSENGERS—

Question *re* inconveniences of third class —. 4012-13.

Question *re* intermediate and third class — travelling by mail trains. 1617.

PASSENGER EARNINGS—

Question *re* decrease in — owing to increased railway rates. 1166.

PASSENGER SUPERINTENDENT—

Question *re* — on Bengal-Nagpur Railway. 3860-3861.

PASSENGERS, 3RD CLASS—

Question *re* comforts of —. 1090.

Question *re* travelling facilities for —. 1608.

PASSES—

Question *re* issue of railway ——. 4007.

Question *re* whether grant of — is considered in fixing salary. 3600.

PASSPORTS—

Question *re* the refusal of — to American visitors to India (Messrs. Skinner and Bose). 1017.

PATNA HIGH COURT—

Question *re* appointment of Muhammadan judges to ——. 3020-21.

PAY—

Question *re* increase in public funds for — and pensions of services. 1608.

Question *re* probationary, minimum — of a Lower Division Clerk in Government of India Secretariat. 1091.

Question *re* — and pension of retired officers in Military Accounts Department. 1527-28.

Question *re* — of Accounts Clerks in Burma. 3972-3973.

Question *re* power of the Legislative Assembly to reduce the — of officers of the Civil Service or the Army. 3857.

PIECE-WORKERS—

Question *re* payment of — in Presses. 1769.

PILFERAGE OF FRUITS, ETC.—

Discussion relating to —. 3383-88.

PILGRIMS—

Question *re* compulsory purchase at Bombay of return tickets by intending — to Jeddah. 3025.

Question *re* number of — to Hedjaz and number stranded. 3111.

PENAL CODE (AMENDMENT) BILL—

See "Indian Penal Code (Amendment) Bill."

PENSIONS—

Budget. Demands for Grants. Superannuation allowances and —. 3672.

Question *re* increase in public funds for pay and — of services. 1608.

Question *re* pay and — of retired officers in Military Accounts Department. 1527-28.

Question *re* — calculated on increase due to dearness of living. 1527.

PENSIONERS—

Question *re* re-employment of —. 1772-73.

PERBELI—

Question *re* coal mine accident at —. 1608-09.

PERCIVAL, MR. P. E.—

Budget. General discussion of the — for 1923-24. First stage. 2984-87.

Criminal Law Amendment Bill. (Consideration of —). 2612, 2619.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clause 11. 1125.

Clause 12. 1188-1189.

Clause 17. 1268-69.

Clause 21. 1396.

Clause 26. 1515-16.

Clause 33. 2228.

PERCIVAL, MR. P. E.—*contd.*

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

- Clause 47. 1817.
- Clause 88. 2034-2035.
- Clause 106. 2069-70.
- Clause 109. 3827-28.
- Clause 126. 2089.

Motion to consider the Code of Criminal Procedure (Amendment) Bill. 1042, 1052.

Motion to take into consideration the Criminal Law Amendment Bill. 2525.

Motion to re-circulate the Exclusion from Inheritance Bill. 4037.

PESHAWAR JAIL—

Question *re* Khilafat prisoners in —. 2279.

PETROL—

Question *re* Burma — imported into India. 2342.

Question *re* duty on — and motor spirits. 1002.

Question *re* exemption from duty of — exported. 1018.

Question *re* high charges on —. 2341.

Question *re* high charges for — by the Oil Companies in Burma. 2341.

Question *re* import of — from countries other than Burma. 2342.

Question *re* import and export of —. 1016.

Question *re* purchase of — by Government Departments. 2954-55.

Question *re* retail price of — in India and Burma. 2341-2342.

Question *re* War Tax on —. 2342-2343.

PLATFORMS—

Question *re* stations with raised — and waiting rooms. 1104.

PLEADER—

Question *re* treatment by Cantonment Magistrate, Ambala, of a —. 1533, 2669.

POINT OF ORDER—

Discussion on question of debating small demands after larger demand (on same subject) has been moved and voted on. 3382.

Request by President of the Legislative Assembly that maximum notice possible may be given him of —. 1860.

— *re* discussion within a year of resolutions raising the same question. 2673.

POLICE—

Budget. Demands for Grants. —. 3669.

POLICE ASSOCIATION, BRITISH INDIA—

Question *re* non-recognition of —. 1015.

POLICE FORCE—

Question *re* duties of — at Delhi or Simla in connection with the Indian Legislatures. 3919.

POLICE PATROL—

Question *re* arrangements of — in Raisina quarters. 3170

POLICE SERGEANTS—

See "Delhi Police Sergeants."

- POLICE SUB-INSPECTORS—
See "Delhi Sub-Inspector."
- POLICE SUPERINTENDENT—
 Question *re* — on foreign service. Contribution towards pension. 1607-08.
- POLITICAL AGENT—
 Question *re* — of Feudatory States, Orissa. 3937.
- POLITICAL CONFERENCE—
 Question *re* — held by Mrs. Besant and others at Delhi. 3681.
- POLITICAL DEPARTMENT—
 Question *re* the passing of departmental examination by officers in —. 974.
- POLITICAL PRISONERS —
 Question *re* amnesty to —. 1013.
 Question *re* eligibility of — for service in Legislatures. 1001.
 Question *re* —. 998.
 Question *re* — in Delhi Jail. 1001.
 Question *re* release of — in the United Provinces. 3097-98.
 Question *re* treating of Congress and Khilafat agitation prisoners as —. 2280.
- POOLING OF WAGONS—
 Question *re* an article in the *Eastern Mail* headed —. 2947.
 Question *re* cost of the —. 2958.
 Question *re* effects on traffic of the system of —. 2957.
- PORT—
 Question *re* agreement about the Thirumalvasal —. 3128.
 Question *re* suitability of a — on Orissa coast. 1061-62.
See "Calcutta Port."
- PORTS AND PILOTAGE—
 Budget. Demands for Grants. —. 3669.
- POST CARDS—
 Question *re* amount of sale proceeds from the sale of —. 2951.
- POST CARDS, STAMPS, ETC.—
 Question *re* the amount realised on —. 1176.
- POST OFFICE(S)—
 Question *re* abolition of plurality of head —. 2849.
 Question *re* abolition of head —. 2850.
 Question *re* amalgamation of certain — at Calcutta. 3107.
 Question *re* head — in Dacca. 2848-2849.
 Question *re* inspection of —. 2850.
 Question *re* — at Narayangunj being raised to Head —. 2850-2851.
 Question *re* 2nd head — at Narayangunj. 3601.
 Question *re* selection grade — in Bengal and Assam Circle. 3600-01.
- POST OFFICE SAVINGS BANKS DEPOSITS—
 Question *re* protection of — from attachment for judgment debts. 1015.
- POSTAGE INCOME—
 Question *re* — for 1920-21 and 1921-22. 1103.

- POSTAL AND TELEGRAPH DEPARTMENT—
 Budget demand for Indian ——. 3573-92.
 Question *re* amalgamation of — and former surplus in Postal Department. 1294.
 Question *re* transfer of the Eastern and Western Hostels to the ——. 2415-2416.
- POSTAL AND TELEGRAPH ACCOUNTS DEPARTMENT—
 Question *re* number of Muhammadans on the S. A. Service of the ——. 2959-60.
- POSTAL AUDIT OFFICES—
 Question *re* — Manual. 1107.
- POSTAL CLERKS—
 Question *re* telegraphists and ——. 2848.
- POSTAL DELIVERIES—
 Question *re* reduction in the number of — and staff. 3106.
- POSTAL DEPARTMENT—
 Question *re* increase of pay of — owing to economic distress. 1294.
 Question *re* reductions on railways and in ——. 1612-13.
 Question *re* registered, unregistered and insured articles and money orders dealt with by the ——. 3106.
- POSTAL DEPARTMENT, MADRAS—
 Question *re* details of appointments in ——. 995.
- POSTAL EXPENDITURE—
 Question *re* ——. 2847-2848.
- POSTAL RATES—
 Question *re* income from increased — and connected expenditure. 1891.
 Question *re* revenue following increased ——. 1360.
- POSTAL STAFF—
 Question *re* programme of construction of quarters for the ——. 3107.
 Question *re* reduction in ——. 3106.
- POSTAL SUPERINTENDENTS—
 Question *re* duties, mode of recruitment and scales of pay of ——. 1091-92.
 Question *re* transfer of ——. 3944.
- POSTAL VANS—
 Question *re* increase in the haulage charge of ——. 1298.
- POTATO TRAFFIC—
 Question *re* — from Farrukhabad. 3727.
- PRESIDENT, HON'BLE MR.—
 Discussion on nominal cuts relating to non-votable expenditure of general questions relating to votable expenditure. 3375.
 Discussion on question of debating small demands after larger demand (on same subject) has been voted on. 3382-83.
 Remarks by — *re* separate establishment for Legislature. 3464.
 Remarks by — on courtesy of debate. 3717.
 Remarks by — that certain amendments in Code of Criminal Procedure (Amendment) Bill are outside the scope of the Bill. 2075.

PRESIDENT, MON'BLE MR.—*contd.*

Remarks by — as to advisability of giving as long notice as possible of amendments to Bills. 1860.

Remarks by — as to economy in supplying replies to questions on certain occasions direct to questioner. 1773.

Remarks on interruptions. 2872.

Remarks on the question raised for a separate establishment for the Legislative Assembly. 3464.

Request that maximum notice possible may be given him of points of orders. 1860.

Ruling in regard to scope of the Finance Bill. 3718-19.

Ruling *re* comment on the conduct either of the Crown or of the Governor General in his actions apart from the Government of which he is the head. 4001-4002.

Ruling that a Bill cannot be moved by anybody excepting its introducers. 2598.

Ruling that Legislative Assembly is competent to restore clauses of a Bill excised by Joint Committee. 1859.

Ruling that motion to increase tax by non-official members is out of order. 3719.

Ruling that a member cannot criticise a department after the budget demand has been sanctioned by the Legislature. 3591.

Ruling that a proposed amendment is out of order if it attempts to bring in an Act which is not to be amended by the original Bill under discussion. 2502.

Ruling that a review of speeches made on a motion which the House rejected is not in order. 3489.

PRESSES—

Question *re* payment of piece-workers in —. 1769.

PRESS ACT COMMITTEE, REPORT OF—

Question *re* publication of —. 976.

PRESS FINE FUND—

Question *re* —. 1606

PRESS LAW REPEAL AND AMENDMENT ACT—

Question *re* — (reference to Secretary of State). 977.

PRESS TELEGRAMS—

Question *re* withholding of — at Barisal Telegraph Office. 1080.

PRESSES ON RAILWAYS—

Question *re* —. 1292.

PREVENTION OF DEFERRED REBATES BILL—

See "Deferred Rebates (Prevention) Bill."

PRICE, WATERHOUSE & CO.—

Cost of inquiry into Government of India system of accounts by —. 3437.

PRINCE OF WALES—

Question *re* special train for —. 3728.

PRINCESS MARY, H. R. H.—

Messages of congratulations on the birth of —'s son. 2091.

PRINCES PROTECTION BILL—

Question *re* ——. 2547.

PRINTING—

Budget. Demands for Grants. Stationery and ——. 3623.

PRINTING AND STATIONERY—

Question *re* economies in ——. 1074.

PRISONERS' (AMENDMENT) BILL—

Laid on the table. 2905.

Motion to consider the ——. 3108.

Adopted. 3108.

Motion to pass the ——. 3108.

Passed. 3108.

Assent of the Governor General to ——. 3815.

PRIVATE SECRETARY'S OFFICE—

Budget for ——. 3439-3444.

PRIVILEGE TICKET ORDERS—

Question *re* issue of free railway passes and — to staff of the Railway Board.
2951-52.*See* "Railway Board."

PROBATIONARY CLERKS—

Question *re* conditions of service of ——. 971.

PROBATIONARY SERVICE—

Question of — in the Government of India Secretariat. 971.

PROFIT AND LOSS STATEMENT—

Question *re* Firms of Accountants for preparation of the — on income-tax
collection. 2953.

PROTECTION OF INDIAN INDUSTRIES—

Resolution relating to ——. 2348-2407.

PROVINCIAL CONTRIBUTIONS—

Resolution *re* wiping out of ——. 2673-2699.

PROVINCIAL GOVERNMENTS—

Budget. Demands for Grants. Adjustments with ——. 3672.

PUBLIC ACCOUNTS COMMITTEE—

Announcement by the President of the election of Members of the ——.
3854.Announcement *re* Personnel of ——. 3873.

Election of Members for the ——. 3845, 3854.

Motion by the Finance Member to elect Members of the ——. 3109.

PUBLIC DUTIES—

Resolution *re* supply of facilities to Members of Legislatures to discharge
their ——. 1453-1457.

PUBLIC HEALTH—

Budget. Demands for Grants. ——. 3670.

PUBLIC SERVICES—

Question *re* expenditure on Royal Commissions on — in 1886-7 and 1916.
1892.

PUBLIC SERVICE COMMISSION—

See "Motion for Adjournment."

Question *re* constitution and functions of the —. 2158.

PUBLIC WORKS DEPARTMENT—

Budget demand for —. 3562-63.

Question *re* proportion of Indians and Europeans recruited to —. 1013.

PUBLICITY ADVISORY COMMITTEE—

Election of Members to —. 4015.

PUBLICITY BUREAU—

Question *re* distribution of publications of —. 1610-1611.

Question *re* — of the Government of India. 2925.

PUSA AGRICULTURAL RESEARCH INSTITUTE—

Question *re* activities of —. 1003.

Question *re* annual report of the —. 1364

Question *re* —. 1098

PUSA INSTITUTE(S)—

Statement *re* — laid on the table. 1331-1332.

Question *re* research at Dehra Dun and —. 1009

PYARI LAL, Mr.—

Budget demand for Salt. 3415.

Cantonments (House Accommodation) Bill. 1691-1692, 1694, 1698, 1699, 1701, 1703, 1704-1705, 1706.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clause 11. 1142.

Clause 24. 1479.

Clause 33. 1729-30.

Clause 88. 2030.

Clause 99. 2057-58.

Clause 107. 2073.

Clause 109. 3825-26.

Consideration of the Report of the Select Committee on the Indian Official Secrets Bill. 2756-57.

Further consideration of Workmen's Compensation Bill. 1974.

Hindu Coparcener's Liability Bill.—Motion to refer to Select Committee. 2570.

Indian Penal Code (Amendment) Bill. Consideration of —. 3843.

Motion to take into consideration the Criminal Law Amendment Bill. 2501-2502.

Motion that the Report of the Select Committee on the Indian Penal Code (Amendment) Bill be taken into consideration. 2816-2817.

Motion to adjourn the consideration of clause 2 of the Finance Bill *re* enhanced salt duty. 3723-24.

Special Marriage Bill.—Motion to circulate for opinion. 3916.

Question *re* alleged abuse of Lala Gulzari Lal by Colonel Crofton, President, Neemuch Cantonment Committee. 962.

Question *re* Ambala Corruption Inquiry. 2843.

Question *re* Ambala Malpractices Question of Amnesty. 2843-2844.

Question *re* Amritsar grievances. 1890

PYARI LAL, MR.—*contd.*

- Question *re* an article on corruption in Cantonment Advocate. 3121.
 Question *re* civic Cantonment Administration. 1895.
 Question *re* construction of upper storey in Benarsi Dass High School, Ambala. 1894.
 Question *re* construction of latrines in private houses in Agra Cantonment. 2737.
 Question *re* disposal of land used by milk sellers in Ambala Cantonment to Pandit S. Ramlall. 362.
 Question *re* electric installation at Ambala Cantonment. 2954.
 Question *re* fee for professional services in Cantonment General Hospitals. 2155.
 Question *re* Firms of Accountants for preparation of profits and loss on income-tax collection. 2953.
 Question *re* inclusion of villages of Garhi and Dakra in Dehra Dun Cantonment. Question of compensation. 2844-2845.
 Question *re* income of Nullah near Garhi and Dakra. 2846.
 Question *re* Lalla Gulzari Lall of Cantonment Committee, Ncemuch. 1896.
 Question *re* leases in Cantonments. 2788.
 Question *re* letter in Cantonment Advocate about official autoeracy. 2845-46.
 Question *re* Mhow grievances. 2154-55.
 Question *re* non-officials on Cantonment Committees. 1895-96.
 Question *re* percentage of depreciation on a flour mill for purposes of income-tax. 2953.
 Question *re* period of appointment of Gulzari Lall. 3121.
 Question *re* refusal by Ambala Cantonment Committee to entertain applications for construction of upper storeys. 1894.
 Question *re* transfer of land to Messrs. Somdatt Ramlall, Ambala. 3122.

Q

QUARTERS—

- Question *re* allotment of — to Members of Legislature. 1532.
 Question *re* double storied — in Raisina. 3969.
 Question *re* grant for railway —. 4006.
 Question *re* — for officers on East Indian and Great Indian Peninsula Railways. 1367.
 Question *re* — at Windsor Place, Raisina. 2478.

QUARTERS AT DELHI—

- Question *re* increase of rent for —. 1109.

QUARTERS AT RAISINA—

- Question *re* condition of permanent —. Leakages and electric fittings. 3861-3862.

QUARTERS, GOVERNMENT—

- Question *re* percentage of Indians and Anglo-Indians provided with —. 1109.

QUARTERS, RAILWAY—

- Question *re* —. 975.

QAZI SIRAJUDDIN AHMED—

See "Ambala Corruption Enquiry."

QUESTION AND ANSWER—

Discussion *re* answer to a question being supplied direct to Hon'ble Members instead of being answered in the Legislative Assembly. 1350-1351.

QUININE AND CINCHONA—

Question *re* reserve stocks of —. 1069.

QUININE AND CINCHONA BARK—

Question *re* purchase of —. 1066.

Question *re* quantity of — purchased each year and the present stock. 1067.

Question *re* stocks and prices of —. 1068.

QUTAB ROAD—

Question *re* the passing of the new — through a Muhammadan burial ground. 2787.

QUTBUDDIN, MOULANA—

Question *re* treatment of — in Jail at Delhi. 1001.

R

RACIAL DISTINCTIONS—

Question *re* publication of Report of — Committee. 2547.

RAIDS—

Question *re* — in North-West Frontier Province. 972.

RAILWAY(S)—

Budget demand for —. 2nd stage. 3299-3360.

Budget demand for —. 3380-3409.

Budget. Demands for Grants. Expenditure charged to Capital in respect of —. 3663-68.

Question *re* allocations made to different —. 1014.

Question *re* alteration of date of discussion of the resolution *re* management of —. 2154.

Question *re* appointment of Indians in superior — posts. 1012 and 1014.

Question *re* appointment of non-Indians to superior posts on —. 1298.

Question *re* arrears of renewals on —. 1168.

Question *re* Bhatkal. — extension. 3857.

Question *re* charges for Government supervision, audit and control on the non-Budget lines of — in Bombay. 1020.

Question *re* charging of annuity payments to capital of —. 1173.

Question *re* classification of Minor and Major Works on —. 1167.

Question *re* coaching traffic earnings of the Bengal-Nagpur —. 3859.

Question *re* completion of Cuttack-Talcher line. 3859.

Question *re* condition of providing raised platforms and waiting rooms on —. 1104.

Question *re* control over capital expenditure on —. 4005-4006.

Question *re* deficit on Great Indian Peninsula —. 3970.

Question *re* dismissal of — employees and saving effected. 4006.

Question *re* extensions of service after 55 years of age of employees of North Western —. 2671.

Question *re* filling of vacancies on — by Probationers. 988.

RAILWAY(S)—*contd.*

- Question *re* grant for — quarters. 4006.
 Question *re* Indians in European costume in European compartments on —. 2278.
 Question *re* interest on unproductive capital cost of —. 1292.
 Question *re* inconvenience in connection with issue of — tickets. 4012.
 Question *re* insufficiency of seating accommodation on —. 4013.
 Question *re* issue of — passes. 4007.
 Question *re* maintenance of a register showing claims made against — for losses of goods. 2739.
 Question *re* medical services on —. 4012.
 Question *re* Mosques within the Imperial — area. 2746.
 Question *re* number of men in the services of the Bengal-Nagpur —. 3860.
 Question *re* payment of Land Revenue by —. 1167.
 Question *re* preferential goods rates granted by — to Foreign Shipping Companies. 1891.
 Question *re* — Hill Schools. 4008.
 Question *re* — Technical Schools. 4013-14.
 Question *re* recommendations of the Central Railway Advisory Council on the future management of State-owned —. 2741-2742.
 Question *re* reductions on — and in Postal Department. 1612-13.
 Question *re* reduction of staff of Bengal-Nagpur —. 3865.
 Question *re* retirements on Great Indian Peninsula —. 3971.
 Question *re* rules applicable to Company-worked State —. 1167.
 Question *re* State-owned — worked by companies. 999.
 Question *re* transportation scheme on Great Indian Peninsula —. 3970.
 Question *re* treatment of Productive Debt on —. 1171.
 Question *re* vacancies during probationary period on —. 2149.
 Question *re* votable items in — Budget. 4007.
 Question *re* working of — with regard to financial results. 1113.
 Question *re* Waterways on Bengal —. 989.
 Question *re* waiting rooms for females at Santhal Hatum Serai Railway Station on Oudh and Rohilkhand —. 3865.
 Postponement of resolution *re* separation of — from general finance. 2914-2923.
 Resolution *re* — concessions and reductions in fares. 3946-3953.
 Resolution *re* reserved compartments on — for particular communities. 3173-91.
 Resolution *re* State management of — in India. 2046-2049, 2861-2881, 2881-2903.
 See "Bengal and North Western Railway."
 See "Burma Railways."
 See "Concession tickets."
 See "East Indian Railway."

RAILWAY ADVISORY COUNCILS—

- Question *re* the establishment of Local —. 2476-77.

RAILWAY APPOINTMENTS—

- Question *re* classification of Anglo-Indians and Europeans as Indians for purposes of —. 1111.

RAILWAYS AND POSTS—

Question *re* — in Bihar and Orissa. 1061.

RAILWAY BOARD—

Question *re* appointment of Indians to Engineering posts in —. 2149-50.

Question *re* Engineering qualifications of officers of the —. 2149-50.

Question *re* expenditure of Headquarters Establishment of —. 2851.

Question *re* filling of Engineering administration posts in —. 988.

Question *re* issue of free railway passes and privilege ticket orders to staff of the —. 2951-52, 3125-26.

RAILWAY (BROAD GAUGE)—

Question *re* — between Karachi and Delhi. 2062-63.

RAILWAY BUDGET—

Question *re* time allotted for discussion of —. 1171.

RAILWAY CAPITAL EXPENDITURE—

Question *re* —. 1168.

Statement laid on the table *re* —. 1841.

RAILWAY CARRIAGES—

Question *re* the proportion of the stock of 1st and 2nd class — to that of 3rd class. 1291.

RAILWAY CLAIMS—

Question *re* settlement of —. 274.

RAILWAY COMMISSION—

Question *re* expenditure of —. 2851-2852.

RAILWAY COMPANIES, RESPONSIBILITIES OF—

Question *re* — Mack *vs.* Madras and Southern Mahratta Railway Company. 1293.

RAILWAY COMPARTMENTS—

Question *re* Indians in European dress travelling in — reserved for Europeans. 1111.

RAILWAY COMPARTMENTS RESERVED FOR EUROPEANS—

Question *re* Indians travelling in —. 2045.

RAILWAY CONCESSIONS—

Question *re* grant of — to travellers during public holidays. 1163.

RAILWAY CONNECTION—

Question *re* — of the West Coast Districts in Madras. 3677.

RAILWAYS, COSTS AND RETURNS OF—

Question *re* —. 1021.

RAILWAY DEPARTMENT—

Question *re* corruption in —. 1359.

Question *re* power of —. 1169.

Question *re* re-organisation of —. 2278.

RAILWAY EMPLOYEES—

Question *re* statistics of —. 1103.

RAILWAY EXPENDITURE—

Question *re* — in England. 2157.

Question *re* — on Education. 4008.

RAILWAY FARES—

Question *re* increase in railway revenue owing to increase in —. 1358.

RAILWAYS IN INDIA—

Question *re* expenditure in England on development of —. 1089.

RAILWAYS, NORTHERN INDIAN—

Question *re* employment of larger proportion of Indians on —. 1090.

RAILWAYS (PRODUCTIVE)—

Question *re* Central Provinces —. 1169.

RAILWAY PASSES—

Question *re* issue of — and privilege ticket orders to the staff of the Railway Board. 2951-52.

Question *re* issue of free — to soldiers going on leave. 3687.

Question *re* men of the Railway Board eligible for the free —. 3678.

See "Railway Board."

RAILWAY PROJECTS—

Question *re* method of assessing remunerative —. 1169.

RAILWAY RATES—

Question *re* reduction of — for coal traffic. 3232.

Question *re* adjustment of — in relation to profit and loss. 1168.

RAILWAY RATES AND FARES—

Question *re* departures of — from public tariffs. 1296.

RAILWAY RECEIPTS—

Question *re* issue of — at Delhi Station. 3231.

RAILWAY REVENUE EXPENDITURE—

Question *re* — and of renewals. 2278.

RAILWAY RISK NOTES—

Question *re* Mr. Justice Stuart's remarks relating to —. 1082.

RAILWAY SECRETARIAT—

Question *re* Audit Officers in —. 1534.

RAILWAY SERVICES—

Question *re* recruitment of Indians to higher —. 1013-1014.

Question *re* —. 3599-3600.

RAILWAY SLEEPERS—

Question *re* contract for the supply of — over the North-Western Railway. 3236.

RAILWAY STAFF—

Question of Government interference in question of —. 1174.

RAILWAY STATIONS—

Question *re* contracts for refreshment rooms at —. 9234.

Question *re* opening of sweetmeat stalls at —. 3731.

RAILWAY STORES—

Question *re* obtaining of — in India. 2157.

RAILWAY TRAFFIC OFFICERS—

Question *re* probationary service of —. 1021.

RAILWAY WORKSHOPS—

Question *re* Chinamen in — and the exclusion of Indians. 1613.

RAILWAY WORKSHOPS—*contd.*

Question *re* discontent amongst the staff of the Bengal-Nagpur —. 3234-35.

RAILWAY WORKSHOPS AND TECHNICAL SCHOOLS—

Question *re* — on railways. 1363.

RAILWAY AND STEAMER RATES—

Question *re* reduction of —. 1337.

RAISINA—

Question *re* acquisition of land attached to Mosques in —. 2744-2745.

Question *re* condition of permanent quarters at —. Leakages and electric fittings. 3861-3862.

Question *re* dismantling of Hindu temples in —. 2787.

Question *re* double storied quarters in —. 3969.

Question *re* inconveniences at — owing to want of schools and recreation ground 1611.

Question *re* maintenance of gardens at —. 2666.

Question *re* method of fixing rents in —. 1530-31.

Question *re* Mosques in — repaired by Government. 2746.

Question *re* Municipal Committee in —. 1531.

Question *re* occupation of bachelors chummeries at — by Indians. 2045.

Question *re* "pooled" rents at —. 2666.

Question *re* profit or loss on rents at —. 2666.

Question *re* rents of Hostels in —. 1531-32.

Question *re* repair of Mosques in —. 2744.

Question *re* roads, lighting, drainage, etc., in —. 1531.

See "Police Patrol."

RAISINA QUARTERS—

Question *re* protection against dacoities in —. 3169-70.

RAISINA, WESTERN HOSTEL—

Question *re* catering arrangements of —. 1534-42.

RAJAN BAKSH SHAH, MUKHDUM SAYAD—

Question *re* condition of Mosques in Delhi. 2347.

Question *re* deaths of British and Indian soldiers in German East Africa. 2345-2346.

Question *re* expenditure on clergy and on religious buildings of all religions. 2345.

Question *re* expenditure on families of soldiers killed during the war. 2345.

Question *re* expenditure on persons unable to earn their livelihood. 2343-2344.

Question *re* Haj pilgrimage. 2346.

Question *re* Indian Marine Forces. 2549.

Question *re* legal rights of Indians in Kenya. 2346.

Question *re* Military Colleges in India. 2347.

Question *re* recruitment of Indians for Marine and Air Forces. 2347.

Question *re* salaries paid to the staffs of the Indian Railways. 2343.

RAJKUMAR COLLEGE—

Question *re* — for aristocrats. 3864-3865.

RAJPUTANA—

Budget. Demands for Grants. —. 3673.

RALA RAM—

Question *re* report by — on railway embankments and floods in Bengal. 1233.

RAMAYYA PANTULU, Mr. J.—

Budget. Demands for Grants. Forest. 3611-12.

Budget demand for Income-tax (Re-organisation of Department). 3276-77.

Budget demand for Income-tax. 3294-95.

Motion to consider the Code of Criminal Procedure (Amendment) Bill. 1041-42, 1044, 1045-47.

Motion to consider clause 10 of the Criminal Procedure Code (Amendment) Bill. 1115-1116.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clause 11. 1126, 1156.

Clause 14. 1206, 1296.

Clause 16. 1222.

Clause 19. 1281-82.

Clause 21. 1403-1404.

Clause 25A. 1481-83.

Clause 27. 1548, 1549, 1560.

Clause 33. 1568-1569, 1570.

Clause 37. 1759.

Clause 55. 1837.

Clause 57. 1838.

Clause 67. 1994-1995.

Clause 68. 2002.

Clause 87. 2016.

Clause 88. 2025-26.

Clause 93. 2035.

Clause 126. 2087.

Clause 136. 2209.

Clause 137. 2210.

Clause 139. 2210-11.

Clause 141. 2215-17.

Motion that the Code of Criminal Procedure (Amendment) Bill as amended be passed. 2797-2798.

Motion to refer the Land Acquisition (Amendment) Bill to Select Committee. 2325-2331, 2338-2339.

Resolution *re* adequate class and communal representation in services under Government of India. 3193-96, 3227.

RAMJI, Mr. MANMOHANDAS—

Budget demand ; Customs. (Overtime and holiday allowances). 3255.

Budget demand ; Customs. (Reduction by 4 lakhs). 3266-67.

Budget. Demands for Grants. Miscellaneous. (Public Services Commission). 3642-3643.

Consideration of sub-clause (2) of clause 2 of the Finance Bill. 3778-79.

Consideration of Indian Factories (Amendment) Bill. 2099-2100.

General discussion of the budget for 1923-24. First stage. 3014-16.

Motion to circulate the Indian Stamp (Amendment) Bill for opinion. 2834.

RAMJI, MR. MANMCHANDAS—*contd.*

- Question *re* charges incurred on European Vagrants. 110%.
- Question *re* commission allowed on purchase under Messrs. Birkmyre's contract. 1094.
- Question *re* duties of Adviser to Labour Bureau. 1074.
- Question *re* duties of Assistant Secretaries and Registrars. 1074.
- Question *re* economies in Stationery and Printing. 1074.
- Question *re* employees in the Office of the High Commissioner for India. 978.
- Question *re* European Doorkeeper in Bombay Port Establishment. 1077.
- Question *re* expenditure on salt for fish curing industry. 1069.
- Question *re* goods supplied to Government by Birkmyre Brothers. 3679-80.
- Question *re* Government Stores imported from England. 1081.
- Question *re* maintenance of six European Draftsmen in Simla Survey Drawing Office. 1077.
- Question *re* method of obtaining views of Local Governments on matters of public importance. 1469.
- Question *re* Mr. Justice Stuart's remarks relating to Railway risk notes. 1082.
- Question *re* opium charges. 1071.
- Resolution *re* State management of railways in India. 2894-2895.
- Special Marriage Bill.—Motion to circulate for opinion. 3909-10.

RANGACHARIAR, RAO BAHADUR T.—

- Announcement of the appointment of a Royal Commission on Indian Services. 1489.
- Extension of time for discussion of demands for grants. 3596.
- Motion *re* demands for Supplementary grants. 3109-10.
- Budget demand for Army Department (Standing Army). 3553-55.
- Budget demand ; Custom (Pay of establishment). 3241-43.
- Budget demand ; Customs (Overtime and holiday allowances). 3252-54.
- Budget demand under sub-head Council of State (Travelling allowance). 3465.
- Budget demand under sub-head Foreign and Political Department. 3476-80.
- Budget demand for General Administration under sub-head Hill Journey allowance. 3423-3425.
- Budget demand for Indian Postal and Telegraph Department (Wireless Branch). 3578, 3585-3587.
- Budget demand for Industries Department. 3542.
- Budget demand under sub-head Home Department (Inspector of Office Procedure). 3499.
- Budget demand under sub-head Home Department. 3500-3503, 3511.
- Budget demand under sub-head Home Department (Bureau of Information). 3514-3516.
- Budget demand under sub-head Legislative Assembly (daily allowance). 3448-3449.
- Demand for the office of the Private Secretary to His Excellency the Viceroy. 3439-3441.
- Budget demand for Railways (working expenses). 3319-3321.
- Budget demand for Railways under sub-head Catering and Advertising Department of the Bengal-Nagpur Railway. 3392.
- Budget demand under Railways (motion for reduction by 1 crore and 14 lakhs). 3397.

RANGACHARIAN, RAO BAHADUR T.—*contd.*

Discussion on nominal cuts relating to non-votable expenditure, general questions relating to votable expenditure. 3373-74.

General-discussion of the budget for 1923-24. First stage. 2994-2999.

Motion that the Code of Criminal Procedure (Amendment) Bill as amended be passed. 2801.

Motion to consider the Code of Criminal Procedure (Amendment) Bill as passed by the Council of State. 1303-5, 1307, 1321.

Motion to postpone the consideration of the Code of Criminal Procedure (Amendment) Bill. 1023, 1024-1029.

Motion to consider the Code of Criminal Procedure (Amendment) Bill. 1035-1043.

Motion to consider clause 10 of the Criminal Procedure Code (Amendment) Bill. 1117.

Motion to consider clause 11 of the Criminal Procedure Code (Amendment) Bill. 1121, 1146, 1149, 1153, 1155, 1158, 1162.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clause 11. 1185-1186.

Clause 12. 1188, 1189, 1286-1287.

Clause 14. 1198-1199, 1300, 1261, 1207-1208.

Clause 15. 1213.

Clause 16. 1215-1218, 1220, 1321, 1225, 1226, 1229.

Clause 16. 1240-1241.

Clause 17. 1247-1249, 1254, 1258-1259, 1260-1263, 1265, 1266, 1271, 1272, 1275, 1276-1277.

Clause 18. 1279-1280.

Clause 20. 1380-1381.

Clause 21. 1382-1383.

Clause 23. 1407, 1409-1410, 1411, 1472-1473.

Clause 24. 1475.

Clause 25. 1479-1480.

Clause 26. 1497-1500, 1510-1512, 1517.

Clause 33. 1726-1727, 1728, 2230-2231.

Clause 34. 1748-1749.

Clause 35. 1752, 1753, 1754, 1755, 1756.

Clause 36. 1757.

Clause 37. 1759-1760.

Clause 40. 1763-1764.

Clause 44. 1766.

Clause 47. 1812-1813, 1818, 1819, 1820-1821, 1822.

Clause 54. 1833-34.

Clause 67. 1997-1998.

Clause 73. 2007-2008.

Clause 85. 2013.

Clause 87. 2015-16.

Clause 88. 2024, 2028-2030.

Clause 99. 2054-55.

Clause 106. 2067-68.

Clause 107. 2071.

Clause 117A. 2081.

RANGACHARIAR, RAO BAHADUR T.—*contd.*

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clause 126. 2087.

Clause 129. 2168.

Clause 131. 2173-74.

Clause 132. 2176, 2180, 2185, 2188, 2203, 2205-2206, 2208.

Consideration of clause 2 of the Finance Bill. 3738-40.

Consideration of Indian Finance Bill. 4001-4002.

Consideration of sub-clause (2) of clause 3 of the Finance Bill. 3784-85.

Consideration of the motion that clause 3 stand part of the Finance Bill. 3784.

Consideration of Schedule I of the Finance Bill. 3793.

Consideration of sub-clause (2) of clause 3 of the Finance Bill. 3780-82.

Motion to consider the Select Committee Report on Exclusion from Inheritance Bill. 4019.—Motion to re-circulate. 4027-28.

Consideration of Indian Penal Code (Amendment) Bill. 3834, 3835.

Consideration of the Report of the Select Committee on the Indian Official Secrets Bill. 2757-2759, 2770-2772, 2781-2782.

Code of Criminal Procedure (Amendment) Bill (Amendment of Section 4).—Motion to refer to Select Committee. 2557-58.

Motion to consider the Finance Bill. 3706-08.

Motion that the Report of the Select Committee on the Indian Penal Code (Amendment) Bill be taken into consideration. 2807-2808, 2809, 2815.

Motion to refer the Exclusion from Inheritance Bill to Select Committee. 2291-2296.

Criminal Law Amendment Bill. (Consideration of—). 2611, 2621, 2624-27, 2639, 2640-41, 2646-47.

Motion to take into consideration the Criminal Law Amendment Bill. 2505-2506, 2520-2521, 2524-2525, 2545.

Hindu Coparcener's Liability Bill.—Motion to refer to Select Committee. 2572-75.

Indian Mines Bill. Consideration of Joint Committee's Report. 1649-50.

Indian Official Secrets Bill. Consideration of Select Committee Report. 2259, 2267-69.

Information *re* meetings of the Legislative Assembly. 2923.

Postponement of resolution *re* separation of railway from general finance. 2916-2917.

Special Marriage Bill.—Motion to pass. 3921-22.

Workmen's Compensation Bill. Consideration of amendment made by Council of State. 2855.

Further consideration of Workmen's Compensation Bill. 1921, 1922, 1923, 1931-1932, 1936-1937, 1952, 1966-1967, 1969, 1973-1974, 1988-1989.

Consideration of Workmen's Compensation Bill. 1869-1870, 1872-1873.

Modification of Procedure in regard to discussion on List of Demands. 3239.

Motion to refer Indian Cotton Cess Bill to Joint Committee. 1621-1624, 1626.

Point of order whether annuities for purchase of Railways are votable or non-votable under Section 67-A of the Government of India Act. 3342-43.

Question *re* Bill and rules for the use of firearms for dispersing an assembly. 1176.

RANGACHARIAR, RAO BAHADUR T.—*concl'd.*

- Question *re* building of quarters at Raisina. 2479.
 Question *re* contract for carriage of coal from Calcutta to Rangoon. 2737-2739.
 Question *re* discussion by the Legislative Assembly of recommendations of the Retrenchment Committee. 1365.
 Question *re* employment of Indians in the Forest Research Institute. 1177.
 Question *re* employment of Indians in Paper Supply Firms. 1177.
 Question *re* Imperial Wireless. 3865-3870.
 Report of North-West Frontier Committee. 3871.
 Question (Supplementary) *re* expenditure on Hindu sacred buildings. 3940-3943.
 Question (Supplementary) *re* Gold Standard Reserve. 3938-3940.
 Question (Supplementary) *re* grant to Lady Harding Medical College. 3112.
 Question (Supplementary) *re* Railway sleepers. 3236.
 Supplementary question. Consultation of President in arranging for non-official business. 980.
 Supplementary question *re* principle of non-interference by Secretary of State on questions agreed upon by the Legislature and the Government of India. 1073.
 Resolution *re* adoption of a policy of protection. 2354.
 Resolution *re* change of method of examination for the Indian Civil Service. 1430-31.
 Resolution *re* despatch from Secretary of State *re* Indian Autonomy. 2715-2721, 2735-2736.
 Resolution *re* emigration of unskilled labourers to Ceylon. 2105, 2112-16, 2132, 2137, 2138.
 Resolution *re* emigration of unskilled labourers to Straits Settlements and Malay States. 2144.
 Resolution *re* emigration of unskilled labourers to Ceylon ; proposes adjournment. 1779.
 Resolution *re* emigration of unskilled labourers to Mauritius. 3142-47.
 Resolution *re* King's Commissions for Indians and Indianization of Indian Regiments. 2432-2434.
 Resolution *re* protection of women wage-earners in agriculture. 1802-1804.
 Resolution *re* workmen's compensation in agriculture. 1791-1792.

RANSOMS—

- Question *re* — paid in North-West Frontier Province. 973.

RATES AND FARES—

- Question *re* the reduction of — on East Indian Railway. 1295.

RATES FOR COAL—

- Question *re* — for Railway use. 2964-65.

RATES, RAILWAY AND STEAMER—

- Question *re* reduction of —. 1337.

RATES, TRIBUNAL—

- Question *re* establishment of the — in accordance with the recommendations of the Ackworth Committee. 3024.

REBATE SYSTEM—

- See* "Deferred Rebate System."

RECRUITMENT—

Question *re* new method of — in Telegraph Check Office. 1107.

REDDI GARU, M. K.—

Illegitimate Sons' Rights Bill.—Motion to refer to Select Committee. 4045.

Question *re* adequate representation of communities in public services, Madras. 1069.

Question *re* details of appointments, creeds, sects, etc., in the postal circles in Madras. 995.

Question *re* placing of votable items in railway Budget before the Standing Finance Committee. 4007.

Question *re* price of quinine. 1068.

Question *re* purchase of quinine and cinchona bark. 1066.

Question *re* railway service. 3599-3600.

Question *re* reserve stocks of quinine and cinchona. 1069.

Question *re* stocks of quinine and cinchona bark held and prices thereof. 1067.

Question *re* whether grant of passes is considered in fixing salary. 3600.

Resolution *re* wiping out of Provincial contribution. 2674-2677.

REDUCTIONS OF STAFF—

Question (Supplementary) *re* Secret Service Grant expended by Central Bureau of Information. 1771-72.

See "Bengal Nagpur Railway."

REFRESHMENT ROOMS—

Question *re* — on North-Western Railway. 2963.

Question *re* contract of — on North-Western Railway. 2963-64.

Question *re* contract for — at Railway Stations. 3234.

REFUNDS—

Budget. Demands for Grants. —. 3672.

REGISTRARS—

Question *re* duties of — in Government of India Secretariat. 1074.

Question *re* qualifications of — of Joint Stock Companies. 2157-58.

REGISTRARS AND CASHIERS—

Question *re* double journeys by — of Departments of the Government of India to Delhi and Simla and *vice versa*. 969.

REGISTRAR, REVENUE AND AGRICULTURE DEPARTMENT—

Question *re* extension of service of —. 1618-19.

Question *re* — appointed as Assistant Secretary. 1619.

REGULATION—

Question *re* confiscation of property under III of 1818. 3172.

See "Frontier Crossing."

REGULATION (ESTATES)—

Question *re* estates held under — 3 of 1818. Estates. *See* "Regulation."

REGULATIONS—

Statement *re* Conference to consider — under the Electoral Rules. 2923.

RELIGIOUS BUILDINGS—

Question *re* expenditure on — and clergy. 2345.

REMITTANCES TO ENGLAND—

Question *re* — as home charges. 3123.

REMUNERATIVE RAILWAY PROJECTS—

Question *re* method of assessment, —. 1169.

RENEWALS—

Question *re* arrears of — on Railways. 1168.

Question *re* railway —. 2278.

RENTS—

Question *re* — in Delhi and Simla. 1470-1471.

Question *re* enhancement of — of Hostels in Raisina. 1531-32.

Question *re* method of fixing — in Raisina. 1530-31.

Question *re* — and cost of labour in Chakrata. 1847.

Question *re* — paid by Government officials. 2665-2666.

Question *re* comparison of — at Raisina, Simla and Civil Lines. 2667.

Question *re* percentage of — payable by officers. 3681.

Question *re* "pooled" — at Raisina. 2666.

Question *re* profit or loss on — of Raisina. 2666.

RENTS OF QUARTERS—

See "Delhi."

RENT OF BUNGALOWS—

See "Delhi."

RENTS IN DELHI—

Question *re* increase of —. 1109.

RE-ORGANISATION—

Question *re* — of Railway Department. 2278.

REPEALING AND AMENDING BILL—

Motion for leave to introduce. 2222.

Adopted. 2222.

Motion to take into consideration. 2483.

Adopted. 2483.

Consideration. 2484.

Motion to pass. 2484.

Adopted. 2484.

Message from the Council of State *re* —. 2881.

See "Bill."

RETIRING OFFICERS—

Question *re* differential treatment accorded to —. 1526-27.

RESEARCH—

Question *re* — at Dehra Dun and Pusa Institutes. 1009.

RESEARCH INSTITUTE—

Question *re* development of Forest College at Dehra Dun into a —. 1085.

RESERVED COMPARTMENTS—

Question *re* amount drawn by members of the Council of State on account of —. 1090.

Resolution *re* — on Railways for particular communities. 3173-91.

RESOLUTIONS—

Inquiry *re* dates of discussion for non-official —. 3363.

Point of order *re* discussion within a year of — raising the same question. 2673.

RESOLUTIONS—*contd.*

- Postponement of — *re* separation of railway from general finance. 2914-2923.
- Question *re* number of non-official — admitted, discussed and postponed. 3105.
- Question *re* action taken on Babu Ujagar Singh Bedi's — re-voting in Landholders' Constituencies. 2788.
- Question *re* — in the Assembly. 978.
- Question *re* — admitted but not discussed in Assembly. 979.
- Question *re* — passed by Legislatures and action taken by Government. 990.
- Question *re* the — of the National Liberal Federation *re* the grant of complete local self-Government. 1288.
- *re* adequate representation of all classes and communities in services under the Government of India. 3192-3227.
- *re* adoption of a policy of protection. 2348-2407.
- *re* change of method of examination for the Indian Civil Service. 1416-1442.
- *re* despatch from Secretary of State *re* Indian Autonomy. 2715-2736.
- *re* emigration of unskilled labourers to Ceylon. 1775-83.
- Discussion adjourned. 1783.
- *re* emigration of unskilled labourers to Mauritius. 3138-68.
- *re* emigration of unskilled labourers to Ceylon. 2104-2143.
- *re* emigration of unskilled labourers to Straits Settlements and Malay States. 2143-2146.
- *re* King's Commissions for Indians. 1457-1468.
- *re* King's Commissions for Indians and Indianization of Indian Regiments. 2417-2465.
- *re* protection of women wage-earners in agriculture. Recommendation that legislation be not introduced at present. 1793-1804.
- *re* railway concessions and reduction in fares. 3946-3953.
- *re* reserved compartments on Railways for particular communities. 3173-91
- *re* scholarships to Indians for Research Work. 1443-53.
- *re* setting apart of revenues by Central Government with a view to exemption of Provincial contributions for six years. 2673-2699.
- *re* State management of Railways in India. 2046-2049.
- Discussion adjourned. 2049.
- *re* State management of railways in India. 2861-2881, 2881-2903.
- *re* status of Indian settlers in Kenya. 2701-2715.
- *re* stoppage of recruitment for services outside India. 3953-3967.
- *re* supply of facilities to Members of the Legislatures to discharge their public duties. 1453-57.
- *re* workmen's compensation in agriculture. 1784-1793.
- Statement (laid on the table) *re* action taken by Government on certain — of the Legislative Assembly. 2601-08.
- Statement *re* outstanding — of the Assembly. 3870.

RESOLUTIONS, NON-OFFICIAL—

- Question *re* date for discussing — and Bills. 3689.

RETAINERS OF INDIAN RAJA'S, ETC.—

- Question *re* position of — under Indian Arms Act. 3857-3858.

RETIREMENT—

Question *re* — of superior officers before 31st December 1925. 129f.

RETRENCHMENT COMMITTEE—

Question *re* the publication of the correspondence on the subject of the —. 1544.

Question *re* discussion by the Legislative Assembly of the recommendations of the —. 1365.

RETRENCHMENT PROPOSALS—

Question *re* — and Retrenchment Committee. 994.

RETURN TICKETS—

Question *re* increase in railway revenue owing to discontinuance of railway —. 1358.

Question *re* issue of first and second class — at concession rates. 3730.

Question *re* re-introduction of the system of the issue of —. 3120.

REVENUE AND AGRICULTURE DEPARTMENT—

Question *re* outsiders appointed in —. 1620.

Question *re* Indians not appointed as Superintendents in —. 1619-20.

REVENUE AND EXPENDITURE—

Question *re* — (reduction in Civil Department and Military expenditure). 1008.

REVERSE COUNCIL BILLS—

Question *re* —. 1236.

RHODES, SIR CAMPBELL—

Adjournment of resolution *re* despatch from Secretary of State *re* Indian Autonomy. 2735.

Budget demand under sub-head Legislative Assembly (conveyance allowance). 3458.

Budget demand; Customs. (Overtime and holiday allowances.) 3255-56.

Budget. Demands for Grants. Interest on Debt and Sinking Funds. 3619.

Budget. Demands for Grants. Expenditure charged to Capital in respect of Railways. 3665-66.

Consideration of Indian Finance Bill. 3978-3981.

Consideration of clause 2 of the Finance Bill. 3760-62.

Consideration of sub-clause (2) of clause 3 of the Finance Bill. 3779-80.

Consideration of Schedule I of the Finance Bill. 3791-92.

Criminal Law Amendment Bill. (Consideration of —). 2619.

Messages of congratulation on the birth of H. R. H. Princess Mary's son. 2091.

Motion to circulate the Indian Stamp (Amendment) Bill for opinion. 2829-2830.

Motion to take into consideration the Criminal Law Amendment Bill. 2490.

Nomination of — to be a member of the Select Committee on Dr. Gour's Code of Civil Procedure (Amendment) Bill. 2046.

Question *re* alteration of date of discussion of resolution *re* State management of Railways. 2154.

Resolution *re* adoption of a policy of protection. 2364-2366. 2401.

Resolution *re* State management of railways in India. 2869-2871, 2872, 2873.

RIKABGANJ GURDWARA—

See "Shrines." 3104-05.

ROHILKHUND AND KUMAON RAILWAY—

Question *re* fans on —. 1617.

ROHILKHUND AND KUMAON RAILWAY COMPANY—

Payment of compensation to — in connection with wood fuel. 1167.

ROLLING STOCK—

Question *re* improvements to — on Assam Bengal Railway. 4017.

ROLLING STOCK (RAILWAY)—

Question *re* inclusion in Railway Administration Report of expenditure on —. 1173.

ROLLING STOCK OF PASSENGER TRAINS—

Question *re* the number of — which are not issued daily. 1355.

ROYAL ARMY MEDICAL CORPS—

Question *re* marriage allowance in —. 4016-17.

ROYAL COMMISSION—

Appointment of a — on Indian Services. 1489-1490.

Motion for adjournment to discuss the appointment of a — on Indian Services. 1543-44, 1581-1600.

Question *re* expenditure on — on Public Services in 1886-87 and 1916. 1892.

Question *re* Muhammadan representation on the — on the Public Services in India. 3120.

Question *re* — on the Indian Civil Service. 1955.

Question *re* a resolution passed by the National Liberal Federation against the appointment of a — on Public Services. 1288.

RULES—

Question *re* — under Government of India Act. 1773.

RULING—

— that a member cannot criticise a department after the budget demand has been sanctioned by the Legislature. 3591.

— that a proposed amendment is out of order if it attempts to bring in an Act which is not to be amended by the original bill under discussion. 2502.

— that a bill cannot be moved by anybody excepting its introducer. 2598.

— that a review of the speeches made on a motion which the House rejected is not in order. 3489.

— by the President *re* comment on the conduct either of the Crown or of the Governor General in his actions apart from the Government. 4001-4002.

— by P. L. A. in regard to the scope of the Finance Bill of which he is the head. 3718-19.

— that motions for smaller reductions in a demand, after the whole demand (on same subject) has been moved and voted on are out of order —. 3382-83.

RUPEE NOTES—

Question *re* circulation of one —. 3862-3863.

RUSHBROOK WILLIAMS, PROFESSOR—

Question *re* employment of —. 1770.

See "Moral and Material Progress Report." 1770-71.

RUSTOMJI, MR.—

Question *re* remuneration paid to — for his lectures in America on India. 1004.

S

SAHNEY, MR., COMPLAINT OF—

Question *re* action taken against the guard on —. 1096.

SALARIES—

See "Railway Staff." 2343.

SALOON CARRIAGES, RAILWAY—

Question *re* —. 975.

SALT—

Question *re* output of — in Burma. 3170-71.

SALT DEPARTMENT—

Question *re* personnel and working of the Northern India —. 3820-22.

SALT, EXPENDITURE ON—

Question *re* — for fish curing industry. 1069.

SALT DUTY—

President's ruling that alternative to — must be moved by member of Governor General's Executive Council. 3719.

SAMS, MR. H. A.—

Budget demand for Indian Postal and Telegraph Department. 3587-90.

Motion *re* demands for supplementary grants. 3110.

Motion to take into consideration the Government Savings Banks (Amendment) Bill. 2840.

Oath of Office. 2277.

SAMARTH, MR. N. M.—

Budget. General discussion of the — for 1923-24. First stage. 3056-3658.

Budget demand; Customs (Reduction by 4 lakhs). 3268.

Budget demand for Railways. (Motion for lump reduction). 3407-08.

Budget demand for salt. 3416.

Budget demand for Indo-European Telegraph Department. 3593-94.

Budget. Demands for Grants. Miscellaneous (Public Services Commission). 3637-3638.

Budget. Demands for grants. Civil Works. 3658.

Messages of congratulation on the birth of Her Royal Highness Princess Mary's son. 2091.

Motion to consider the Code of Criminal Procedure (Amendment) Bill. 1037, 1038.

Motion to consider the Code of Criminal Procedure (Amendment) Bill as passed by the Council of State. 1304, 1319, 1323-24, 1326.

Motion to consider the Criminal Law Amendment Bill. 2499-2500, 2541.

Motion to postpone the consideration of the Code of Criminal Procedure (Amendment) Bill. 1023.

Motion to consider clause 11 of the Criminal Procedure Code (Amendment) Bill. 1138, 1153.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clause 11. 1185.

Clause 14. 1195-96.

Clause 16. 1220-21.

SAMARTH, MR. N. M.—*contd.*

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL

Consideration of—

Clause 21. 1395.

Clause 33. 1742-43.

Discussion on nominal cuts relating to non-votable expenditure, general questions relating to votable expenditure. 3374.

Further consideration of Workmen's Compensation Bill. 1961-1962, 1980.

Indian Mines Bill. Consideration of Joint Committee's Report. 1655.

Point of order whether sinking fund can be discussed during budget demands. 3345.

Postponement of resolution *re* separation of railway from general finance. 2918.Question *re* authority under which the Standing Army in India is maintained. 2480.Question *re* Imperial Wireless. 3865-3870.Resolution *re* State management of Railways in India. 2048.

SANITARY COMMISSIONER—

Question *re* functions of the — with the Government of India. 3100.

SANTHAL HATUM SERAI RAILWAY STATION—

Question *re* waiting rooms for females at —, Oudh and Rohilkhand Railway. 3865.

SARA-SIRAJGUNGE RAILWAY—

Question *re* waterways and embankments on —. 1235.

SARFARAZ HUSSAIN KHAN, KHAN BAHADUR—

Budget. General discussion on — of 1923-24. First stage. 3074-3076.

Budget demand under sub-head Legislative Bodies. 3468.

Budget demand under sub-head Foreign and Political Department. 3492.

Budget demands for grants. Commercial Intelligence (Bureau). 3624.

Budget. Demands for grants. Miscellaneous (Miscellaneous and unforeseen charges). 3627.

Budget. Demands for grants. Civil Works. 3657, 3658.

Consideration of clause 30 of the Code of Criminal Procedure (Amendment) Bill. 1567.

Consideration of clause 47 of the Code of Criminal Procedure (Amendment) Bill. 1809-1810.

Consideration of sub-clause (2) of clause 3 of the Finance Bill. 3783.

Further consideration of Workmen's Compensation Bill. 1916.

Indian Official Secrets Bill. Consideration of Select Committee Report. 2253, 2260.

Legal Practitioners (Women) Bill. 3853-54.

Motion to re-circulate the Exclusion from Inheritance Bill. 4032-33.

Motion to refer to Select Committee the Legal Practitioners (Amendment) Bill. 2581-82.

Motion to refer the Mussalman Waqfs Registration Bill to Select Committee. 2316-2317.

Motion that the Report of the Select Committee on the Indian Penal Code (Amendment) Bill be taken into consideration. 2805, 2827.

Point of order *re* discussion within a year of resolutions raising the same question. 2673.

SARFARAZ HUSSAIN KHAN, KEAN BAHADUR—*contd.*

- Question *re* absence of privy and urinal arrangements in servants compartments. 1364.
- Question *re* action taken against the guard on complaint of Mr. Sahney. 1096.
- Question *re* admission of Indians into the Royal Air Force. 1097.
- Question *re* advance of passage money not granted to Provincial Civil Services. 1606.
- Question *re* annual report of the Pusa Agricultural Institute. 1364.
- Question *re* arrangements for police patrol in Raisina quarters. 3170.
- Question *re* dacoity in the clerks' quarters at Timarpur. 3169.
- Question *re* fund for Haj pilgrims. 1096.
- Question *re* future policy in respect to Waziristan. 1363.
- Question *re* inconveniences caused by Gulzarbagh Station Platform. 1097-98.
- Question *re* Inter class accommodation on railways. 1363.
- Question *re* interpretation of "principal place of business" used in Income-Tax Act. 1097.
- Question *re* lighting on Bengal and North-Western Railway. 1605.
- Question *re* listed posts. 1097.
- Question *re* number of Indian pilgrims travelling during the Haj season. 1096.
- Question *re* patrol parties in the clerks' quarters at Timarpur (Delhi). 3169.
- Question regarding pay and recruitment of Delhi Police Sergeants. 3233.
- Question regarding pay of Delhi Police Sub-Inspectors. 3233.
- Question *re* payment of piece-workers in Presses. 1769.
- Question *re* Press Fine Fund. 1606.
- Question *re* protection against dacoities in Raisina quarters. 3169-70.
- Question *re* provision of doors and windows in the Indian Clerks' quarters at Raisina. 3170.
- Question *re* Pusa Agricultural Institute. 1098.
- Question *re* railway workshops and technical schools on railways. 1363.
- Question *re* removal of 1st and 2nd class waiting rooms at Delhi Station to upper storey. 2150-51.
- Question *re* second class waiting room at Victoria Terminus Station, Bombay 2961.
- Question *re* separate waiting rooms for Intermediate and third class passengers. 2150.
- Question *re* steamer service between Jeddah and Yamboos. 1098.
- Question, *re* substitution of 'Urdu' for 'Hindustani' in Indian Civil Service examination syllabus. 1095.
- Question (Supplementary) *re* release of political prisoners. 3098.
- Resolution *re* status of Indian settlers in Kenya. 2706.

SARMA, HON'BLE MR. B. N.—

- Budget demand under sub-head Foreign and Political Department. 3497.
- Budget demand for Public Works Department. 3563.
- Budget demand for Indian Postal and Telegraph Department. 3576-79.
- Budget demand for Indo-European Telegraph Department. 3594, 3595 3596.
- Budget. Demands for grants. Forest. 3609-10, 3612, 3613.
- Budget. Demands for grants. Civil Works. 3660.

SARMA, HON'BLE MR. B. N.—*contd.*

Consideration of the Report of the Joint Committee on the Indian Cotton Cess B.II. 2658-60, 2662, 2752.

Motion to refer the Land Acquisition (Amendment) Bill to Select Committee. 2331-2334, 2338.

Resolution *re* emigration of unskilled labourers to Ceylon, accepts proposal for adjournment. 1783.

Resolution *re* emigration of unskilled labourers to Ceylon. 2104-08, 2114, 2117, 2128, 2135-40, 2141.

Resolution *re* emigration of unskilled labourers to Straits Settlements and Malay States. 2145-46.

Resolution *re* status of Indian settlers in Kenya. 2712, 2713-2714, 2715.

Resolution *re* emigration of unskilled labourers to Mauritius. 3147-53.

SARVAJHIKARY, SIR DEVA PRASAD—

Budget. General discussion of — for 1923-24. First stage. 2990-94.

Budget demand; Customs (Pay of establishment). 3244-45.

Budget demand; Customs (Travelling allowance in Madras). 3250-51.

Budget demand; Customs (Leave allowance in Bombay). 3260-61.

Budget demand for Income-tax Re-organisation of Department. 3287-88.

Budget demands for Railways (working expenses). 3325-27.

Budget demand for miscellaneous Railway expenditure under Railways (Audit and Control). 3396.

Budget demand for Railways. (Motion for lump reduction). 3402-03.

Budget demand for salt. 3410-11.

Budget demand under sub-head Hill Journey under General Administration. 3425.

Budget demand under sub-head Legislative Assembly (conveyance allowance). 3454.

Budget demands for Grants. Forest (Allowances and Honoraria). 3606.

Budget demands for Grants. Forests. 3605, 3610.

Budget. Demands for Grants. Interest on Debt and Sinking Funds. 3621-3622, 3623.

Budget. Demands for Grants. Commercial Intelligence. 3626.

Budget. Demands for Grants. Miscellaneous (Public Services Commission). 3638-3640.

Budget. Demands for Grants. Education (Chiefs' Colleges). 3647-3648.

Budget. Demands for Grants. Education. 3648.

Budget. Demands for Grants. Delhi. 3652-3653.

Budget. Demands for Grants. Civil Works. 3659-3660.

Discussion on nominal cuts relating to non-votable expenditure, general questions relating to votable expenditure. 3373.

Consideration of Workmen's Compensation Bill. 1856-1857, 1870.

Further consideration of Workmen's Compensation Bill. 1908-1909.

Consideration of Indian Finance Bill. 3986, 3987-3989.

Consideration of the Report of the Joint Committee on the Indian Cotton Cess Bill. 2751-2752.

Consideration of the Report of the Select Committee on the Indian Official Secrets Bill. 2767-2769.

Motion to consider the Code of Criminal Procedure (Amendment) Bill. 1037, 1056.

SARVADHIKARY, SIR DEVA PRASAD—*contd.*

Motion to consider the Code of Criminal Procedure (Amendment) Bill as passed by the Council of State. 1302, 1327-1328.

Consideration of clause 2 of the Finance Bill. 3762-3765.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clause 11. 1134, 1135, 1136, 1137.

Clause 14. 1195.

Clause 20. 1379-1380.

Clause 21. 1386-1387.

Clause 33. 1742.

Clause 47. 1816-1817.

Clause 109. 3823-3824.

Motion to circulate the Indian Stamp (Amendment) Bill for opinion. 2834.

Motion to consider the Government Savings Banks (Amendment) Bill. 2838.

Motion to consider the Report of the Select Committee on Married Women's Property (Amendment) Bill. 2284-2286.

Motion to pass the Indian Penal Code (Amendment) Bill. 3134-3135.

Motion to postpone the consideration of the Code of Criminal Procedure (Amendment) Bill. 1025, 1027.

Motion to re-circulate Exclusion from Inheritance Bill. 4028-4029.

Motion to refer to Select Committee the Legal Practitioners (Amendment) Bill. 2581.

Motion to refer the Mussalman Waqfs Registration Bill to Select Committee. 2323.

Motion to refer Indian Cotton Cess Bill to Joint Committee. 1625-1626.

Motion to take into consideration the Criminal Law Amendment Bill. 2490-2492, 2508-2509.

Motion that the Report of the Select Committee on the Indian Penal Code (Amendment) Bill be taken into consideration. 2809-2811.

Motion that the Code of Criminal Procedure (Amendment) Bill as amended be passed. 2794-2796.

Motion for adjournment to discuss the appointment of a Royal Commission on Indian Services. 1583-1587.

Question *re* access to recommendations of the Central Railway Advisory Council. 2742.

Question *re* Catering Departments on the East Indian Railway and Eastern Bengal Railway. 2155-2156.

Question *re* constitution and functions of the Public Services Commission. 2158.

Question *re* decision as to the last day of the Delhi Session. 3689.

Question *re* discussion of report of the Incheape Committee. 3363.

Question *re* establishment of Railway Advisory Councils. 2477.

Question *re* expenditure of different Departments during the last fortnight of March. 2953.

Question *re* expenditure of Railway Commission. 2851-2852.

SARVADHIKARY, SIR DEVA PRASAD—*contd.*

Question *re* expenditure on Headquarters Establishment of Railway Board. 2851.

Question *re* expenditure under the head of "leave and allowances." 2952-53.

Question *re* expenditure under the head of "Supply and Services" and "Contingencies." 2952.

Question *re* Imperial Wireless. 3865-3870.

Question *re* Indian delegation from Kenya to London Conference. 3870-3871.

Question *re* Indians Stores Department. 2852.

Question *re* issue of free railway passes and privilege ticket orders for the staff of the Railway Board. 2951-52.

Question *re* preferential employment of Anglo-Indians and Domiciled Europeans on the East Indian Railway. 964.

Question *re* purchase of stores through the Central Stores Department. 2786-2787.

Question *re* Railway Audit Systems. 2852.

Question *re* recommendations of the Lytton Committee relating to Indian students in England. 2156.

Question *re* reduction in Garrison in India and Headquarters Command. 965.

Question *re* witnesses examined by the Incheape Committee. 2410.

Question (Supplementary) *re* appointment of Europeans on special terms to the Indian Medical Service. 1084.

Question (Supplementary) *re* Catering Departments on Railways. 1609-10.

Question (Supplementary) *re* Deferred Rebate System. 1889.

Question (Supplementary) *re* expenditure on coupe composites. 4008-4009.

Question (Supplementary) *re* Gold Standard Reserve. 3938-3940.

Question (Supplementary) *re* grant of passes considered in fixing salary. 3600.

Question (Supplementary) *re* increase in coal mine accidents and steps for prevention. 1608-09.

Question (Supplementary) regarding lac-research work. 3233.

Question (Supplementary) *re* Lady Hardinge Medical College. 3114.

Question (Supplementary) *re* memorials from Members of the Indian Civil Service. 981.

Question (Supplementary) *re* restoration of concessions on return tickets. 1163.

Question (Supplementary) *re* temporary appointments in the Government of India Secretariat in view of retrenchments. 967.

Question (Supplementary) *re* thirty new appointments to the Indian Medical Service. 980-81.

Question (Supplementary) *re* termination of contract with the East Indian Railway. 1338.

Question (Supplementary) *re* tours of officers of Central Bureau of Information. 1771.

Resolution *re* adequate class and communal representation in services under the Government of India. 3200-03, 3227.

Resolution *re* adoption of a policy of protection. 2394-2397.

Resolution *re* despatch from Secretary of State *re* Indian Autonomy. 2723-2725.

Resolution *re* emigration of unskilled labourers to Ceylon. 1779, 1781-83.

SARVADHIKARY, SIR DEVA PRASAD—*concl'd.*

- Resolution *re* emigration of unskilled labourers to Mauritius. 3162-64.
 Resolution *re* King's Commissions for Indians. 1465-68.
 Resolution *re* scholarships to Indians for research work. 1449-51.
 Resolution *re* separation of railway from general finance. (Postponement of —). 2917-2918.
 Resolution *re* State management of Railways in India. 2047-48, 2882-2886.
 Resolution *re* status of Indian settlers in Kenya. 2706-2708.
 Statement of lump retrenchment figures under budget items. 3130.

SASSOON, CAPTAIN E. V.—

- Budget demand for Income-tax (Re-organisation of Department). 3279-80.
 Budget demand for Railways (working expenses). 3321-23.
 Budget demand for Railways. Motion for reduction. 3398-3400.
 Budget. Demands for grants. Miscellaneous (Public Services Commission). 3634, 3635.
 Cotton Transport Bill. 1710.
 Indian Cotton Cess Bill. (Consideration of Report of Joint Committee) 2655-58.
 Consideration of Workmen's Compensation Bill. 1854-1856, 1861.
 Further consideration of Workmen's Compensation Bill. 1920-1921, 1940, 1947.
 Further consideration of Workmen's Compensation Bill. 1957-1958, 1965, 1971-1972, 1978.
 Motion to consider the Finance Bill. 3699-3702.
 Postponement of resolution *re* separation of railway from general finance. 2915-2916.
 Question *re* purchase of motor cars by Slough Syndicate from Iraq surplus. 2670.
 Resolution *re* State management of Railways in India. 2893-2894.

SASTRI, RIGHT HON'BLE S.—

- Question *re* allowances drawn by — in connection with tours and work on Committees. 3680-81.
 Question *re* mission of —. 2548.

SAVINGS BANKS—

- The Government — (Amendment) Bill. 2838-2842.

SAVINGS BANK (AMENDMENT) BILL (GOVERNMENT)—

- Assent of the Governor-General to —. 3815.
See "Government —."

SCHAMNAD, SAHIB BAHADUR MAHMOOD—

- Budget. Demands for grants. Delhi. 3651-3652.
 Motion to consider Select Committee Report on the Mussalman Waqfs Registration Bill. 3875, 3876, 3883, 3884.
 Question *re* Bhatkal Railway extension 3857.
 Question *re* building of a mosque at Raisina near the Raisina Hostels for members. 3688-89.
 Question *re* Railway connection in the West Coast, Madras. 3677.
 Question (Supplementary) *re* elections to central and local legislatures. 3231.

SCHOLARSHIPS—

- Question *re* forestry—, 1009.
 Question *re* grant of veterinary — to Indians. 1010.
 Resolution *re* — to Indians for research work. 1443-53.

SCHOOLS—

- Question *re* Railway Hill —, 4008.

SCIENTIFIC DEPARTMENTS—

- Budget. Demands for grants. Other —, 3670.

SEAMEN—

- Question *re* compensation and German Reparation Award to Indian —, 1353.
 Question *re* difference between Indian and European — in regard to wages, allowances, etc. 1347.
 Question *re* number of Indian — engaged in the Great War. 1352.

SEAMEN, INDIAN—

- Question *re* the demands of — in regard to clothing, accommodation. 1347.

SEAMEN RECRUITMENT COMMITTEE'S REPORT—

- Question *re* giving effect to —, 1348.

SEARCH LIGHTS—

- Question *re* — on trains. 1612.

SECRET SERVICE DEPARTMENT—

- Question *re* —, 2482.

SECRET SERVICE GRANT—

- Question *re* — expended by Central Bureau of Information. 1771-72.

SECRETARIAT (GOVERNMENT OF INDIA)—

- Question *re* minimum probationary pay in —, 1091.

SECRETARY OF STATE—

- Budget. Demands for grants. Expenditure in England under the control of the —, 3662.

- Question *re* powers of sanction of — over and above the budget grants. 3125.

- Question (Supplementary) *re* principle of non-interference by — on questions agreed upon by the Legislature and the Government of India. 1073.

- Resolution *re* despatch from — *re* Indian Autonomy. 2715-2736.

SECRETARIES—

- Question *re* Indians as —, Deputy Secretaries, etc. 3973-3974.

SECRETARIES, ASSISTANT—

- Question *re* duties of — in Government of India Secretariat. 1074.

SECRETARIAT, IMPERIAL—

- Question *re* tenure appointments of superior officers of —, 1021.

SECRETARIAT, IMPERIAL—OFFICERS IN THE SUPERIOR SERVICE—

- Question, *re* Indians and non-Indians in the cadre of —, 996.

SECURITIES—(GOVERNMENT)—

See "Government Paper."

SELECT COMMITTEE—

Question *re* number of — and other Committees and sittings. 3116.

SELECTION COMMITTEE—

Question *re* the — for Income-tax Auditors. 2475-76.

SEN, RAI BAHADUR N. K.—

Motion to consider clause 11 of the Criminal Procedure Code (Amendment) Bill. 1119, 1120, 1121, 1122, 1140, 1141, 1144-1147, 1149, 1150.

Consideration of clause 14 of the Code of Criminal Procedure (Amendment) Bill. 1208.

Consideration of clause 30 of the Code of Criminal Procedure (Amendment) Bill. 1565-1566.

SEN, MR. S. N.—

Question *re* conferment of a degree by the London University on — of the Meteorological Service. 2664.

SERGEANTS IN ARMY HEADQUARTERS—

Question *re* —. 984.

"SERVANT OF INDIA"—

Article *re* discussion of Railway Budget. 1171.

SERVANTS—

Question *re* — travelling by mail trains. 1617.

SERVANTS' COMPARTMENTS—

Question *re* absence of privy and urinal arrangements in —. 1364.

SERVICES—

Resolution *re* stoppage of recruitment for — outside India. 3953-3967.

SERVICES (INDIAN)—

Motion for adjournment to discuss the appointment of a Royal Commission on —. 1543-44, 1581-1600.

"SERVICE" POSTAGE STAMPS FOR LEGISLATURES—

Question *re* supply of —. 1016.

SETTLERS (INDIAN)—

Resolutions *re* status of Indian — in Kenya. 2701-2715.

SHAFI, HON'BLE PR. MIAN SIR MUHAMMAD—

Budget demand under sub-head Legislative Assembly. 3461-3463, 3464.

Budget demand under sub-head Legislative Assembly (daily allowance). 3451.

Budget demand under sub-head Legislative Assembly (conveyance allowance). 3453.

Budget demand for separate establishment for Legislative Assembly. 3461.

Budget demand under sub-head Council of State (Travelling allowance). 3465.

Budget demand for Army Department (Standing Army). 3547-52.

Motion to consider Report of Select Committee on the Mussatman Waqfs Registration Bill. 3882-84, 3891-95, 3897.

SHAFI, HON'BLE DR. MIAN SIR MUHAMMAD—

Motion to consider the Code of Criminal Procedure (Amendment) Bill as passed by the Council of State. 1325-26.

Motion to consider clause 11 of the Criminal Procedure Code (Amendment) Bill. 1129, 1130, 1131, 1132, 1134, 1138.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clause 16. 1225-26.

Clause 17. 1252-54.

Clause 33. 1570-1572, 1574-1575, 1578-1579.

Clause 34. 1749-50.

Clause 132. 2193-97.

Motion to refer the Exclusion from Inheritance Bill to Select Committee. 2300.

SHAHAB-UD-DIN, CHAUDHURI—

Budget. General discussion of the -- for 1923-24. First stage. 2987-90.

Consideration of clause 2 of the Finance Bill. 3745-47.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clause 47. 1816.

Clause 54. 1827, 1828, 1830.

Clause 55. 1836.

Consideration of Workmen's Compensation Bill. 1878-1879.

Motion to refer the Mussalman Waqfs Registration Bill to Select Committee. 2318-2320, 2323, 2324.

Motion to adjourn the consideration of clause 2 of the Finance Bill relating to enhanced salt duty. 3722.

Resolution *re* adequate class and communal representation in services under the Government of India. 3224-25.

SHAHANI, MR. S. C.—

Budget. General discussion of the — for 1923-24. First stage. 2966-69.

Budget demand ; Customs (Pay of establishment). 3249.

Budget demand ; Customs (Reduction by 11 lakhs). 3266.

Budget demand for Income-tax (Re-organisation of Department). 3282-83.

Budget demand for Railways (working expenses). 3305-7.

Consideration of Indian Finance Bill. 3995-3998.

Consideration of clause of 21 of the Code of Criminal Procedure (Amendment) Bill as passed by the Council of State. 1388.

Consideration of Indian Penal Code (Amendment) Bill. 3839.

Consideration of the motion that clause 3 stand part of the Finance Bill. 3789-90.

Motion to circulate for opinion on the Special Marriage Bill. 3915.

Motion to consider Report of Select Committee on the Mussalman Waqfs Registration Bill. 3883.

Motion to refer the Exclusion from Inheritance Bill to Select Committee. 2298-2299.

Question *re* appointment of a third Assistant Collector, Customs, Karachi. 1019.

Question *re* differences in the furlough and leave regulations between the European and Indian officers on Railways. 1293.

SHAHANI, Mr. S. N.—*contd.*

- Question (Supplementary) *re* circulation of one rupee notes. 3862-3863.
 Question (Supplementary) *re* buildings of historical and archaeological interest. 2940-3943.
 Question (Supplementary) *re* condition of permanent quarters at Raisina. 3861-3862.
 Question (Supplementary) *re* designation of Legislative Assembly as "Lower House." 3937-3938.
 Question (Supplementary) *re* grant of motor haulage and conveyance allowance to members of the Indian Legislature. 2412.
 Question (Supplementary) *re* grant of titles to Members of Legislatures. 3929.
 Question (Supplementary) *re* importation of sleepers. 3128.
 Question (Supplementary) *re* office order by Mr. Dewar, A. G., Punjab, *re* absences from office. 1528-29.
 Question (Supplementary) *re* recruitment of Telegraph Signallers. 3933-3934.
 Question (Supplementary) *re* retail sale of postage stamps. 3935-3936.
 Resolution *re* adoption of a policy of protection. 2389-2394.
 Resolution *re* change of method of examination for the Indian Civil Service. 1427-28, 1442.
 Resolution *re* King's Commissions for Indians and Indianization of Indian Regiments. 2419, 2454-2457.
 Resolution *re* railway concessions and reductions in fares. 3947.

SHIP-BUILDING, AERONAUTICS AND MARINE ENGINEERING—

- Question *re* facilities for training in ——. 1013.

SHIPPING BROKER—

- Question *re* the appointment of a — Mr. S. K. Ghose in Bengal. 1349.
 Question *re* licensed — in the ports of India. 1351.

SHIPPING COMMITTEE—

- Question *re* composition of the ——. 2153-54.
 Question *re* non-appointment of a ——. 1075-76.

SHIPPING COMPANIES—

- Question *re* Indian ——. 1889.

SHIPPING COMPANIES (FOREIGN)—

- Question *re* rate war among — as against Indian Companies. 1890.

SHIPPING FIRMS—

- Question *re* aids to Indian National ——. 1890.

SHOLAPUR BOOKING OFFICE—

- Question *re* abolition of the 3rd class ——. 3687-88.

SHRINES, RELIGIOUS—

- Question *re* construction of boundary walls at ——. 3104-05.

SICK BED ACCOMMODATION—

- Question *re* — for Indian Army. 1845.

SIKH HOLIDAYS—

- Question *re* ——. 4010.

SIND FRONTIER REGULATION—

Point of order *re* working of a — case of Sher Muhammad Alijoy Ali.
3494-95.

SIND MOHAMMADAN CONSTITUENCY—

Question *re* election to the Council of State for the —. 2413-2414.

SINGH, MAHENDRA PARTAB—

— (Estates) Bill. Laid on the table. 4017.

SINGH, RAI BAHADUR SHYAM NARAYAN—

Cantonments (House Accommodation) Bill. 1698-1699.

Consideration of Workmen's Compensation Bill. 1864.

Consideration of clause 132 of the Code of Criminal Procedure (Amendment)
Bill. 2181-82.

Indian Mines Bill. Consideration of Joint Committee's Report. 1663.

Motion to consider clause 11 of the Criminal Procedure Code (Amendment)
Bill. 1137.

Motion to consider the Code of Criminal Procedure (Amendment) Bill as
passed by the Council of State. 1303.

Motion to refer to Select Committee on the Legal Practitioners (Amendment)
Bill. 2582.

SINHA, BABU AMBICA PRASAD—

Question *re* Mr. Agarwala's proposed Cattle Improvement Bill. 1773.

SINHA, BABU BAIJYANATH PRASAD—

Question *re* inconvenience in connection with issue of railway tickets. 4012.

Question *re* inconveniences of third class passengers. 4012-13.

Question *re* insufficiency of seating accommodation on railways. 4013.

Question *re* Local Advisory Councils on Railways. 4014.

Question *re* overcrowding in third class carriages. 4013.

Question *re* Railway Technical Schools. 4013-14.

SINHA, MR. BEOHAR RAGHUBIR—

Question *re* duties of Income-tax Commissioners. 2277.

Question *re* non-recognition of British India Police Association. 1015.

SINHA, RAI BAHADUR LACHMI PRASAD—

Budget demand for general administration. 3567.

Budget demands for grants. Commercial Intelligence (Bureau). 3624.

Budget. Demands for grants. Education (Chiefs' Colleges). 3646.

Further consideration of Workmen's Compensation Bill. 1915-1916, 1947,
1950.

Further consideration of Workmen's Compensation Bill. 1970-1971.

Question *re* activities of Pusa Agricultural Research Institute. 1003.

Question *re* appointment of Indians on I. C. S. cadre as Secretary to Depart-
ment of Revenue and Agriculture and Industries Department. 1111.

Question *re* appointment of Indians as Secretary or Deputy Secretary in
Government of India Departments. 1111.

Question *re* chummeries at Raisina. 1109.

Question *re* claims made for goods lost against East Indian Railway, Great
Indian Peninsula and North-Western Railways. 2739.

SINHA, RAI BAHADUR LACHMI PRASAD—*contd.*

- Question *re* classification of Anglo-Indians and Europeans as Indians for purpose of appointments to Railways. 1111.
- Question *re* comforts of 3rd class passengers (speech by Mr. Andrews). 1090.
- Question *re* mode of recruitment and scales of pay of Postal Superintendents. 1091-92.
- Question *re* employment of a larger proportion of Indians on Northern India Railway and in regard to differential rates of pay. 1090.
- Question *re* increase of rents for quarters at Delhi. 1109.
- Question *re* Indians in European costume travelling in European compartments on Railways. 2278.
- Question *re* Indians travelling in compartments reserved for Europeans on Railways. 2045.
- Question *re* Indians in European dress travelling in Railway compartments reserved for Europeans. 1111.
- Question *re* lighting of Railway Stations on Madras and Southern Mahratta Railway. 1108.
- Question *re* maintenance of a register showing claims made against Railways for losses of goods. 2739.
- Question *re* number of Select and other Committees and sittings. 3116-17.
- Question *re* number of Anglo-Indians in Government of India Departments. 1108.
- Question *re* occupation of bachelors chummeries at Raisina by Indians. 2045.
- Question *re* officers in Feudatory States, Bihar and Orissa. 3973.
- Question *re* pay of menial staff of Railways. 1090.
- Question *re* percentage of Indians and Anglo-Indians provided with Government quarters. 1109.
- Question *re* probationary pay of Lower Division Clerks in Government of India Secretariat. 1091.
- Question *re* quarters at Windsor Place, Raisina. 2478.
- Question *re* re-allotment of quarters at Windsor Place. 2479.
- Question *re* referring of establishment questions to Standing Committees of the various Departments. 1091.
- Question *re* settlement of Railway claims. 2740.
- Question *re* unoccupied quarters at Windsor Place. 2479.
- Question *re* waiting room at Moheshkhund, Bengal and North-Western Railway. 1003.
- Resolution *re* supply of facilities to Members of Legislatures to discharge their public duties. 1453-55, 1457.

SINKING FUNDS—

Budget. Demands for grants. Interest on debt and ——. 3619-23.

SINKING FUND (RAILWAYS)—

Point of order whether — can be discussed during budget demands. 3344.

SIRCAR, MR. N. C.—

Consideration of Workmen's Compensation Bill. 1860-1861, 1871, 1872, 1884, 1885.

Indian Mines Bill. Consideration of Joint Committee's Report. 1661-62.

SIRCAR, MR. N., C.—*contd.*

Further consideration of Indian Mines Bill. 1670, 1671, 1678, 1688, 1689, 1690.

Question *re* reduction of Railway rates for coal traffic. 3232.

SLEEPERS (RAILWAY)—

Question *re* importation of Railway ——. 3127.

Question *re* Railway — available in India. 3127.

Question *re* ——. 3943-3944.

Question *re* tenders for Jarah — by Great Indian Peninsula Railway. 3127-28.

SLEEPERS FOR NORTH-WESTERN RAILWAY—

Question *re* purchase of ——. 966.

SLOUGH SYNDICATE—

Question *re* purchase of motor cars by — from Iraq surplus. 2670.

SMITH, SIR HENRY MONCRIEFF—

Indian Mines Bill. Consideration of Joint Committee's Report. 1651, 1658-59.

Interaste Hindu Marriage Bill.—Motion for leave to introduce. 2599.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clause 11. 1119, 1126-28, 1151-52, 1154, 2223.

Clause 12. 1187-1188.

Clause 14. 1200.

Clause 17. 1249-1250, 1255, 1274-1275.

Clause 18. 1278, 1279.

Clause 19. 1283, 1285.

Clause 20. 1374-75, 1378-1379.

Clause 21. 1391-92, 1397-98, 1402-3, 1404.

Clause 23. 1408-09, 1473.

Clause 24. 1476, 1477-78, 1479.

Clause 25-A. 1483-84, 1487-88, 1489.

Clause 26. 1495-96, 1503-04.

Clause 27. 1547-1548, 1559-1560, 1561.

Clause 28. 1562-1563.

Clause 29. 1565.

Clause 30. 1566-1567.

Clause 33. 1727-28, 1729, 1731, 1744.

Clause 33. 2225, 2226, 2228-29, 2214.

Clause 34. 1746, 1750.

Clause 37. 1758.

Clause 43. 1765, 1766.

Clause 44. 1766.

Clause 47. 1812, 1815-1816, 1819, 1820.

Clause 51. 1825.

Clause 54. 1826.

Clause 55. 1835-36.

Clause 59. 1840.

SMITH, SIR HENRY MONCRIEFF—*contd.*

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

- Clause 66. 1993.
- Clause 67. 1994-1995.
- Clause 67-A. 2001-2002.
- Clause 74. 2009.
- Clause 76. 2010.
- Clause 87. 2016.
- Clause 88. 2017, 2021, 2033.
- Clause 93. 2036.
- Clause 99. 2058-59, 2061, 2063.
- Clause 106. 2068-69.
- Clause 107. 2073.
- Clause 109. (Further amendments by Council of State). 3820.
- Clause 116. 2078, 2079, 2080.
- Clause 117-A. 2091-92.
- Clause 129. 2166-68, 2169.
- Clause 131. 2174.
- Clause 132. 2177, 2183-84, 2204-2205, 2206-2207, 2208, 2209.
- Clause 141. 2215, 2217, 2218.
- Clause 144. 2218.
- Clause 155. 2218.
- New Clause 159. 2219.

Code of Criminal Procedure (Amendment) Bill (Amendment of Section 4).—
Motion to refer to Select Committee. 2560-1.

Code of Criminal Procedure (Amendment) Bill (further amendments by
Council of State). 3815.

Consideration of Indian Finance Bill. 4000.

Consideration of Workmen's Compensation Bill. 1864, 1865.

Further consideration of Workmen's Compensation Bill. 1911, 1935-1936.

Consideration of amendments made by Council of State. Workmen's Com-
pensation Bill. 2857-2858.

Motion for the consideration of the Repealing and Amending Bill. 2483-84.

Motion to consider the Code of Criminal Procedure (Amendment) Bill as
passed by the Council of State. 1305, 1324.

Motion to consider the Code of Criminal Procedure (Amendment) Bill. 1040,
1042-43, 1044, 1047, 1056.

Oath of Office. 955, 3677.

Repealing and Amending Bill. Introduction of ——. 2222.

Statement (laid on the table) *re* amounts drawn by Members of the Legisla-
ture on account of travelling and halting allowances. 1602-04.

SOCIAL INSURANCE IN AGRICULTURE—

See "Agriculture."

SOHAN LAL, RAI BAHADUR BAKSHI—

Consideration of clause 2 of the Finance Bill. 3769-70.

Further consideration of Indian Mines Bill. 1678-79.

Consideration of Indian Penal Code (Amendment) Bill. 3839, 3840.

Motion to postpone the consideration of the Code of Criminal Procedure Bill.

SOHAN LAL, RAI BAHADUR BAKSHI—*contd*

- Motion to take into consideration the Criminal Law Amendment Bill. 2543.
 Motion to take into consideration the Criminal Law Amendment Bill. 2495-96, 2503, 2517; 2522, 2531, 2532.
 Question *re* appointment of 30 Europeans to Indian Medical Service on special terms. 1082-83.
 Question *re* appointment of Indians to the Indian Medical Service. 980.
 Question *re* appointment of passed candidates of the Staff Selection Board. 982.
 Question *re* disturbances in the Wazir Force. 983.
 Question *re* inter class accommodation in mail trains. 985.
 Question *re* memorials from members of the Indian Civil Service. 981.
 Question *re* Sergeants and Staff Sergeants in Army Headquarters. 984.
 Question *re* unpassed candidates of the Staff Selection Board. 982.
 Question *re* voting in Landholders' Constituencies (Baba Ujagar Singh Bedi's resolution). 2788.

SOLDIERS—

- Question *re* expenditure on families of — killed during the war. 2345, 2346.
 Pay of British — in India and of Indian — abroad. 3124-25.

SOMDATT, RAM LALL—

See "Ambala Cantonment."

SOUTH INDIAN RAILWAY—

- Question *re* cancellation of Mangalore Mail by the —. 2412-2413.
 Question *re* expenditure on — stock. 4011.

SPECIAL MARRIAGE BILL—

- Presentation of the Report of the Select Committee on the —. 3436.
 Motion to consider Report of Select Committee. 3898.
 Motion to re-circulate for opinion. 3902.
 Negatived. 3902.
 Motion to pass. 3919.
 Adopted. 3927.

SPENCE, MR. R. A.—

- Budget. General discussion of the — for 1923-24. First stage. 2969-72.
 Budget demand ; Customs (overtime and holiday allowances). 3255.
 Budget demand ; Customs (leave allowance in Bombay). 3262.
 Budget demand ; Customs (reduction by 4 lakhs). 3270.
 Budget demand for Income-tax (Re-organisation of Department). 3281-82.
 Budget demand under sub-head ordinary expenses under Railways (maintenance of register of wagons). 3384.
 Budget demand under sub-head Legislative Assembly (daily allowance). 3450.
 Consideration of Schedule I of the Finance Bill. 3796, 3798.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

- Consideration of—
 Clause 11. 1137, 1138.
 Clause 26. 1505.
 Clause 51. 1824.
 Clause 54. 1828.

Further consideration of Workmen's Compensation Bill, 1933-1934.

SPENCE, MR. R. A.—*contd.*

- Motion for adjournment to discuss the appointment of a Royal Commission on Indian Services. 1590.
- Motion to consider the Code of Criminal Procedure (Amendment) Bill as passed by the Council of State. 1313.
- Motion to take into consideration the Criminal Law Amendment Bill. 2540.
- Postponement of resolution *re* separation of railway from general finance. 2018-2019, 2022.
- Question *re* Burma petrol imported into India. 2342.
- Question *re* duties of Police Force at Delhi and Simla in connection with the Indian Legislatures. 3019.
- Question *re* high charge on petrol. 2341.
- Question *re* high charges for petrol by the Oil Companies in Burma. 2341.
- Question *re* import of petrol from countries other than Burma. 2342.
- Question *re* purchase of petrol by Government Departments. 2954-55.
- Question *re* rehabilitation of Government paper. 3519-20.
- Question *re* retail price of petrol in India and Burma. 2341-2342.
- Question regarding rule in vogue relating to issue Railway receipts at Delhi Station. 3231.
- Question *re* war tax on petrol. 2342-2343.
- Question (Supplementary) *re* abolition of Divisional Commissionerships. 1529.
- Question (Supplementary) *re* publication of the report of inquiry into the system of accounts of the Government of India. 3437.
- Question (Supplementary) *re* Railway sleepers. 3236.

SRINIVASA RAO, RAI BAHADUR P. V.—

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

- Clause 14. 1191-92.
- Clause 21. 1393-94.
- Clause 69. 2002-2903.
- Clause 77. 2011-2028.
- Clause 88. 2028.

STAFF APPOINTMENTS—

- Question *re* the number of — in the Military Medical Service and number held by Indians. 2741.

STAFF SELECTION BOARD—

- Budget demand under sub-head Home Department (—). 3512.
- Question *re* appointment of — candidates. 967.
- Question *re* appointment of passed candidates of the —. 982.
- Question *re* extension of scope of —. 969.
- Question *re* method of marking by —. 970.
- Question *re* statistics of examination. 969.
- Question *re* replacement of unpassed men by passed candidates of the —. 971.
- Question *re* unpassed candidates of the —. 982.
- Statement (laid on the table) of passed and unpassed candidates of the —. 2905-2913.

STAFF SELECTION BOARD COMMITTEE—

- Question *re* the final report of the — on the work and cost of Committees. 1295.

STAFF SELECTION BOARD EXAMINATION—

Question *re* —. 982.

STAFFS (RAILWAY)—

Question *re* the salaries paid to the — of Railways. 2343.

STAMPS—

Budget demands for grants. 3613-19.

Question *re* printing of — in India. 2151-52, 2156-57.

Question *re* retail sale of postage —. 3935-3936.

Question *re* supply of "Service" postage — for Legislatures. 1016

STAMP AMENDMENT BILL—

See "Indian —."

STANDING ARMY—

Question *re* the authority under which the — in India is maintained. 2480
81.

STANDING COMMITTEES—

Question *re* referring of establishment questions to — of the various Departments. 1091.

STANDING ORDERS—

Presentation of Report of Select Committee. 4018.

Amendment of —. 3854.

Referred to Select Committee. 3854.

Appointment of Select Committee for amendment of —. 3873.

STANYON, COLONEL SIR HENRY—

Code of Criminal Procedure (Amendment) Bill (Amendment of Section 4).—
Motion to refer to Select Committee. 2555-57.

Legal Practitioners (Amendment) Bill.—Motion to refer to Select Committee.
2582-83.

Consideration of Criminal Law Amendment Bill. 2615, 2627-28.

Indian Official Secrets Bill. Consideration of Select Committee Report.
2259-60, 2270-71.

Consideration of the Report of the Select Committee on the Indian Official
Secrets Bill. 2772-2773.

Motion to consider clause 11 of the Criminal Procedure Code (Amendment)
Bill. 1142, 1143, 1144, 1152, 1153.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clause 14. 1194-1195.

Clause 15. 1213.

Clause 16. 1242.

Clause 17. 1273-1274.

Clause 20. 1375-76.

Clause 21. 1389-90.

Clause 25-A. 1485-86.

Clause 26. 1517-18.

Clause 27. 1551-1552, 1557.

Clause 33. 1573-1574, 1577-1578, 2225, 2226-27, 2233-2239.

STANYON, COLONEL SIR HENRY—*contd.*

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clause 129. 2169-70.

Clause 131. 2174-2175.

Clause 132. 2180-81.

Motion to consider the Code of Criminal Procedure (Amendment) Bill, as passed by the Council of State. 1314, 1323.

Motion to consider the Code of Criminal Procedure (Amendment) Bill. 1055.

Motion to take into consideration the Criminal Law Amendment Bill. 2493-94, 2509-10.

Motion to pass the Indian Penal Code (Amendment) Bill. 3135-36.

Motion to postpone the consideration of the Code of Criminal Procedure (Amendment) Bill. 1031.

Motion that the Report of the Select Committee on the Indian Penal Code (Amendment) Bill be taken into consideration. 2804.

Oath of Office. 955.

Postponement of resolution *re* separation of railway from general finance. 2921.Resolution *re* abolition of reserved railway compartments for particular communities. 3189-91.Resolutions *re* adequate class and communal representation in services under the Government of India. 3213-14.Resolution *re* King's Commissions for Indians and Indianization of Indian Regiments. 2449-2450, 2455.Resolution *re* State management of railways in India. 2895-2897.

STATEMENT (LAID ON THE TABLE)—

Amounts drawn by Members of the Legislature on account of travelling and halting allowances. 1602-1604.

— *re* Railway capital expenditure. 1841.— *re* Committee sittings and costs thereon. 3690.— *re* passed and unpassed candidates of the Staff Selection Board. 2905-2913.

Number of Muslims, Hindus, etc., employed in the Government of India Secretariat. 956.

Details relating to the Pusa Institute. 1331-32.

— *re* action taken by Government on certain resolutions of the Legislative Assembly. 2601-8.

STATEMENT OF BUSINESS—

— by Hon'ble Sir Malcolm Hailey. 2049-50, 2146-47, 2381-82, 3813.

STATEMENT OF GOVERNMENT BUSINESS—

See "Business."

STATEMENT OF RAILWAYS—

Resolution *re* — in India. 2046-2049.

STATE RAILWAYS—

Question *re* rules of Companies' working —. 2149.

STATIONERY AND PRINTING—

Budget demands for Grants. 3623.

Question *re* economies in —. 1074.

STEAM BOILERS BILL—

Presentation of the Report of Joint Committee on —. 1022.

STEAMER SERVICE—

Question *re* — between Jeddah and Yamboo. 1098.

STENOGRAPHERS—

Question *re* appointment of — on Great Indian Peninsula Railway. 1174

STERLING OBLIGATIONS—

Question *re* reductions of gold and —. 3122-23.

STOCKS (RAILWAY)—

Question *re* expenditure on South Indian rolling —. 4011.

STORES—

Question *re* condemned Military —. 1844.

Question *re* Government — imported from England. 1081.

Question *re* Indian Army expenditure on —. 1843.

Question *re* Indian Army — Manufacturing Depôts. 1843-44.

Question *re* purchase of — through the Central — Department. 2785-2787.

STORES DEPARTMENT—

Question *re* Indian —. 2852.

STRAITS SETTLEMENTS—

Resolution *re* emigration of unskilled labourers to — and Malay States. 2143-46.

STRATEGIC RAILWAYS—

Question *re* — (Article in "Servant of India"). 1172.

STUART, MR. JUSTICE—

Question *re* remarks of — on Railway risk notes. 1082.

STUDENTS, INDIAN—

Question *re* the recommendations of the Lytton Committee about — in England. 2156.

SUBRAHMANYAM, RAO BAHADUR C. S.—

Budget demand for Income-tax (Re-organisation of Department). 3283-85.

Budget demand under sub-head Legislative Assembly (conveyance allowance). 3451-53.

Budget demand under sub-head Council of State (conveyance allowance). 3466-67.

Budget demand under sub-head Home Department. 3510-11.

Budget demands for Grants. Interest on Debt and Sinking Funds. 3622

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clause 11. 1137, 1138, 1139, 1140

Clause 16. 1219-20, 1226.

Clause 21. 1398.

Clause 26. 1507-08, 1521-22.

Clause 33. 1579-1580, 2237-38.

Clause 34. 1746.

Clause 67. 1997-1998.

Clause 88. 2020.

Clause 99. 2061.

Clause 132. 2188-90.

Motion to circulate the Indian Stamp (Amendment) Bill for opinion. 2831.

SUBRAHMANYAM, RAO BAHADUR C. S.—*contd.*

Motion to refer to Select Committee on the Hindu Coparcener's Liability Bill. 2564-66.

Motion to take into consideration the Government Savings Banks (Amendment) Bill. 2840-2841.

Motion to take into consideration the Report of the Select Committee on the Married Women's Property (Amendment) Bill. 2286-2287.

Motion to consider the Code of Criminal Procedure (Amendment) Bill, as passed by the Council of State. 1320.

Motion that the Code of Criminal Procedure (Amendment) Bill, as amended be passed. 2796-2797.

Question *re* memorial for the amalgamation of Coorg with Madras. 3126-27.

Question *re* printing of stamps in India. 2156-57.

Question *re* qualifications of Registrars of Joint Stock Companies. 2157-58

Question *re* Railway expenditure in England. 2157.

Question *re* rules under Income-tax Act relating to Mutual Benefit Societies. 2156.

Resolution *re* emigration of unskilled labourers to Mauritius. 3161-62.

Resolution *re* emigration of unskilled labourers to Ceylon. 2125-29, 2140.

SULTAN CHIVOY, MESSRS.—

Question *re* mail contracts given to —, Poona. 2152-53.

SUPERANNUATION—

Question *re* retention of an officer's services after the age of 55. 1525.

SUPERANNUATION ALLOWANCES—

Budget. Demands for Grants. — and Pensions. 3672.

SUPERINTENDENTS—

Question *re* — in Revenue and Agriculture Department. 1619-20.

SUPERVISORS, INDIAN—

Question *re* appointment of — of Military Dairy Farms. 967.

SUPPLY AND SERVICES—

Question *re* expenditure under the heads of — and "Contingencies". 2952

SUPREME COURT IN INDIA—

Question *re* —. 1074.

SURMA VALLEY—

Question *re* inclusion of the — districts in Bengal. 3237

SURPLUS PROFITS ON RAILWAYS—

Question *re* —. 1299.

SURVEY DRAWING OFFICE—

Question *re* maintenance of six European Draftsmen in —. 1977.

SURVEY OF INDIA—

Budget. Demands for Grants. —. 3669.

SWEETMEAT STALLS—

Question *re* — at Railway stations. 3731.

SWIMMING BATH—

Question *re* — in Ajmer. 976.

T

TALCHER RAILWAY, CONSTRUCTION OF—

Question *re* — by Bengal-Nagpur Railway. 976.

TARIFF VALUATIONS—

Question *re* introduction of — into Import Tariff Schedule 2. 1956.

Question (Supplementary) *re* examination of —. 2474.

TAXATION—

President's ruling that motion for increase of — by non-official members
are out of order. 3719.

TECHNICAL SCHOOLS—

Question *re* railway —. 4013-14.

Question *re* — on certain railways. 1363.

TELEGRAPHS—

Question *re* supply of statistics relating to —. 2847.

TELEGRAPHS CHARGED TO CAPITAL—

Budget. Demand for grants. —. 3674.

TELEGRAPH CHECK OFFICE—

Question *re* grievances of —. 1105.

Question *re* grievances of Upper Division Clerks in —. 1106, 1108.

Question *re* new method of recruitment in —. 1107.

Question *re* services of Typists in —. 1105.

TELEGRAPH DEPARTMENT—

Question *re* revenue and expenditure of —. 2847.

TELEGRAPH SIGNALLERS—

Question *re* recruitment of —. 3933-3934.

TELEGRAPH REVENUE—

Question *re* charging of interest against — for capital expenditure. 3106-
07.

TELEGRAPHISTS—

Question *re* — and postal clerks. 2848.

TELEGRAMS—

Question *re* value of — issued. 2847.

TELEPHONE CONNECTIONS—

Question *re* — of provincial capitals with Delhi and Simla. 998.

TEMPLES—

Question *re* demolition of Hindu — for railway purposes. 1017.

Question *re* demolition of — at Pahargunj. 1356-57.

Question *re* dismantling of Hindu — in Raisina. 2787.

Question *re* future of — and Dharmshalas at Pahargunj, Delhi. 1367.

TEMPLES, (HINDU) DEMOLITION OF—

Question *re* — in connection with the new railway station at Delhi.
1175.

TENDERS FOR STORES—

Statement *re* cases of — for India accepted by the High Commissioner.
2467-73.

TENURE APPOINTMENTS—

Question *re* — of officers in the Imperial Secretariat. 1368.

TICKETS—

Question *re* crew system of checking —. 1359.

Question *re* inconvenience in connection with issue of railway —. 4012.

TICKETS, PURCHASE OF—

Question *re* insufficient time allowed for — on Eastern Bengal Railway.
1336.

TICKETS (RAILWAY)—

Question *re* X'mas concessions on return —. 1610.

THIRD CLASS RAILWAY FARES—

Question *re* profits derived from — as compared with higher classes.
1172.

THIRUMALVASAL—

See "Port."

TIRHOOT STATE RAILWAY—

Question *re* rolling stock on the —. 3022-23.

Question *re* management and working of the —. 3022.

TIMARPUR CLERKS' QUARTERS—

Question *re* dacoity in the — (Delhi). 3169.

Question *re* patrol parties in the — (Delhi). 3169.

TIME SCALE—

Question *re* Upper Division — of pay in Check Office. 1106.

TITLES—

Question *re* number of Members of Legislatures and Local Councils who are recipients of —. 3929.

Question *re* safeguard and protection of the persons on whom — have been conferred. 2045.

TIWARY, RAI SAHIB C. P.—

Question *re* book entitled "Indian Railways" by —. (Establishment rolls and working estimates). 1605.

TOLLS—

Question *re* — on Muttra Railway Bridge. 998.

TOMBS—

Question *re* — and mosques in Delhi. (Article in the "Muslim"). 1956-1957.

TONGAS—

Question *re* stoppage of — outside Delhi Station. 3969-3970.

TONKINSON, MR. H.—

Criminal Law Amendment Bill. (Consideration of —). 2613, 2616-17, 2631.

Hindu Coparcener's Liability Bill.—Motion to refer to Select Committee. 2570-72, 2576.

Legal Practitioners (Amendment) Bill.—Motion to refer to Select Committee. 2579-81.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clause 5, as amended. 2789.

Clause 6, as amended. 2789.

Clause 10. 1114.

Clause 11. 1123, 1124, 1157, 1158.

Clause 14. 1192-93, 1197-1198, 1199.

Clause 16. 1241-42, 1244.

TONKINSON, MR. H.—*contd.*

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clause 16 (2), as amended. 2789.

Clause 17. 1259, 1277.

Clause 21. 1384-85.

Clause 24. 1475, 1478-79.

Clause 25. 1480-81.

Clause 26. 1510, 1520-21.

Clause 27. 1550-1551, 1555-1556.

Clause 29 (2), as amended. 2790.

Clause 33. 1722-26, 1731, 2223-24, 2226, 2236, 2237.

Clause 34. 1746-47.

Clause 35. 1753, 1755.

Clause 36. 1757.

Clause 37. 1761.

Clause 39. 1762-1763.

Clause 47. 1808, 1809, 1813.

Clause 50. 1824, 2790.

Clause 54. 1834.

Clause 57. 1837-38.

Clause 63. 1992.

Clause 67. 1993, 1995, 1996, 2000.

Clause 68. 2002.

Clause 71. 2004.

Clause 73. 2008.

Clauses 77 and 85. 2012.

Clause 84, as amended. 2790.

Clause 88. 2028, 2030.

Clause 90, as amended. 2790.

Clause 93. 2035.

Clause 99. 2051-2054.

Clause 107. 2072, 2073-74.

Clause 113, as amended. 2791.

Clause 114. 2077.

Clause 116. 2079.

Clause 117-A. 2084.

Clause 120, as amended. 2791.

Clause 130. 2171.

Clause 131. 2173.

Clause 132. 2179-2180, 2207.

Clause 136. 2209.

Clause 137. 2210.

Clause 139. 2211.

Clause 141. 2215.

Motion to consider the Code of Criminal Procedure (Amendment) Bill as passed by the Council of State. 1309, 1311-1312, 1314.

Motion to consider the Code of Criminal Procedure (Amendment) Bill. 1045.

Motion to refer the Mussalman Waqfs Registration Bill to Select Committee. 2313-2316, 2321-2323, 2324.

TONKINSON, MR. H.—*concl'd.*

Motion to refer the Exclusion from Inheritance Bill to Select Committee. 2291.

Motion that the Report of the Select Committee on the Indian Penal Code (Amendment) Bill be taken into consideration. 2821-2822, 2822-2823, 2828.

Oath of Office. 955.

Statement (laid on the table) *re* action taken by Government on certain resolutions of the Legislative Assembly. 2601-2608.

TOWNSEND, MR. C. A. H.—

Budget demand for Salt. 3415-3416.

Consideration of clause 106 of the Criminal Procedure Code (Amendment) Bill. 2066-67.

Consideration of clause 2 of the Finance Bill. 3736-3737.

Oath of Office. 1769.

Resolution *re* adoption of a policy of protection. 2366-2369.

TRADE—

Question *re* Indian Coastal ——. 1889.

TRADE COMMISSIONER—

Question *re* High —— for India. 1007.

TRAIN—

Question *re* running of a through —— Express from Madras to Delhi. 3120.

Question *re* search lights on ——. 1612.

TRAFFIC EARNINGS—

Question *re* coaching —— of the Bengal-Nagpur Railway. 3859.

TRAFFIC INSPECTORS—

Question *re* presents taken by —— on the North-Western Railway. 1358.

TRANSPORTATION—

ABOLITION OF —— BILL—

Motion to refer to Select Committee. 3830.

Adopted. 3830.

-TRAVELLING CONCESSION—

Question *re* —— to the Staff of the Imperial Secretariat. 3678.

TREATMENT OF PRISONERS—

Question *re* —— of convicted under the Frontier Crimes Regulations. 1361-1362.

TRIBUNE—

Question regarding article in the —— relating to passenger grievances. 3239.

TRUSTS—

See "Charitable and Religious —— (Amendment) Bill"

TUBERCULOSIS—

Question *re* vaccine for bovine ——. 1891-1892.

U

UJAGAR SINGH BEDI, BABA—

Question *re* action taken on Resolution of —— *re* voting in Landholders' constituencies. 2788.

UJAGAR SINGH BEDI, BABA—*contd.*

Question *re* action by Government on the Arms Rules Committee's Report.
2474-2475.

Question *re* voting at Landholders' Constituencies. 2742.

UNCLAIMED COAL—

See "Coal."

UNITED PROVINCES HIGH COURT—

Question *re* pay, etc., of staff in —. 999 and 1000.

UNIVERSITY, DELHI—

Question *re* opening of a Faculty of Music in connection with the —. 1088.

UNIVERSITY ELECTIONS—

Question *re* method of conducting of —. 1471.

UPPER DIVISION—

Question *re* recruitment of unpassed candidates to the —. 1105-1106.

V

VACCINE—

Question *re* — for bovine tuberculosis. 1891-92.

VAGRANTS (EUROPEAN)—

Question *re* charges incurred on —. 1103.

VENDORS—

Question *re* amount of receipts from — on Railways. 3731-32.

Question *re* food sold by licensed station —. 3864.

Question *re* licenses for — on railways. 1893.

Food at Railway stations *see* Vendors.

See "North-Western Railway."

VENKATAPATIRAJU, Mr. B.—

Budget. General discussion on — of 1923-24. First stage. 3081-85.

Budget demand for Railways (surplus profits). 3332-34.

Budget demand under sub-head Catering and Advertising Department of Bengal-Nagpur Railway under Railways. 3390-91.

Budget demand under sub-head Engineer in Chief for Vizagapatam Harbour under Bengal-Nagpur Railway. 3392-3393.

Budget. Demands for Grants. Forest. 3607-09, 3611.

Budget. Demands for Grants. Expenditure charged to Capital in respect of railways. 3663.

Discussion on Budget debate *re* Engineering in Chief for Vizagapatam Harbour. 3392.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of —

Clause 17. 1251-1252.

Clause 20. 1376.

Clause 22. 1405-06.

Clause 24. 1474.

Clause 26. 1496, 1523-24.

Clause 27. 1549-1550.

Clause 29. 1563-1564.

VENKATAPATIRAJU, MR. B.—*contd.*

- Consideration of the Report of the Select Committee on the Indian Official Secrets Bill. 2773-2774, 2775.
- Further consideration of Indian Mines Bill. 1679-80.
- Further consideration of Workmen's Compensation Bill. 1965-1966.
- Criminal Law Amendment Bill. (Consideration of —). 2613-14, 2620, 2630.
- Motion to take into consideration the Criminal Law Amendment Bill. 2514, 2517-18, 2522, 2526-28, 2530, 2536, 2542, 2544.
- Question *re* admission of Indian cadets to the Royal Military Academy, Woolwich. 1011.
- Question *re* admission to the Navy and Air Force. 1012.
- Question *re* amnesty to political prisoners. 1016.
- Question *re* appointment of Indians to Bacteriological Department. 1010.
- Question *re* cost of Military Colleges and capitation grant for soldiers sent to India. 1011.
- Question *re* debt and taxation and expenditure on productive purposes. 1009.
- Question *re* discussion of Incheape Committee's Report. 1007.
- Question *re* emigrants for Fiji. 1007.
- Question *re* exodus to Simla. 1005.
- Question *re* expenditure on Defence of India. 1009.
- Question *re* facilities for training in Ship-building, Aeronautics and Marine Engineering. 1013.
- Question *re* Forest Research Institute, Dehra Dun. 1009.
- Question *re* grant of forestry scholarships by the India Office. 1009.
- Question *re* grant of veterinary scholarships to Indians. 1010.
- Question *re* High and Trade Commissioners for India. 1007.
- Question *re* import and export petrol. 1016.
- Question *re* Indians in higher Army posts. 1007.
- Question *re* Indians as Commissioned Officers in the Army in India. 1011.
- Question *re* Indians in superior Railway posts. 1012 and 1014.
- Question *re* Institutes of chartered Accountants in India. 1014.
- Question *re* Military College for Indians. 1011.
- Question *re* Military Expeditions and reduction in Civil Departments. 1008.
- Question *re* non-admission of Indians to the Officers Training Corps, Naval Schools in England. 1010.
- Question *re* proportion of Indians and Europeans recruited to Public Works Department. 1013.
- Question *re* protection of deposits in Post Office Savings Banks from attachment for judgment debts. 1015.
- Question *re* recruitment of Indians to higher railway services. 1013, 1014
- Question *re* refusal of passports to American visitors to India. 1017.
- Question *re* research at Dehra Dun and Pusa Institutes. 1009.
- Question *re* settlement of Indian Railway Officers in Victoria, Australia. 1006.
- Question *re* special recruitment for the Indian Medical Service. 1005.
- Question *re* Vizagapatam Harbour Scheme. 1005.
- Resolution *re* scholarships to Indians for research work. 1443-46
- Resolution *re* stoppage of recruitment for services outside India. 3953-3955, 3956-3959, 3965.
- Resolution *re* emigration of unskilled labourers to Ceylon. 2120-23.

VERNACULARS—

See "Local —."

VETERINARY SCHOLARSHIPS—

Question *re* the grant of — to Indians. 1010.

VICE-PRESIDENT—

Decision as to discussion on their merits of amendments to Bills. 1179.

VICTORIA TERMINUS, BOMBAY—

Question *re* second class waiting room at —. 2961.

VIJARAGHAVACHARIAR, DEWAN BAHADUR—

Question *re* — work on Empire Exhibition. 2549.

VISHINDAS, MR. HARCHANDRAI—

Budget. General discussion of the — for 1923-24. First stage. 3061-3065.

Budget demand; Customs — Bombay. 3258-60.

Budget demand for Income-tax. Reduction in provision for Bombay. 3293-94.

Budget demand under sub-head Foreign and Political Department. 3494-95.

Budget. Demands for Grants. Miscellaneous (Public Services Commission). 3641-3642.

Code of Criminal Procedure (Amendment) Bill (Amendment of Section 4).—
Motion to refer to Select Committee. 2559-60.

Consideration of the motion that clause 3 stand part of the Finance Bill. 3788-89.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL :

Consideration of—

Clause 11. 1155, 1156, 1185.

Clause 12. 1190-1191.

Clause 21. 1394, 1396, 1402.

Clause 30. 1567-1568.

Clause 33. 2227-28, 2239-41.

Clause 109. 3826, 3828.

Clause 132. 2175-76.

Hindu Coparcener's Liability Bill.—Motion to refer to Select Committee. 2572-73.

Motion to consider the Code of Criminal Procedure (Amendment) Bill. 1059.

Motion to consider the Code of Criminal Procedure (Amendment) Bill as passed by the Council of State. 1312, 1319.

Special Marriage Bill.—Motion to pass. 3924-26.

Question *re* appointment of a successor to Mr. Lalkaka, Assistant Collector, Customs, Karachi. 3438.

Question *re* Appraisers and examiners of the Karachi Customs House. 3117.

Question *re* grant of house-rent allowance to officials at Karachi. 3119.

Question *re* increase in assessment work of parcels from England. 3118.

Question *re* increase in the prices of foodstuffs and increase in the pay of customs establishment at Karachi. 3117.

Question *re* pay of income-tax officers at Bombay. 3118-19.

Question *re* pay of British soldiers in India and of Indian soldiers abroad. 3124-25.

Question *re* pay of the Income-tax Officers in Bombay. 3118.

Question *re* payment of salaries in rupees or sterling. 3124.

VISHINPAS, MR. HARCHANDRAI—*contd.*

Question *re* payment of exchange compensation allowances to Government employees. 3124.

Question *re* powers of sanction of the Secretary of State over and above the budget grants. 3125.

Question *re* reduction of Gold and Sterling obligations. 3122-23.

Question *re* remittance to England as home charges. 3123.

Question regarding the results of passing the motion for adjournment in connection with the question of the appointment of a Public Services Commission in India. 3229-30.

Question *re* troops under various Commands, etc. 3437.

Question (Supplementary) *re* period for discussion of Budget. 1529-30.

VIZAGAPATAM HARBOUR—

Question *re* acquisition of land for the — Scheme. 2955-56.

VIZAGAPATAM HARBOUR SCHEME—

Question *re* —. 1005.

VOTABLE ITEMS—

Question *re* placing of — in Railway Budget before the Standing Finance Committee. 4007.

VOTABLE AND NON-VOTABLE EXPENDITURE—

Discussion on nominal cuts relating to non-votable expenditure, general questions relating to votable expenditure. 3372-3380.

VOTING—

Question *re* — instructions to non-official nominated members. 3686.

Question *re* — at Landholders' constituencies. 2742.

W

WAGONS—

Question *re* the short supply of — to traders and merchants. 1359.
See "Pooling of Wagons."

WAGON INSPECTORS—

Question *re* appointment of —. 1174.

WAGON SERVICE—

Question *re* — on railways. 1366.

WAITING ROOM(S)—

Question *re* — at Moheshkhund on the Bengal and North-Western Railway. 1003.

Question *re* — for females at Santhal Hatum Serai Railway Station on Oudh and Rohilkhand Railway. 3865.

Question *re* — for intermediate and third class passengers. 2150.

Question *re* removal of 1st and 2nd class — at Delhi station to upper storey. 2150-2151.

Question *re* stations with raised platforms and —. 1104.

WAITING SHEDS (THIRD CLASS)—

Question *re* inconvenience at third class — at Moradabad, Lucknow and Bareilly. 1618.

WAJHUDDIN, HAJI—

- General discussion on Budget of 1923-1924. First stage. 3080-3081.
 Motion to refer the Mussalman Waqfs Registration Bill to Select Committee. 2307.
 Question *re* alleged demolition of mosques at Delhi. 3103-3104.
 Question *re* appointment of Assistant Income-Tax Commissioner, Meerut. 1066.
 Question *re* area of ruined mosques and graveyards in Delhi. 2960.
 Question *re* Assistant Income-Tax Officers appointed to the United Provinces during 1921-1922. 1062.
 Question *re* construction of boundary walls at religious shrines. 3104-3105.
 Question *re* District Haj Committees. 2961.
 Question *re* encroachment on mosques by Bungalows at Delhi. 3103.
 Question *re* examination of Assistant Income-Tax Officers, United Provinces. 1063.
 Question *re* Ferozshahi and other mosques on Qutab Road. 3103.
 Question *re* firing of Time Gun at Cantonments. 2959.
 Question *re* Hedjaz Pilgrims. 2958-2959.
 Question *re* mosques in New Delhi (Article in Lahore paper *Daily Paisa Akhbar*). 1769-1770.
 Question *re* mosques in vicinity of the Lady Hardinge Medical College. 3101-3102.
 Question *re* mosque on Qutab Road used as Dispensary at Delhi. 3103.
 Question *re* Muslim cemetery in New Delhi. 3104.
 Question *re* number of Assistant Income-Tax Commissioners appointed to the United Provinces. 1062.
 Question *re* number of Muhamadans on the S. A. Service of the Post and Telegraph Accounts Department. 2959-2960.
 Question *re* opening of the port of Calcutta for Hedjaz Pilgrims. 2960.
 Question *re* population of Meerut. 1066.
 Question *re* separation of Saddar Bazar from the Meerut Cantonment and introduction of Hydro-Electric System. 2959.
 Question *re* stoppage of repairs to certain mosques in New Delhi. 3104.
 Question *re* sufferings of the Hedjaz Pilgrims. 3019-3020.
 Question *re* wharfage charges on Fire Arms. 1066.

WAQFS REGISTRATION—MUSSALMAN — BILL—

See "Mussalman Waqfs Registration Bill."

WAR—

- Question *re* expenditure on families of soldiers killed during the ——. 2335.
 Question *re* reversion to duty of men serving *ex-India* during the ——. 2483.

WAR CONTRIBUTION—

Statement *re* India's ——. 3870.

WAR DUES—

Question *re* India's ——. 1237.

WAR TAX—

Question *re* the — on petrol. 2342-2343.

WARRANT OF PRECEDENCE—

Question *re* position of Members of the Indian Legislature in the ——. 2951.

WATCHMEN—

Question *re* — on bridges. 1618.

WATERWAYS—

Question *re* — on Bengal Railways. 989.

WATERWAYS AND EMBANKMENTS—

Question *re* provision of — on Sara-Sirajgunge Railway. 1235.

WAZIRISTAN—

Question *re* expenditure on and loss of life in — operations. 1528.

Question *re* further policy in —. 1363.

WAZIRISTAN EXPEDITIONS—

See "North-West Frontier."

WAZIRISTAN OPERATIONS—

Question *re* expenditure and casualties in —. 1364.

WAZIR FORCE—

Question *re* disturbances in the —. 983.

WEBB, SIR MONTAGU—

General discussion of the budget for 1923-1924. First stage. 3044-3049.

Budget demand for Railways (working expenses). 3307-3309.

Budget demand for Railways. (Motion for lump reduction). 3403, 3404-3405.

Demand for the office of the Private Secretary to the Viceroy. 3443.

Budget demand for Army Department (General Administration). 3557-3558.

Budget demand for Indo-European Telegraph Department. 3596.

Budget. Demands for Grants. Interest on Debt and Sinking Funds. 3620, 3621.

Budget. Demands for Grants. Civil Works. 3650.

Budget. Demands for Grants. Expenditure charged to Capital in respect of Railways. 3665.

Consideration of clause 2 of the Finance Bill. 3752-3755.

Consideration of sub-clause (2) of clause 2 of the Finance Bill. 3777-3778.

Consideration of the motion that clause 3 stand part of the Finance Bill. 3785.

Consideration of Schedule I of the Finance Bill. 3790.

Consideration of Schedule I of the Finance Bill. 3795, 3798.

Consideration of Indian Finance Bill. 3982-3986.

Consideration of clause 16 of the Code of Criminal Procedure (Amendment) Bill. 1245.

Consideration of clause 21 of the Code of Criminal Procedure (Amendment)

Bill as passed by the Council of State. 1395.

Indian Cotton Cess Bill. (Consideration of Report of Joint Committee.) 2660-2661.

Consideration of the Report of the Joint Committee on the Indian Cotton Cess Bill. 2751.

Further consideration of Workmen's Compensation Bill. 1926-1928, 1952, 1985, 1986.

Motion for adjournment to discuss the appointment of a Royal Commission on Indian Services. 1591.

Motion to pass the Finance Bill. 3807-3809.

Point of order raised as to whether annuities in purchase of Railways should be treated as votable or non-votable under section 67-A of the Government of India Act. 3340.

WEBB, SIR MONTAGU—*contd.*

Postponement of resolution *re* separation of railway from general finance. 2914-2915.

Question *re* the alleged conferment of the title of Baronet on ——. 1004.

Question *re* circulation of one Rupee notes. 3862-3863.

Question *re* control of high petrol rates. 2343.

Question *re* cost of Military Services. 3863.

Question *re* Gold Standard Reserve. 3938-3940.

Question *re* high charges for petrol. 2341.

Question *re* import of petrol from countries other than Burma. 2342.

Question *re* import duty on paper. 2474.

Question *re* increase in public funds for pay and pensions of services. 1608.

Question *re* Police Superintendent on Foreign Service ; contribution towards pension. 1607-1608.

Question (Supplementary) regarding Railway sleepers. 3236

Question *re* wireless installation in India. 1955.

Resolution *re* adoption of a policy of protection. 2407.

Resolution *re* emigration of unskilled labourers to Ceylon. 2131-2133, 2142.

Resolution *re* emigration of unskilled labourers to Mauritius. 3167-3168.

Resolution *re* State management of Railways in India. 2887-2890.

WESTERN COMMAND—

Question *re* abolition of the — of the Army in India. 3437.

WHARFAGE CHARGES—

Question *re* — on Fire Arms. 1066.

WHEAT—

Question *re* export of — from India. 1175.

"WHIPS" IN LEGISLATURES—

Question *re* appointment of — by Government. 3688.

WHITEHALL—

Question *re* attitude of — towards reasonable demands of the Legislature. 1073.

Question *re* refusal of — of recommendations or resolutions passed by the Legislative Assembly. 1073.

WILLSON, MR. W. S. J.—

Further consideration of Workmen's Compensation Bill. 1948-1949.

Consideration of Schedule I of the Finance Bill. 3797.

General discussion of the budget for 1923-24. First stage. 3000-3002.

Motion to pass the Finance Bill. 3806-07.

Oath of Office. 955.

Question *re* grant to the Imperial Institute. 1842-43.

Question *re* Imperial Institute : Occupation for Indian purposes. 3861.

Resolution *re* State management of Railways in India. 2891-2893.

Resolution *re* emigration of unskilled labourers to Ceylon. 2110, 2129-31.

Resolution *re* emigration of unskilled labourers to Mauritius. 3167.

WINDSOR PLACE—

Question *re* housing of Members at Metcalfe House and —. 2669.

Question *re* quarters at — Raisina. 2478.

WINDSOR PLACE, RAISINA—

Question *re* re-allotment of quarters at —. 2479.

Question *re* the unoccupied quarters at —. 2479.

WIRE FENCING—

Question *re* Railways with ——. 1105.

WIRELESS—

Question *re* Imperial ——. 3865-3870.

WIRELESS INSTALLATION—

Question *re* — in India. 1955.

WIRELESS TELEGRAPHY—

Question *re* researches in — and Telephony. 2956.

WISAKHA RAM, BABU—

Question *re* trial of —, Registration Clerk, Multan. 3930-3931.

WOMEN'S MEDICAL SERVICE—

Question *re* the probationary period for the Senior Branch of the ——. 2483.

WOMEN WAGE-EARNERS IN AGRICULTURE—

See "Agriculture."

WOOLWICH ROYAL MILITARY ACADEMY—

Question *re* admission of Indian cadets to ——. 1011.

WORKMEN'S BREACH OF CONTRACT REPEALING BILL—

Motion for leave to introduce. 2594-98.

Negatived. 2598.

WORKMEN'S COMPENSATION BILL—

Presentation of Report of Joint Committee. 1415.

Motion to consider Report of Joint Committee. 1850.

Motion adopted. 1860.

Consideration of ——. 1860-1885.

Further consideration of ——. 1899-1954, 1957-1987.

Motion to pass. 1987.

Bill as amended passed. 1991.

— as passed by Legislative Assembly and amended by Council of State laid on table. 2747.

Consideration of amendments made by Council of State. 2853-59

WORKMEN'S COMPENSATION—

See "Agriculture."

X

X'MAS CONCESSIONS—

Question *re* — on return tickets. 1610.

Y

YAMIN KHAN, MR. MUHAMMAD—

Motion to consider clause 11 of the Criminal Procedure Code (Amendment) Bill. 1141.

Consideration of clause 15 of the Code of Criminal Procedure (Amendment) Bill. 1213.

Money Lenders Bill.—Motion for leave to introduce. 2586-89, 2591-92.

Motion to take into consideration the Criminal Law Amendment Bill. 2519, 2521, 2529.

Question *re* assault on a Member of Legislative Assembly at Campbellpur. 1612.

YAMIN KHAN, Mr. MUHAMMAD—*contd.*

- Question *re* Cantonment Magistrates as Sub-Divisional Magistrates under District Magistrates. 3944.
- Question *re* duties and functions of Cantonment Magistrates. 3945.
- Question *re* fans on Rohilkhand and Kumaon Railway. 1617.
- Question *re* inconvenience at 3rd class booking office at Ghaziabad. 1617.
- Question *re* inconvenience in 3rd class waiting sheds at Lucknow, Moradabad and Bareilly. 1618.
- Question *re* Military Accounts Department examination for recruitment of clerks at Meerut. 3026.
- Question *re* platform and waiting room at Basal Station, North Western Railway. 1618.
- Question *re* search-lights on trains. 1612.
- Question *re* second guard on Oudh and Rohilkhand Railway. 1618.
- Question *re* watchmen on bridges. 1618.
- Question (Supplementary) *re* the election to the Council of State for the Sind Muhammadan Constituency. 2414.
- Resolution *re* change of method of examination for the Indian Civil Service. 1428-30.
- Resolution *re* King's Commissions for Indians. 1457-60.
- Resolution *re* King's Commissions for Indians and the Indianization of the Indian Regiments. 2418, 2423, 2458-2463.

Z

ZAHIRUDDIN AHMED, KHAN BAHADUR—

- Motion for adjournment to discuss the appointment of a Royal Commission on Indian Services. 1598-99.
- Motion to take into consideration the Criminal Law Amendment Bill. 2521.
- Resolution *re* King's Commissions for Indians and Indianization of Indian Regiments. 2450-2453.

ZOOLOGICAL SURVEY—

- Budget. Demands for Grants ——. 3670.

